

**REPORT OF THE JOINT  
COMMITTEE IN COMPLIANCE  
OF THE ORDER OF HON'BLE  
NATIONAL GREEN TRIBUNAL  
(NGT)**

**IN THE MATTER OF OA NO. 198/2023 (WZ),  
NARAYAN SHIVAJI GUND VS MPCB & ORS**



Nikhil J More  
Sub Regional Officer, Solapur  
MPCB

**Sub. Regional Officer  
M. P. C. Board  
Solapur**



Sachin Mulik  
Tahasildar, Taluka-Mohol  
Dist.-Solapur

**TAHSILDAR MOHOL**



Atul Pawar  
Taluka Agriculture Officer  
Mohol Dist. Solapur

**Mohol Dist. Solapur**

Report Submission Date: 5/02/2024

**REPORT OF THE JOINT COMMITTEE IN COMPLIANCE WITH ORDER DATED 29/11/2023 OF THE HON'BLE NATIONAL GREEN TRIBUNAL (NGT) IN THE MATTER OF OA NO. 198/2023 (WZ), NARAYAN SHIVAJI GUND VS MPCB & ORS**

**1. Background**

Grievance in the Original Application No 198 of 2023 (WZ), titled Narayan Shivaji Gund vs MPCB & Ors. is about discharge of untreated effluent, disposal of spent wash and emission of smoke / black ash from Respondent No.2-M/s.Jakraya Sugar Ltd. situated at Gat No.61/1/A, 64/1 of Village: Watwate, Tal : Mohol, Dist: Solapur adjacent to the fields of the applicant i.e. Gat Nos.149/1 and 149/2, crops of which are getting adversely impacted by pollution emanating from the respondent No.2's sugar factory and distillery unit. In the said matter applicant has prayed that a committee may be constituted to conduct site inspection of the respondent No.2's factory (all units) and to assess the damage caused to the crops of the applicant and other Villagers due to unregulated operation of the industry and grant compensation in favour of the applicant and other farmers, who are adversely impacted.

Hon'ble NGT directed vide order dated 29/11/2023 (copy of Hon'ble NGT order, dated 29/11/2023 is given at *Annexure-1*) and relevant order is reproduced as below:

*“15. We deem it just and proper to call for a report on the matter in issue in present application from a Joint Committee comprising one member each from:- (i) The Maharashtra Pollution Control Board (MPCB); (ii) The Tahsildar, Tal.: Mohol, District: Solapur; (iii) The Agricultural Officer, Tal.: Mohol, District: Solapur.*

*16. The Committee is directed to visit the site and assess the damage caused to the crops of the applicant and other farmers in the vicinity.*

*17. The applicant and other affected persons are directed to lay their evidence before the said Committee, in order to assess as to what damage has been caused to their crops.*

*18. The Committee shall also place before us a report as to whether any violation in terms of the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 has been done and the amount of EDC, which is required to be levied.*

*19. The report shall be submitted by the above-mentioned Committee within a period of one month from the date of uploading of this order.”*

## 2. Approach and Methodology

In order to comply with the aforesaid Hon'ble NGT order, dated 29/11/2023; the Sub Regional Officer- Solapur, Maharashtra Pollution Control Board vide email dated 15/12/2023 communicated the said order to the concerned authorities and requested the details of the members nominated for joint committee. Accordingly, Regional Officer, MPCB, Pune vide letter *MPCB/ROP/ 231218-FTS-0103, dtd. 18/12/2023* has constituted the joint committee (Committee constitution order is marked as an **Annexure- 2**) comprising of following members:

- i. Sub Regional Officer, Maharashtra Pollution Control Board (MPCB), Solapur
- ii. Tahsildar, Tal- Mohol, District- Solapur
- iii. Agricultural Officer, Tal- Mohol, District- Solapur

MPCB vide letter *MPCB/SROSOL/23129-FTS-0103-856/857, dtd. 19/12/2023* has communicated the committee formation order to the concerned committee members and asked to confirm the availability for proposed joint visit on 22/12/2023. A copy of the same is enclosed as an **Annexure-3**. Also, based on the complaints received before committee members, the letter has been communicated to the nearby farmers/ complainant/ applicant intimating about the visit of the committee and requested to remain present during the visit and submit the necessary documents/ evidence before committee preferably prior to the visit. A sample copy of the same is enclosed as an **Annexure-4**. At the time of visit there were several written requests from nearby villagers presented before the committee claiming that there is false allegation made against the company for causing pollution and requested to cause field visit to their farms as well. Considering the time constraint, the committee mutually decided that the field visits will be conducted to only those farmer's farmland which have submitted the prior written complaint before committee for loss of crop due to pollution caused by the industry. However, all the written applications received to the committee will be enclosed as a part of the report submitted before Hon'ble NGT and marked here as an **Annexure-5**.

### 3. Joint Committee Visit Details

The joint committee first visited the applicant Shri Narayan Shivaji Gund's farmland located at Gat Nos.149/1 and 149/2, Village: Yenaki, Tal: Mohol, Dist: Solapur along with the applicant. The committee has inspected the crops present in the field and as per information provided by the applicant the soil sample and water sample of dug well collected and sealed in presence of the applicant. Subsequently, the committee visited the other nearby villagers of Watvate, Yenki and Wagholiwadi to inspect their respective farmyards along with them. The committee has collected the water samples of dug wells and soil samples. During the visit the committee has not observed any kind of discharge of spent wash/ industrial effluent on any of the farmland. All the soil and water samples have been sealed in the presence of respective applicants and signed visit report of committee members and applicant present during the visit is enclosed as an **Annexure-6** (in Marathi language). As per the enclosed report following committee members and applicant/ complainants were present during the visit:

S.N.	Name	Details
1	Sachin Mulik, Tahasildar, Tal-Mohol, Dist-Solapur	Committee Member
2	Nikhil More Sub Regional Officer, MPCB, Solapur	Committee Member
3	Atul Pawar Agricultural Officer, Tal- Mohol, Dist-Solapur	Committee Member
4	Narayan Shivaji Gund, Village: Yenaki, Tal: Mohol, Dist: Solapur	Applicant
5	Raju Bhimrav Bandgar	Complainant
6	Rani Mhalappa Bandgar	Complainant
7	Ramchandra Prakash Waghmode	Complainant
8	Popat Keshav Jadhav	Complainant
9	Hussain Babalal Mujawar	Complainant
10	Rajendra Shankar Waghmare	Complainant
11	Dhanaji Laxman Waghmare	Complainant

The geographic locations of the above applicants dug wells wherein the water samples have been collected is shown in below map:



**Location Details:**

Location No.	Details	Location No.	Details
A	Jakraya Sugar Industry	F	Ramchandra Waghmode, Watwate
B	Tai Shivaji Gund, Yenaki	G	Keshav Dattu Jadhav
C	Ramchandra Bandgar, Watwate	H	Hussain Mujawar, Yenaki
D	Raju Bandgar, Watwate	I	Appa Waghmare, Wagholiwadi
E	Mhalappa Bandgar, Watwate		

**4. Analysis Results of ETP outlet and Surrounding locations Dug Well water samples:****4.1: Jakraya Sugar ETP Outlet Analysis Results:**

S.N	Parameters	Consented Limits	8/4/2022	9/2/2023	3/12/2023	22/12/2023 Joint Committee Visit
1	BOD	100 mg/lit	85	74	43	72
2	COD	250 mg/lit	237.7	208.6	116	196
3	Oil & Grease	10 mg/lit	2.4	2	BDL	BDL
4	pH	5.5 to 9.0	6.9	7.5	8.3	8.3
5	Suspended Solids	100 mg/lit	84	36	24	72
6	Chlorides	600 mg/lit	329	424.87	289.91	159
7	Sulphate	1000 mg/lit	844	369.3	598	516
8	T.D. Solids	2100 mg/lit	1810	1862	1862	1702

BDL: Below detectable limit

ETP: Effluent treatment plant

BOD: Biological oxygen demand

COD: Chemical oxygen demand

During the joint committee visit on 22/12/2023 the ETP outlet sample of treated water is collected and the analysis results of the same are presented here in last column of above Table 4.1. The analysis results of ETP outlet samples collected in the recent past from MPCB officials are also summarized here in the above Table 4.1.

The analysis results of ETP outlet sample collected during the joint committee visit and for the recent periods are compared with the consented standards of specified parameters. The results show that there is no exceedance observed with respect to the prescribed standards. The analysis results of sample collected during the joint committee visit along with all other dug well water samples are marked and enclosed as an *Annexure-7*.

**4.2: Dug well water sample analysis results****Table 4.2.1: Jakraya Sugar surrounding dug well sample analysis results.**

Parameter	Unit	Location Details							
		B	C	D	E	F	G	H	I
pH		7.7	8.0	8.1	7.7	8.0	7.7	8.0	7.7
Total Dissolved Solids(TDS)	mg/l	2088.0	1896.0	1898.0	2042.0	1996.0	2094.0	1874.0	2068.0
Suspended Solids ( SS )	mg/l	20.0	16.0	14.0	12.0	14.0	16.0	12.0	20.0
Turbidity	NTU	0.57	1.08	1.52	0.61	0.99	0.68	0.40	5.09
Total Alkalinity	mg/l	690.0	350.0	390.0	340.0	310.0	270.0	576.0	540.0
<b>Biochemical Oxygen Demand (BOD)</b>	<b>mg/l</b>	<b>7.6</b>	<b>6.8</b>	<b>6.2</b>	<b>5.8</b>	<b>5.6</b>	<b>7.6</b>	<b>7.0</b>	<b>8.0</b>
Chloride	mg/l	257.42	233.93	235.93	312.40	284.91	382.38	223.93	199.94
<b>Chemical Oxygen Demand (COD)</b>	<b>mg/l</b>	<b>32.0</b>	<b>24.0</b>	<b>24.0</b>	<b>20.0</b>	<b>20.0</b>	<b>36.0</b>	<b>28.0</b>	<b>36.0</b>
Dissolved Oxygen	mg/l	4.5	4.8	5.5	5.2	5.3	4.5	4.7	4.3
Hardness (calcium)	mg/l	400.00	360.00	380.00	465.00	435.00	570.00	340.00	308.00
Hardness (total)	mg/l	765.00	690.00	710.00	890.00	840.00	1110.00	620.00	568.00
Nitrate Nitrogen	mg/l	3.25	0.89	1.70	1.43	3.45	1.97	1.18	0.88
Sulphate	mg/l	166.00	199.00	216.00	248.00	214.00	242.00	153.50	167.00
Hardness (Magnesium)	mg/l	365.00	330.00	330.00	425.00	405.00	540.00	280.00	260.00
Oil & Grease	mg/l	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

**Location details:**

**B-** Well water of Tai Shivaji Gund, Gat no. 149/2, Yenaki, Tal- Mohol, Dist-Solapur

**C-** Well water of Ramchandra Bandgar, Gat no. 69/1, Watwate, Tal- Mohol, Dist-Solapur

**D-** Well water of Raju Bhimrao Bandgar, Gat no. 68/4, Watwate, Tal- Mohol, Dist-Solapur

**E-** Well water of Malappa Bajrang Bandgar, Gat no. 68/3, Watwate, Tal- Mohol,

**F -** Well water of Ramchandra Prakash Waghmode, Gat no. 64/2, Watwate, Tal- Mohol,

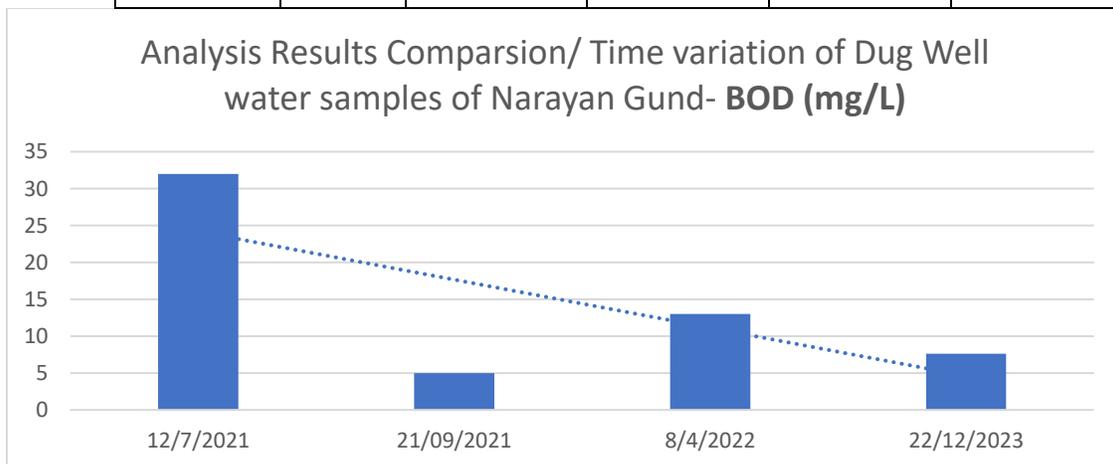
**G-** Well water of Keshav Dattu Jadhav, Gat no. 84/1 A, Yenaki, Tal- Mohol

**H-** Well water of Husen Babalal Mujavar, Gat no. 78/1 K, Watwate, Tal- Mohol

**I-** Well water of Aappa Shivaji Waghmare, Gat no. 50, Wagholewadi, Tal- Mohol

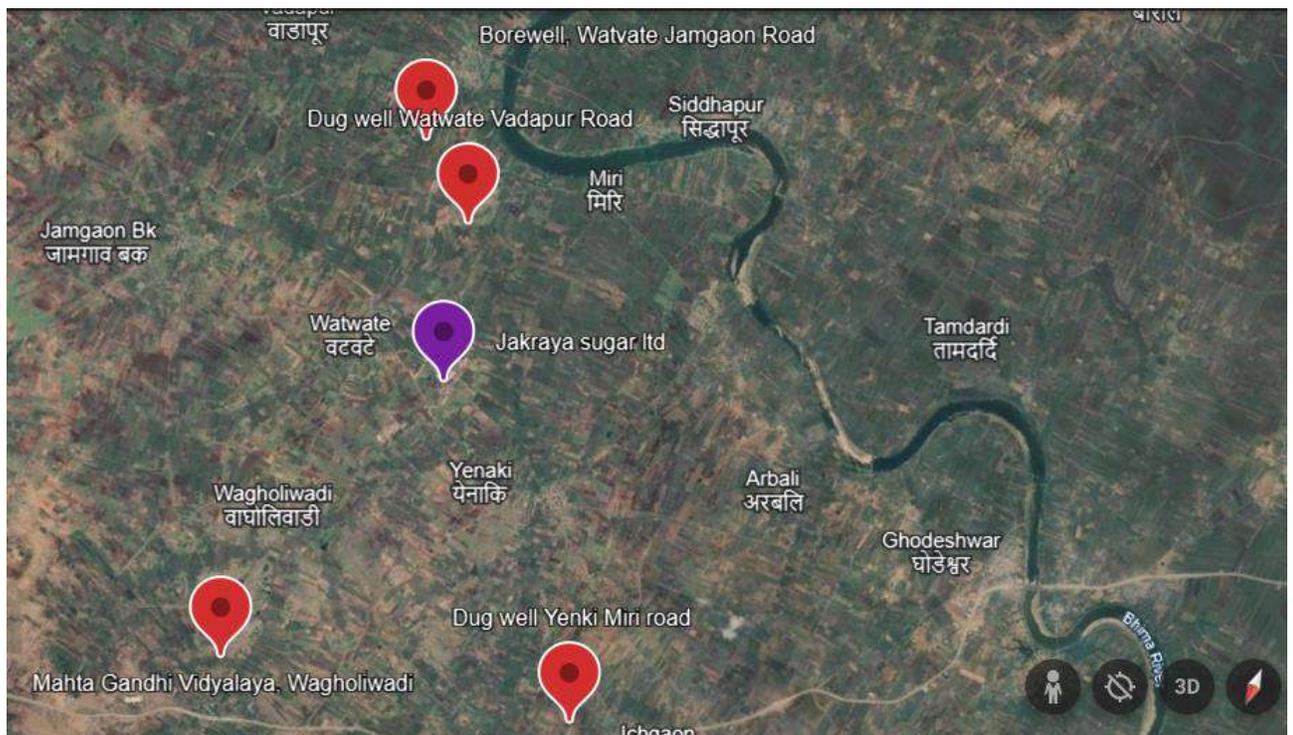
**Table 4.2.2 Analysis results comparison of dug well water sample of Narayan Gund-Applicant**

Parameter	Unit	12/07/2021	21/09/2021	08/04/2022	22/12/2023
pH		7.78	8.3	7.6	7.7
Total Dissolved Solids(TDS)	mg/l	--	--	--	2088.0
Suspended Solids ( SS )	mg/l	26	16	14	20.0
Turbidity	NTU	1.2	1.48	1.49	0.57
Total Alkalinity	mg/l	294	44	90	690.0
<b>Biochemical Oxygen Demand (BOD)</b>	<b>mg/l</b>	<b>32</b>	<b>5.0</b>	<b>13</b>	<b>7.6</b>
Chloride	mg/l	709.78	409.87	234.93	257.42
<b>Chemical Oxygen Demand (COD)</b>	<b>mg/l</b>	<b>76</b>	<b>28</b>	<b>37.1</b>	<b>32.0</b>
Dissolved Oxygen	mg/l	2.9	5.6	4.4	4.5
Hardness (calcium)	mg/l	388	420	430	400.00
Hardness (total)	mg/l	534	590	610	765.00
Nitrate Nitrogen	mg/l	8.02	7.70	3.98	3.25
Sulphate	mg/l	205	165.40	205.70	166.00
Hardness (Magnesium)	mg/l	--	--	--	365.00
Oil & Grease	mg/l	--	--	--	BDL



### 4.3 Establishing benchmark water quality of the surrounding area:

As the standards specific to ground water uses for irrigation purposes are not found in available literature, efforts are taken to establish the benchmark ground water quality in the surrounding area of industry. To get a fair idea of the benchmark ground water quality, the dug well/ bore well samples from 3-5 Km periphery radius of the surround area of the industry which probably having least impact of industrial activity have been collected and analyzed. The locations of dug wells/ bore well considered for the benchmarking study are indicated in below map. The average values of BODs and CODs of the benchmark samples may be considered as a fair indication of baseline ground water quality.



S.N.	Location	BOD (mg/L)	COD (mg/L)
1	Well water of Koli, Near Mahatma Gandhi Vidyalay, Wagholi- Watvate Road, Tal- Mohol, Dist-Solapur	5.0	20.0
2	Borewell water of Sahuba Whanmane, Gat no. 154, Watvate -Jamgaon Road, Tal- Mohol, Dist-Solapur	4.8	16
3	Well water of Ashok Chinchol, Watvate- Vijapur Road, Tal- Mohol, Dist-Solapur	6.5	24
4	Well water of Sarvale, Aarabali- Miri- Yenaki Road, Tal- Mohol, Dist-Solapur	7.0	28
	<b>Avg</b>	<b>5.82</b>	<b>22</b>

**4.4 BOD & COD Variation of surrounding dug well water sample results.**

MPC Board officials based on the complaints received and as per the conditional restart direction issued to the M/s Jakraya Sugars Ltd dtd. 22/10/2021 had monitored the surrounding area dug well water quality time to time. The records of analysis results of the same available with the office are summarized in below **Table 4.3.1 to 4.3.5**.

**Table 4.3.1** Environmental samples collected on **12/07/2021**.

S.N	Location	BOD (mg/L)	COD (mg/L)
1	Well water sample of Dattatray Gund, Yenaki	725	2016
2	Well water sample of Dharma Jadhav, Yenaki	340	896
3	Well water sample of Keshav Jadhav, Yenaki	95	232
4	Well water sample of Kichappa Gund Patil, Yenaki	110	252
5	Well water sample of Lahu Jadhav, Yenaki	42	116
6	Well water sample of Mubarak Shaikh, Yenaki	135	340
7	Well water sample of Narayan Gund, Yenaki	32	76
8	Well water sample of Narayan Patil, Yenaki	34	72
9	Pani Purvatha Vahir (Vagholi Grampanchayat) hadd Yeanki Grampanchayat	115	264
10	Well water sample of Rambhadevi D. Chate, Yeanki	240	576
11	Well water sample of Sambhaji Koli, Yenaki	115	292
12	Well water sample of Sanjay Kharat, Yenaki	75	184
13	Well water sample of Siddheshwar Jadhav, Yenaki	125	280
14	Well water sample of Ushabai Kambale, Yenaki	52	136
15	Well water sample of Vagholi Odha (Sambhaji Koli, Yenaki	230	576
	<b>Average</b>	<b>164</b>	<b>420</b>

**Table 4.3.2** Environmental samples collected on **21/09/2021**.

S.N	Location	BOD (mg/L)	COD (mg/L)
1	Dattatraya Gund, Yenaki	4.8	24
2	Tai Shivaji Gund	5	28
3	Harishchandra Shivaji Gund, Yenaki	4.8	28
	<b>Average</b>	<b>4.9</b>	<b>26.7</b>

**Table 4.3.3** Environmental samples collected on **14/10/2021**.

S.N	Location	BOD (mg/L)	COD (mg/L)
1	Well of Khandu Koli	7.2	36
2	Well of Dharma Jadhav	6.8	36

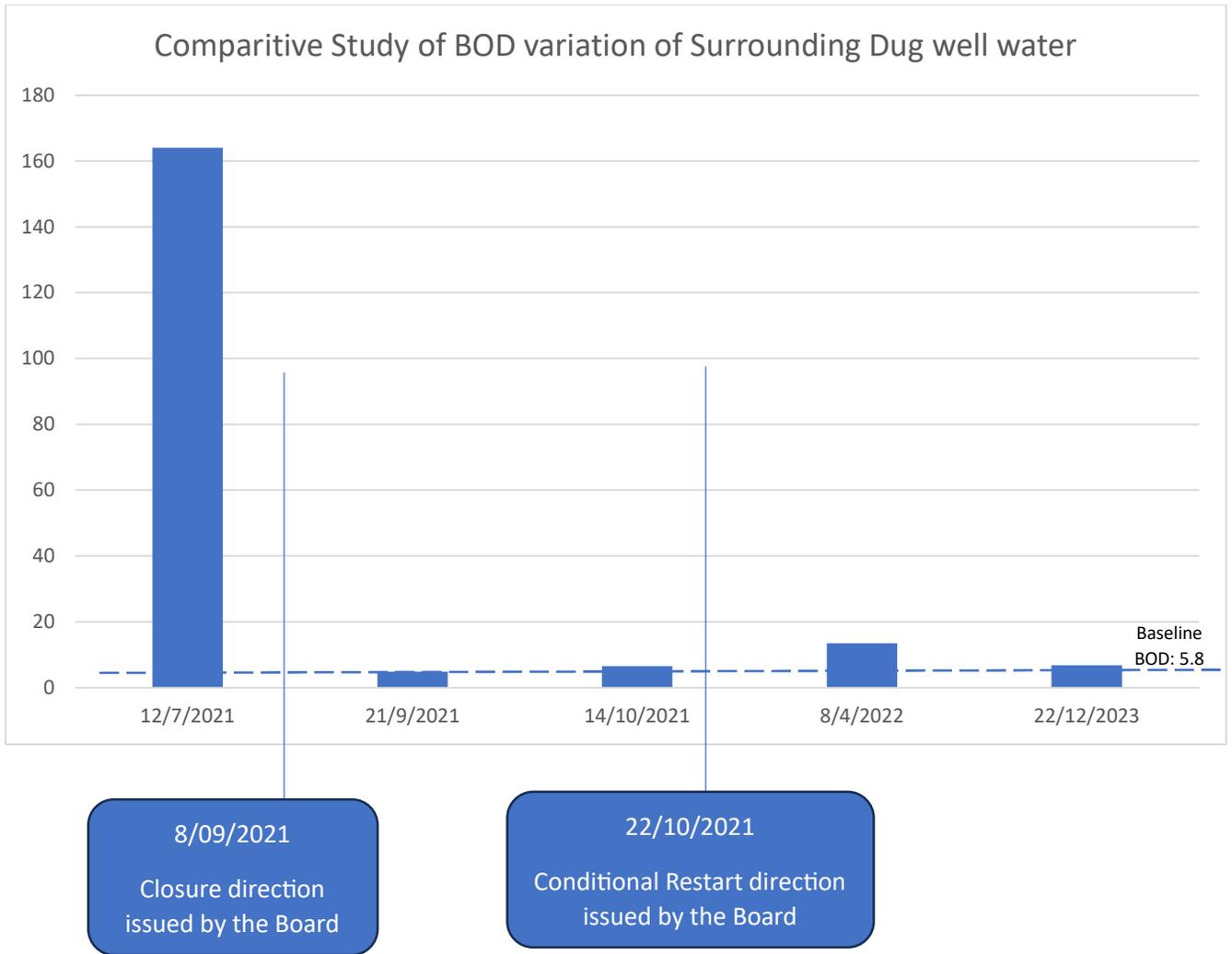
3	Mubarak Shaikh	6.2	28
4	Ushabai Kambale	6.8	32
5	Siddheshwar Jadhav	7.4	36
6	Lahu Jadhav	6.4	32
7	Kamati Mandrup By pass Road Canel	6.2	28
8	Chota Odha going to Vagholi Odha (Near ETP)	8.8	44
9	Kamati Mangalwedha Road, Canel	3	20
10	Vagholi te Yenaki Odh	6.2	32
11	Well of Vagholi Village ( Odha near Sambhaji Koli farm)	7.2	36
	<b>Average</b>	<b>6.6</b>	<b>32.7</b>

**Table 4.3.4** Environmental samples collected on 8/04/2022.

S.N	Location	BOD (mg/L)	COD (mg/L)
1	Babulal Husen Mujawar	16	44
2	Lahu Jadhav	13.5	41.2
3	Sambhaji Koli	11.5	49.2
4	Tai Shivaji Gund	13	37.1
	<b>Average</b>	<b>13.5</b>	<b>42.9</b>

**Table 4.3.5** Environmental samples collected on 22/12/2023 (Joint Committee Visit)

S.N	Location	BOD (mg/L)	COD (mg/L)
1	Tai Shivaji Gund, Yenaki	7.6	32
2	Ramchandra Bandgar, Watwate	6.8	24
3	Raju Bandgar, Watwate	6.2	24
4	Mhalappa Bandgar, Watwate	5.8	20
5	Ramchandra Waghmare, Watwate	5.6	20
6	Keshav Dattu Jadhav, Yenaki	7.6	36
7	Hussain Mujawar, Watwate	7	28
8	Appa Waghmare, Wagholiwadi	8	36
	<b>Average</b>	<b>6.8</b>	<b>27.5</b>



#### 4.5 Observations and Findings:

The following observations & findings are made & discussed based on the monitoring results of ground water samples collected from the dug wells in & around the area by MPCB during 2021 to 2023 and by the joint committee visit during December 2023. The analysis results of parameter - BOD is considered as an indicator of ground water contamination. The standards of ground water samples specific to irrigation purposes are not available. However, the results may be compared with past available analysis results and benchmark water quality of surrounding region. The observations and findings are as summarized below:

- The average of BOD values of surrounding well water samples collected on 12/07/2021 was found to be 164 mg/L which indicates that unscientific storage/ handling of industrial effluent/ spent wash/ spent lees by Jakraya Sugar Ltd might have affected the surrounding ground water quality possibly due to surface run off/ percolation. Afterwards, MPC Board had issued closure direction to the unit directing to take remedial actions.
- The ground water quality results recorded in subsequent monitoring show decrement in BOD values. The latest avg BOD value during joint committee visit was found to be 6.8 mg/L which is in proximity with benchmark BOD value of surrounding area i.e. 5.8mg/L
- It is fact on record that the ground water quality of surrounding area was affected during the period of July-2021, however, to make any firm conclusion regarding the impact duration and impact area and accordingly accessing the environmental damage cost require extensive study involving expert agencies/ institutes like IIT/NEERI.
- The BOD values of the dug well samples of the applicant- Narayan Shivaji Gund was found to be maximum on 12/07/2021 which was observed to be 32 mg/L. Concentration of BOD in the ground water sample collected from dug well of Narayan Gund has shown decreasing trend over the period, with initial concentration of 32 mg/l has decreased to 7.6 mg/l during the present period. The COD trend is consistent with the BOD.

**5. Analysis Results of Stack and Ambient Air Quality Monitoring****Table 5.1:** Analysis Results of Ambient Air Quality Monitoring (AAQM) of 24 hrs

Parameter	NAAQS, 2009 Standard	Unit	16/03/2023	22/12/2023 Joint Committee Visit
PM10	100	µg/m <sup>3</sup>	76.333	81.667
SO <sub>2</sub>	80	µg/m <sup>3</sup>	7	9.33
NO <sub>x</sub>	80	µg/m <sup>3</sup>	26	33

NAAQS,2009: National Ambient Air Quality Standard, 2009.

PM10: Particulate matter less than 10 micron

SO<sub>2</sub>: Sulphur di oxides

NO<sub>x</sub>: Oxides of Nitrogen.

**Table 5.2:** Stack sample analysis results of M/s Jakraya Sugar

Parameter	Unit	Consent Standard	Date	
			17/03/2023	22/12/2023
SO <sub>2</sub>	mg/m <sup>3</sup>	--	9	38
Total Particulate Matter	mg/Nm <sup>3</sup>	150	94	120

The above table 5.1 and 5.2 summarizes the analysis results of Ambient Air Quality monitoring and stack monitoring of M/s Jakraya respectively. The analysis results are compared with the NAAQS-2009 and consent standards respectively. The results do not show any exceedance with respect to the consented limits. The detailed analysis reports of samples collected during the joint committee visits are enclosed as an *Annexure-7* along with other results.

**6. Analysis Results of Soil Monitoring****6.1 Soil Sampling results of MPCB**

Parameter	Unit	Location Details		
		I	II	III
Cadmium and Cadmium Compounds (A4)	mg/kg	0.73	0.70	0.59
Total Chromium	mg/kg	3.87	5.35	3.56
Copper Compounds (B3)	mg/kg	1.45	1.32	1.02
Lead and Lead Compounds (B4)	mg/kg	0.00	1.05	0.00
Nickel Compounds (B6)	mg/kg	2.50	5.09	2.12
Zinc Compounds (C14)	mg/kg	3.84	6.23	7.14

Location details:

- I) Soil from agricultural land of Tai Shivaji Gund, Gat no. 149/2, Yenaki
- II) Soil from agricultural land of Ramchandra Prakash Waghmode, Gat no. 64/2, Watwate
- III) Soil from agricultural land of Keshav Dattu Jadhav, Gat no. 84/1 A, Yenaki,

During the visit of the joint committee there is no any visual spread of spent wash over ground/ traces of the contamination observed over the ground. The agriculture department has collected the soil sample from which a part has been handed over to MPCB for conducting analysis for presence of heavy metals in soil, if any. The analysis results of sample collected by MPCB are tabulated in above Table 6.1. Comparing the results with available literature there is no any abnormalities observed for presence of unacceptable heavy metal content of the soil.

**6.2 Soil Sampling results of Agriculture department**

Narayan Shivaji Gund					
Sr. No	Properties	Unit	Normal Range	Quantity obtained in the test	Remark
1	pH	pH Scale	6.5-7.5	8.37	Very Alkaline
2	EC	Mmhos/cm	0-1	0.25	Normal
3	OC	Percentage	0.40-0.60	0.05	Very Low
4	N	Kg/Ha	280-420	238.34	Low
5	P	Kg/Ha	14-21	1.45	Very Low
6	K	Kg/Ha	150-200	367.36	Very Much
7	CaCO <sub>3</sub>	Percentage	2.5-5.0	6.23	More
8	Ca		4-9.99	25.89	More
9	Mg		0.50-3.99	24.45	More
10	Na		5-15	17.70	More

Keshav Dattu Jadhav					
Sr. No	Properties	Unit	Normal Range	Quantity obtained in the test	Remark
1	pH	pH Scale	6.5-7.5	8.38	Very Alkaline
2	EC	Mmhos/cm	0-1	0.42	Normal
3	OC	Percentage	0.40-0.60	0.05	Very Low
4	N	Kg/Ha	280-420	301.06	Medium
5	P	Kg/Ha	14-21	1.52	Very Low
6	K	Kg/Ha	150-200	331.50	Very Much
7	CaCO <sub>3</sub>	Percentage	2.5-5.0	6.71	More
8	Ca		4-9.99	44.64	More
9	Mg		0.50-3.99	8.33	More
10	Na		5-15	13.70	Medium

Ramchandra Prakash Waghmare					
Sr. No	Properties	Unit	Normal Range	Quantity obtained in the test	Remark
1	pH	pH Scale	6.5-7.5	7.94	Medium Alkaline
2	EC	Mmhos/cm	0-1	1.40	High
3	OC	Percentage	0.40-0.60	0.05	Very Low
4	N	Kg/Ha	280-420	275.97	Low
5	P	Kg/Ha	14-21	1.56	Very Low
6	K	Kg/Ha	150-200	474.88	Very Much
7	CaCO <sub>3</sub>	Percentage	2.5-5.0	3.68	Medium
8	Ca		4-9.99	20.98	More
9	Mg		0.50-3.99	41.67	More
10	Na		5-15	2.10	Low

Hussain Babulal Mujavar					
Sr. No	Properties	Unit	Normal Range	Quantity obtained in the test	Remark
1	pH	pH Scale	6.5-7.5	7.88	Medium Alkaline
2	EC	Mmhos/cm	0-1	5.14	Very High
3	OC	Percentage	0.40-0.60	0.05	Very Low
4	N	Kg/Ha	280-420	213.25	Low
5	P	Kg/Ha	14-21	1.24	Very Low
6	K	Kg/Ha	150-200	211.68	Very Much
7	CaCO <sub>3</sub>	Percentage	2.5-5.0	4.61	Medium
8	Ca		4-9.99	4.36	Medium
9	Mg		0.50-3.99	85.02	More
10	Na		5-15	54.75	More

## 7. Industry Visit Details

### 7.1 MPCB Consent Status

- For the Sugar and Cogeneration unit Maharashtra Pollution Control Board has granted consent to operate (renewal) on 26.10.2023 which is valid upto 31.07.2024, subject to certain terms and conditions. The copy of the same is marked as an *Annexure-8*.
- For the distillery unit MPC Board has granted consent to operate (renewal) on 23/11/2023 which is valid upto 31.08.2024, subject to certain terms and conditions. The copy of the same is marked as an *Annexure-9*.

### 7.2 Compliance Status of condition under Water (P&CP) Act, 1974 for discharge of effluent

- Industry has provided ETP (Effluent treatment plant) cum CPU (Condensate polishing unit) of capacity 2 MLD for treatment of industrial effluent. The ETP unit comprises of primary, secondary, and tertiary treatment. The treated effluent is partly recycled in the process and remains used for irrigation on own land of industry. Industry has provided an online monitoring system at ETP outlet and connected with MPCB/ CPCB server. Industry has provided 15 days storage tank having impervious HDPE paper lining. During the visit, a sample of ETP outlet treated water is taken for analysis. The analysis results of JVS sample are provided in Table:4.1
- For disposal of spent wash generated from distillery unit industry has provided biodigester of capacity 11000 m<sup>3</sup> followed with MEE (2 Nos. of capacity 25 m<sup>3</sup>/hr and 20 m<sup>3</sup>/hr respectively) and dryers (2 Nos. of capacity 9 m<sup>3</sup> and 6 m<sup>3</sup> resp.) The potash powder generated from the dryers is sold to the farmers as manure.
- At the time of visit above pollution control systems found in operations.

### 7.3 Compliance Status of condition under the Air (P & CP) Act, 1981 for Air Emissions

- Industry is using 70 TPH bagasse fired boiler for both Sugar and distillery unit. Industry has provided wet scrubber followed with stack height of 72 mtr as an Air pollution control system attached to the boiler. During visit Air pollution control system found in operation. The stack monitoring performed at the time of visit and analysis results along with previously available results are enclosed in Table 5.2. Industry has provided online continuous emission monitoring system (OCEMS) system at boiler stack. The Board has directed industry to upgrade the Air

pollution control system and industry has proposed to upgrade the APCs by installation of RPC (Rotary Particle Collector). The ambient air monitoring results performed during the joint committee visit and previously available data is also summarized in above Table 5.1.

- Industry having 2 Nos of HSD fired DG sets of capacity 625 KVA each. Industry has provided acoustic enclosures and stack height of 5 mtr as per consent conditions.

**8. Report of Tahsildar Mohol**

As per the report of Tahasildar Mohol (Marked as an *Annexure- 10*) summary of details of visited locations are as below:

S. N	Applicant Name	Gat No. and Village	Location Details	Crop Details	Sample Collection Details
1	Narayan Shivaji Gund	149/1, 149/2 Village- Yenaki	Factory located along the eastern side of the land	Shevaga, Banana, Pomegranates	Dug well, Soil
2.	Keshan Dattu Jadhav	84/1/A/1/ Village- Yenaki	Factory is located at about 400 mtr towards southern side of the land	No crop observed as existing crop is already harvested	Dug well, Soil
3	Husen Babala Mujawar	78/1//C Village-Yenaki	Factory is located at about 600 mtr towards southern side of the dug well	Gat No. 93 (Watwate)- Chilly, Muskmelon	Dug well
4	Bandgar	68/3 Village- Vatvate	Factory located along the western side of the land	No crop observed as existing crop is already harvested	Dug well
5	Raju Bandgar	68/4 Village- Vatvate	Factory located along the western side of the land	Sugar cane	Dug well
6	Ramchandra Prakash Waghmare	64/2/A/1 Village-Vatvate	Factory located along the north side of the land	Brinjal, Sugarcane	Dug well
7	Appa Shivaji Waghmode	Gat No. 50/3 Wagholiwadi	Factory is located at about 2000 mtr towards southern side of the dug well		Dug well, Soil

## 9. Report of Agriculture Officer, Mohol

SR. NO.	FARMER NAME	VILLAGE	SURVEY NO.	CROP NAME	AREA (Ha)	REMARK
1	Tai Shivaji Gund and Others	Watwate	149/2/A, 149/2/K	Pomegranate	1.6	Ash particles have been observed on pomegranate and banana leaves, which may hinder photosynthetic activity and lower yield, but there is no scientific method or guidelines available to verify it. An expert opinion of Agronomists from Agricultural University is required.
2	Narayan Shivaji Gund	Watwate	149	Banana	1	
3	Mahakappa Bandgar	Watwate	68/3	Maize	NA	There was no crop on the field at the time of committee's visit since the crop had been harvested.
4	Ramchandra Prakash Waghmare	Watwate	64/2/A/1	Brinjal		A complaint was made stating that the crop was impacted by the well's water contamination. During the visit, no impact or any visible effect on the crop was observed. Samples of soil and water have been collected and submitted to the lab for analysis.
				Sugercane		
5	Keshav Dattu Jadhav	Yenaki	84/1	No Crop	NA	The water from the well was contaminated, according to the complaint. Water samples have been collected and sent submitted to the lab for further analysis by MPCB.
6	Hussain Babalal Mujavar	Yenaki	93	Chilly	0.35	The complaint was about crop damage due to contaminated water. The Leaf Curl infestation of chilly crops was observed. There was a shrivelling of the melon crop's leaves.
				Muskmelon	1	



The detailed report received from Agriculture officer, Tal – Mohol is enclosed herewith as an ***Annexure-11***

**10: Conclusions**

The monitoring results of ground water samples collected from the dug wells in & around the area during 2021 to 2023 and during the joint committee visit are considered for the present study. The analysis results of parameter- BOD (Biological oxygen demand) is considered as an indicator of ground water contamination due to unscientific storage/disposal of spent wash/spent lees. During the joint committee visit a total of 08 no. of ground water samples were collected from the dug wells and soil samples at some places were also collected in coordination with Taluka Agricultural Officer in the area under reference. The efforts were also made to estimate the benchmark BOD value for ground water quality of surrounding unaffected area.

The quality of dug well water samples was found affected during the period July 2021 and subsequently Board had issued closure direction vide letter dtd. 8/09/2021 to M/s Jakraya Sugar Ltd. The concentration of BOD in the ground water sample collected from the dug well of applicant Narayan Gund with initial concentration of 32 mg/l has decreased to 7.6 mg/l during the present period. Though current ground water quality monitoring results do not show much deviation with respect to benchmark value, it is fact on record that the ground water quality of surrounding area was got affected during the period of July,2021. To make any firm conclusion regarding the impact duration and impact area and accordingly accessing the environmental damage cost require extensive study involving expert agencies/ institutes like IIT/NEERI

During joint committee visit, no visual evidence of spread of spent wash/industrial effluent observed on agricultural land(s) under reference. Also, the committee has not observed any kachcha lagoon/ pit currently used by the industry for storage of spent wash/spent lees.

The industry has provided water and air pollution control system for treatment and disposal of the effluent and air emissions. Also, as per the Board's direction industry has proposed to upgrade the Air pollution control system by providing the RPC (rotary particle filter). During the visit of joint committee, the pollution control system provided by the industry found operational and no exceedance with respect to prescribed consent standards observed.

The report submitted by agriculture officer, Mohol mentions that ash particles have been observed on pomegranate and banana leaves, which may hinder photosynthetic activity and lower

Joint Committee Report in the matter of  
Original Application No. 198/2023

yield, but there is no scientific method or guidelines available to verify it. It has been suggested that an expert opinion of Agronomists from reputed Agricultural University may require for evaluating the crop damage of the applicant due to pollution caused by the industry. There were not any visual evidence/ records found for the crop loss of the other farmers.



Nikhil J More  
Sub Regional Officer, Solapur  
MPCB  
Sub. Regional Officer  
M. P. C. Board  
Solapur



Sachin Mulik  
Tahasildar, Taluka-Mohol  
Dist.-Solapur  
**TAHSILDAR MOHOL.**



Atul Pawar  
Taluka Agriculture Officer  
Taluka-Mohol, Dist. Solapur

# **Annexure 1**

Hon'ble NGT order dtd. 29/11/2023 in  
O.A. 198/2023

Item No.4

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)

**Original Application No.198/2023(WZ)**

Narayan Shivaji Gund

.....Applicant

*Versus*

MPCB &amp; Ors

....Respondent(s)

Date of hearing: 29.11.2023

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER  
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Applicant : Mr. Sangram Singh Bhosale, Advocate along-with  
Mr. Nrupal Dingankar, Ms. Aarti Bhosale,  
Ms. Pushkara Bhosale, Mr. Naman Shrestha,  
Mr. Mahesh Jadhav, Advocates & other Associates

**ORDER**

1. The issue raised in the present application related to discharge of untreated effluent emanating from sugar factory and disposal of spent wash through water tankers outside its premises of respondent No.2/Jakraya Sugar Ltd. and the emission of smoke/fly ash from its boiler stack of the sugar factory of respondent No.2, which is located at Gat No.61/1/A, 64/1 of Village: Watwate, Taluka: Mahol, District: Solapur in the State of Maharashtra, adjacent to the fields of the applicant i.e. Gat Nos.149/1 and 149/2, crops of which are getting adversely impacted by this kind of pollution emanating from the respondent No.2's sugar factory and distillery unit.

2. The learned counsel for applicant has prayed that a Committee may be constituted to conduct site inspection of the respondent No.2's factory (all units) and to assess the damage caused to the crops of the

applicant and other Villagers due to unregulated operation of the industry since the last 5 years and grant compensation in favour of the applicant and other farmers, who are adversely impacted.

3. When we enquired from the learned counsel for applicant as to why Form No.12 has not been filled up for seeking compensation, it is stated by him that the applicant and other Villagers are not in a position to assess the damage caused to their crops and for that, an Expert Committee is required to assess and after the same is assessed, the applicant undertakes to pay 1% of the compensation amount, which would be required to be levied from the respondent No.2 after determination of the said amount by the Expert Committee.

4. The learned counsel for applicant has drawn our attention to page no.60 of the paper book, which is closure directions dated 08.09.2021 issued by the respondent No.1/MPCB to the respondent No.2/Jakraya Sugar Ltd. on account of the non-compliances, which are recorded therein. Thereafter, our attention is also drawn to page no.85 of the paper book, which is conditional restart directions issued by the respondent No.1/MPCB and the conditions, subject to which the operation was allowed by the said industry, are enumerated therein. Thereafter, our attention is drawn to page no.97 of the paper book, which is a copy of Inspection Report conducted on 16.11.2021 and it is said that in that inspection, it is found that the industry had made compliances, which they were expected to make.

5. Thereafter, our attention is drawn by the learned counsel for applicant to page no.101 of the paper book, which is a warning notice for non-compliance of environment legislations and consent conditions, issued by the respondent No.1/MPCB on 19.01.2022 on the basis of

various oral complaints received regarding the industry of respondent No.2. Well water samples were collected and were found to be contaminated.

6. Thereafter, our attention is drawn by the learned counsel for applicant to page no.125 of the paper book, which is another warning notice for violation of consent conditions and environmental legislations, issued by the respondent No.1/MPCB against both the units of respondent No.2 i.e. sugar and distillery unit.

7. Thereafter, our attention is drawn by the learned counsel for applicant to page no.184 of the paper book, which is also a warning notice dated 21.02.2023 issued to the distillery unit of respondent No.1 recording therein the non-compliances, which were found on the visit of the officials of the MPCB and at page no.185 of the paper book, warning notice is also issued to sugar unit of respondent No.1.

8. Lastly, our attention is drawn by the learned counsel for applicant to page no.192 of the paper book, which is also a warning notice issued by the MPCB dated 16.03.2023 to both the units of respondent No.1 recording therein number of non-compliances.

9. In view of above evidence, which has been annexed and the averments made by the learned counsel for applicant, we find *prima facie* case adversely impacting environment is made out, therefore, we deem it appropriate to admit this application and accordingly admit the same.

10. Registry is directed to issue Notice to the respondents, returnable within 04(four) weeks.

11. Applicant is directed to take necessary steps for service to the respondents by both ways (Dasti as well as by Registered Post) and also

on available e-mail/WhatsApp and submit service affidavit within one week.

12. Applicant is also directed to provide copy of the application and relevant documents to the respondents within a week.

13. Respondents are directed to submit their reply affidavits within three weeks and also circulate the same to the applicant as also other respondents by available e-mail.

14. Rejoinder, if any, is directed to be submitted within one week thereafter.

15. We deem it just and proper to call for a report on the matter in issue in present application from a Joint Committee comprising one member each from:-

- (i) The Maharashtra Pollution Control Board (MPCB);
- (ii) The Tahsildar, Tal.: Mohol, District: Solapur;
- (iii) The Agricultural Officer, Tal.: Mohol, District: Solapur.

16. The Committee is directed to visit the site and assess the damage caused to the crops of the applicant and other farmers in the vicinity.

17. The applicant and other affected persons are directed to lay their evidence before the said Committee, in order to assess as to what damage has been caused to their crops.

18. The Committee shall also place before us a report as to whether any violation in terms of the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 has been done and the amount of EDC, which is required to be levied.

19. The report shall be submitted by the above-mentioned Committee within a period of one month from the date of uploading of this order.

20. The Maharashtra Pollution Control Board (MPCB) shall be the nodal agency for coordination and logistic support.

21. The report in the matter be filed by the Committee by e-mail at [ngt-pune@gov.in](mailto:ngt-pune@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

22. Applicant is directed to supply the required documents and copy of the application to the Members of the Committee within three days from today.

23. A copy of this order be communicated to the above-mentioned Committee forth-with for compliance.

Put up this matter for further consideration on 24.01.2024

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

November 29, 2023  
Original Application No.198/2023(WZ)  
P.Kr

# **Annexure 2**

Joint Committee Constitution Order

**MAHARASHTRA POLLUTION CONTROL BOARD  
REGIONAL OFFICE - PUNE**

Phone No. 020-25811694  
25811701

[ropune@mpcb.gov.in](mailto:ropune@mpcb.gov.in)

[www.mpcb.gov.in](http://www.mpcb.gov.in)



Jog Centre, 3<sup>rd</sup> Floor, Fax No. 020-

Wakdewadi, e-mail :

Old-Pune Mumbai Road,

Pune- 411003

**MPCB/ROP/ 231218-FTS-0103**

**Date: 18/12/2023**

**Sub: -** Constitution of Joint Committee in compliance of the Order dated 29/11/2023 passed by Hon'ble National Green Tribunal (NGT), Western Zone Bench, Pune in the Original Application No. 198/2023 (WZ) Narayan Shivaji Gund V/s. MPCB & Ors.

**Ref:-** Hon'ble NGT order dated 29/11/2023 in OA No. 198/2023 (WZ)

Narayan Gund has filed an Original Application No.198/2023 against MPCB & Ors regarding complaint of M/s.Jakraya Sugar Ltd. situated at Gat No.61/1/A, 64/1 of Village: Watwate, Tal : Mohol, Dist: Solapur. In the said matter, Hon'ble NGT vide order dated 29/11/2023 constituted a Joint Committee comprising one member each of :

Sr. No.	Committee Member Details	Email Address
1	Sub Regional Officer, Maharashtra Pollution Control Board (MPCB)	srosolapur@mpcb.gov.in
2	Tahsildar, Tal- Mohol, District- Solapur	tahmohol@gmail.com
3	Agricultural Officer, Tal- Mohol, District- Solapur.	taomohol69@gmail.com

Terms of reference of the committee are as follows:-

1. The committee shall visit the site and assess the damage caused to the crops of the applicant and other farmers in the vicinity.
2. The committee shall verify whether any violation in terms of the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 has been done by the industry.

3. The committee shall provide views for calculation of EDC in case of violation caused by industry.
4. The committee shall submit the detailed report before Hon'ble NGT.
5. Sub Regional Officer, Solapur, Maharashtra Pollution control Board will be nodal officer for coordination of the committee.



(Ravindra Andhale)  
Regional Officer,  
M. P. C Board Pune.

**Copy submitted for information & necessary action to:-**

1. Tahsildar, Tal- Mohol, District- Solapur
2. Agricultural Officer, Tal- Mohol, District- Solapur.

**Copy submitted for information to:-**

1. Member Secretary, MPCB, Sion, Mumbai
2. Joint Director (APC), MPCB, Sion, Mumbai
3. Law Officer, MPCB, Sion, Mumbai
4. Sub Regional Officer, MPCB Solapur.

# **Annexure 3**

Letter regarding Joint Committee visit

# MAHARASHTRA POLLUTION CONTROL BOARD

## SUB - REGIONAL OFFICE , SOLAPUR

Phone No. 0217-2319850  
Visit us at : <http://mpcb.gov.in>  
Email : [srosolapur@mpcb.gov.in](mailto:srosolapur@mpcb.gov.in)



4/B, Bali Block, Civil Lines,  
Opp. Govt. Milk Dairy,  
Saat Rast, Solapur-413003

MPCB/SROSOL/

"Your Service is our Duty"

Date: 19/12/2023

231219-FTS-0103/859

To,  
Tahsildar,  
Mohol Tahsil Karyalay,  
Tal- Mohol, Dist- Solapur

**Sub:** - Constitution of Joint Committee in compliance of the Order dated 29/11/2023 passed by Hon'ble National Green Tribunal (NGT), Western Zone Bench, Pune in the Original Application No. 198/2023 (WZ).

**Ref:-** 1) Hon'ble NGT order, dated 29/11/2023 in OA No. 198/2023 (WZ)  
2) Constitution of joint committee by Regional officer, MPCB Pune vide letter no. MPCB/ROP/ 231218-FTS-0103 dated 18/12/2023 (Copy enclosed).

Sir,

With ref no. (1) Narayan Gund has filed an Original Application No.198/2023 regarding complaint of M/s. Jakraya Sugar Ltd. situated at Gat No.61/1/A, 64/1 of Village: Watwate, Tal- Mohol, Dist - Solapur. In the said matter Hon'ble NGT vide order dated 29/11/2023 has constituted a Joint Committee. Accordingly, the Regional Officer, Pune MPCB has constituted the Joint Committee vide office order as per ref no. (2). Please find attached committee constitution order for your ready reference and necessary action.

Accordingly, the joint committee visit is proposed on 22/12/2023 to the said site & industry. You are requested to confirm your availability of the said visit along with necessary required documents.

Documents Enclosed :- As above.

  
19/12/2023  
(Nikhil J. More)  
Sub Regional Officer,  
M. P. C Board Solapur.

**Copy submitted for information to:-**

1. Member Secretary, MPCB, Sion, Mumbai
2. Joint Director (APC), MPCB, Sion, Mumbai
3. Regional Officer, MPCB Pune.
4. Law Officer, MPCB, Sion, Mumbai

# MAHARASHTRA POLLUTION CONTROL BOARD

## SUB - REGIONAL OFFICE , SOLAPUR

Phone No. 0217-2319850  
 Visit us at : <http://mpcb.gov.in>  
 Email : [srosolapur@mpcb.gov.in](mailto:srosolapur@mpcb.gov.in)



4/B, Bali Block, Civil Lines ,  
 Opp. Govt. Milk Dairy,  
 Saat Rast, Solapur-413003

MPCB/SROSOL/

"Your Service is our Duty"

Date: 19/12/2023

231219-FTS-0101 856

To,  
 Taluka Agricultural Officer,  
 Mohol, Tal- Mohol,  
 Dist- Solapur

**Sub:** - Constitution of Joint Committee in compliance of the Order dated 29/11/2023 passed by Hon'ble National Green Tribunal (NGT), Western Zone Bench, Pune in the Original Application No. 198/2023 (WZ).

**Ref:-** 1) Hon'ble NGT order dated 29/11/2023 in OA No. 198/2023 (WZ)  
 2) Constitution of joint committee by Regional officer, MPCB Pune letter no. MPCB/ROP/ 231218-FTS-0103 dated 18/12/2023 (Copy enclosed).

Sir,

With ref no. (1) Narayan Gund has filed an Original Application No.198/2023 regarding complaint of M/s. Jakraya Sugar Ltd. situated at Gat No.61/1/A, 64/1 of Village: Watwate, Tal : Mohol, Dist: Solapur. In the said matter Hon'ble NGT vide order dated 29/11/2023 has constituted a Joint Committee. Accordingly, the Regional Officer, Pune MPCB has constituted the Joint Committee vide office order as per ref no. (2). Please find attached committee constitution order for your ready reference and necessary action.

Accordingly, the joint committee visit is proposed on 22/12/2023 to the said site & industry. You are requested to confirm your availability of the said visit along with necessary required documents.

Documents Enclosed :- As above.

  
 19/12/2023  
 (Nikhil J. More)  
 Sub Regional Officer,  
 M. P. C Board Solapur.

**Copy submitted for information to:-**

1. Member Secretary, MPCB, Sion, Mumbai
2. Joint Director (APC), MPCB, Sion, Mumbai
3. Regional Officer, MPCB Pune.
4. Law Officer, MPCB, Sion, Mumbai

# **Annexure 4**

Letter to complainant/ applicant  
regarding Joint Committee visit

# MAHARASHTRA POLLUTION CONTROL BOARD SUB - REGIONAL OFFICE , SOLAPUR

Phone No. 0217-2319850  
Visit us at : <http://mpcb.gov.in>  
Email : [srosolapur@mpcb.gov.in](mailto:srosolapur@mpcb.gov.in)



4/B, Bali Block, Civil Lines,  
Opp. Govt. Milk Dairy,  
Saat Rast, Solapur-413003

MPCB/SROSOL/

"Your Service is our Duty"

Date: 19/12/2023

[231219-F75-0107] 858

To,  
Narayan Shivaji Gund,  
Village- Yenki, Tal- Mohol,  
Dist - Solapur

**Sub:** - Joint Committee visit in compliance of the Order dated 29/11/2023 passed by Hon'ble National Green Tribunal (NGT), in the Original Application No. 198/2023 (WZ)

**Ref:-** Hon'ble NGT order dated 29/11/2023 in OA No. 198/2023 (WZ)

Sir/Madam,

With ref no. (1) in compliance of the Hon'ble NGT (WZ) Pune order in O.A. 198/2023, dated 29/11/2023 the joint committee visit is proposed tentatively on 22/12/2023.

Accordingly, you are requested to make yourself, available at the time of visit. Also, as per direction of Hon'ble Tribunal, you are requested to provide the required documents and copy of the application to the Members of committee prior to the said visit.

Please acknowledge the receipt of this letter.

  
13/12/2023  
(Nikhil J. More)

Sub Regional Officer,  
M. P. C Board Solapur.

**Copy submitted for information to:-**

1. Regional Officer, MPCB Pune.
2. Law Officer, MPCB, Sion, Mumbai
3. Tahsildar, Mohol Tahsil Karyalay, Tal- Mohol, Dist- Solapur
4. Taluka Agricultural Officer, Mohol, Tal- Mohol, Dist- Solapur

# **Annexure 5**

Applications received from other farmers  
before joint committee during visit.

1. मा. उपप्रदेशिक अधिकारी, महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर.

2. मा. तहसिलदार, मोहोळ, ता. मोहोळ, जि. सोलापूर.

3. मा. तालुका कृषिआधिकारी मोहोळ जि. सोलापूर

(होमिनी या  
भाषिणी या)

240102-FTS-0010

यांची कमिटी

यांना दिलेल्या शेतकरी यांच्या अर्जांची यादी पृढीलप्रमाणे.....

अ. क्र.	शेतकऱ्यांचे नाव.	गाव.	गट क्रमांक.
१	श्री. परशुराम खंडू कोळी.	येणकी.	81/2
२	श्री. दशरथ खंडू कोळी.	येणकी.	81/2
३	श्री. शहाजी संभाजी जाधव.	येणकी.	85/1/ब
४	श्री. शशिकांत संभाजी जाधव.	येणकी.	85/1/ड/ई
५	श्री. विवेकानंद संभाजी जाधव.	येणकी.	85/1/क
६	श्री. रंजीतसिंह संभाजी जाधव.	येणकी.	85/1/क
७	श्री. अजित चतुर्भुज गुंड.	येणकी.	145/1
८	सां रमादेवी दिनकर चटे.	येणकी.	146
९	श्री. दत्तात्रय भीमराव पाटील.	येणकी.	135
१०	सां. शांताबाई दत्तात्रय पाटील.	येणकी.	135
११	श्री. फिरोज फकरीददीन तांबोळी.	येणकी.	75
१२	श्री. बिरु कुबेर जाधव.	येणकी.	-
१३	सां. नंदा बिरु जाधव.	येणकी.	151/1
१४	श्री. दत्तात्रय बिरु जाधव.	येणकी.	151/2/क
१५	सां. केशर कुबेर जाधव.	येणकी.	151/2/ड
१६	श्री. शंकर बिरु जाधव.	येणकी.	151/2/अ
१७	श्री. रोहित दत्तात्रय गुंड.	येणकी.	152/4

By Hand  
29-12-2023

RGR: 11/12/2024

16	श्री. म्हाळप्पा विठ्ठल गुंड.	येणकी.	153/1
17	सौ. लक्ष्मी म्हाळप्पा गुंड.	येणकी.	153/1
18	श्रीमती. जल्लिता बाळू गुंड.	येणकी.	152/1
19	सौ. उषा दत्तात्रय गुंड.	येणकी.	152/3
20	श्री. कृष्णांत बाजीराव गुंड.	येणकी.	154/1
21	श्री. बालाजी नामदेव गुंड.	येणकी.	156/1
22	श्री. शहाजी नामदेव गुंड.	येणकी.	156/2
23	श्री. देवीदास नामदेव नाईकनवरे.	येणकी.	147/1/ब/1
24	श्री. राजेंद्र प्रभू पुजारी.	मिरी.	147
25	श्री. बाळासाहेब हणमंत सलगर.	वटवटे.	61/1/क आणि 61/1/ब
26	श्री. संजय मज्याप्पा छरात.	वटवटे.	61/1अ
27	श्री. जगनाथ ज्ञानार्धन बागल.	वटवटे.	101
28	श्री. अविनाश प्रभू पुजारी.	मिरी.	147
29	श्री. प्रशांत दिनकर घटे.	येणकी.	147/3/1
30	श्री. दिनकर लक्ष्मण घटे.	येणकी.	147
31	श्री. नागनाथ बाजीराव गुंड.	येणकी.	154/2
32	श्री. हरीदास सुधाकर कांबळे.	येणकी.	82
33	श्री. गुलाब दाऊद रोखसंदी	वटवटे.	265/2
34	रिपब्लिकन पार्टी ऑफ इंडिया (येणकी.) A) मोहोळ तालुका.		
35	श्री. सतार गुलाब पटेल.	वटवटे.	114
36	श्री. भगवान धोंडीबा आसबे.	वटवटे.	85
37	श्री. समाधान एकनाथ म्हाडकर.	वटवटे.	106
38	श्री. सतार गुलाब पटेल.	वटवटे.	114
39	श्री. श्रीकृष्ण मारुती काकडे.	वटवटे.	113/2
40	श्री. राजेंद्र भगवान आसबे.	वटवटे.	80
41	सौ. अजिता सुधाकर गुंड.	येणकी.	103
42	श्री. समाधान हरी पळे.	येणकी.	147
43	श्री. अमोल नंदकुमार पुजारी.	मिरी.	147/1/क
44	श्री. दत्तात्रय बळीराम सलगर.	वटवटे.	61 आणि 57
45	श्री. राजेंद्र दत्तात्रय व डुतरे बाघोलीवाडी		
46			
47			
48			

प्रति,

दि:- 22/12/2023

1. मा.उपप्रादेशिक अधिकारी,

महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर

2. मा.तहसिलदार मोहोळ जि.सोलापूर

3. मा.तालुका कृषिअधिकारी मोहोळ जि.सोलापूर

यांची कमिटी

यांना...

अर्जदार:- नागनाथ बाजीराव गुंड रा. येणकी

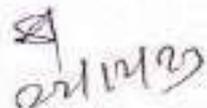
ता.मोहोळ जि.सोलापूर मो- 9158798405

मी नागनाथ बाजीराव गुंड रा. येणकी गावचा रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 154/2 असून माझी शेतजमीन कारखान्याच्या पविमेला शेजारी आहे. जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या मी आमच्या विहीरचे पाणी पिण्यासाठी व शेतीसाठी वापरत आहोत. तसेच कारखान्याच्या चिमणीतून निघणाऱ्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

सदरचा कारखाना झाल्यागुळे माझ्या शेतातील उराचा कायमचा प्रश्न झालेला त्यापासून माझे अर्थिक उत्पन्नही वाढलेले आहे.

कळावे

आपला विश्वासु

  
 नागनाथ बाजीराव गुंड  
 रा. येणकी  
 ता. मोहोळ जि. सोलापूर

दि. 02/07/2018

प्रति.

- 1. श्री. इमप्रोडि रिक. कारिकादी  
महाराष्ट्र प्रदूषण नियंत्रण मंडल, सोलापूर.
- 2. श्री. सहजिलदार मोहोक जि. सोलापूर.
- 3. श्री. तालुका कृषि अधिकारी मोहोक जि. सोलापूर  
भांडी. कमिटी.  
भांडी.

कडीत - हरिदास शुधाकर कांबळे  
 येवकी. ता. मोहोक. जि. सोलापूर  
 मो. 9975258347

महोदय,

श्री. हरिदास शुधाकर कांबळे 21. सोलापूर  
 21 वरुण इतिवर्षी असून भांडी येवकी. येथे  
 जेव्हा जमीन 782.00, असून भांडी जेत जमीन  
 कारखान्याच्या शेजारी आहे. जकराचा साखर कारखाना  
 व. ल्याच्या डिव्हिजनरी प्रकल्पातून विलगते सांडपाणी  
 डिव्हिजनरीच्या व कारखान्याच्या बाहेर जेत असून भांड्या  
 जेततील पिकाचे कोवातेही नुकसान झालेले नाही व  
 हेवकी नदीच्या सध्याचे आरण्या विहिरीचे पाणी  
 पिकासाठी व शेतीसाठी वापरत आहेत. तसेच  
 कारखान्याच्या विलगीत विलगताय 'धूपपाळक' या  
 भांड्या शेतीला कडाली. इतक्या आणुने भांडी  
 व. व. शेत लागव.

20/12/20

शारदा कडुबा घाट  
 कारखान्याच्या आरण्या विहिरीच्या बांधणी

१. २०१०-११ का अनुमान - ५३० करोड़ रुपए का अनुमान  
 २०१०-११ का अनुमान - ५३० करोड़ रुपए का अनुमान  
 ३. २०१०-११ का अनुमान - ५३० करोड़ रुपए का अनुमान

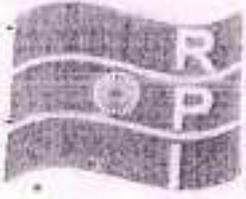
५३०

अनुमान - ५३०

५३०

५३० - ५३० = ०





मा. खासदार रामदासजी आठवले राष्ट्रीय अध्यक्ष  
**रिपब्लिकन पार्टी ऑफ इंडिया (A)**  
**मोहोळ तालुका**

मा. सन्नामाऊ सरवदे  
 सदस्य, (पह. क्रम)



मा. असोक सरवदे  
 जिल्हाध्यक्ष, सोलापूर



मा. विठ्ठल क्षिरसागर  
 तालुकाध्यक्ष, मोहोळ



मा. दगडू मा. खरत  
 (DK जाणकार) अध्यक्ष, येनकी  
 Mo. 9049073598

श्री. पी. येनकी ता. मोहोळ जि. सोलापूर

जावक क्र. :

दिनांक : 25 / 12 / 20 23

प्रति,

- 1) मा. उप प्रादेशिक अधिकारी  
 प्रदूषण नियंत्रण मंडळ सोलापूर
  - 2) मा. तहसीलदार, मोहोळ जि. सोलापूर
  - 3) मा. तालुका कृषी अधिकारी मोहोळ, जि. सोलापूर
- यांची कमिटी यांना...

विषय :- श्री पोपट केशव जाधव विद्यमान सरपंच येनकी ता. मोहोळ जि. सोलापूर यांनी जकराया साखर कारखान्याच्या विरुद्ध दिलेल्या तक्रारीअर्जा बाबत....

महोदय,

उपरोक्त विषयाचा अनुसरून आपणास कळविण्यात येते की, मा. खासदार रामदासजी आठवले साहेब राष्ट्रीय अध्यक्ष रिपब्लिकन पार्टी ऑफ इंडिया या पक्षाच्या माँजे येनकी ता. मोहोळ जि. सोलापूर या गावचा शाखा अध्यक्ष म्हणून मी दगडू खरत मागील दहा वर्षांपासून कार्यरत आहे. श्री पोपट केशव जाधव विद्यमान सरपंच हे जकराया शुगर लिमिटेड वटवटे या कारखान्याच्या विरुद्ध मागील चार वर्षांपासून खोदया-नाट्य तक्रारी देत आहेत. सदरच्या तक्रारी ह्या त्यांच्या वैयक्तिक व राजकीय स्वरूपाच्या असून, त्या तक्रारीशी गावातील ग्रामस्थांचा काहीही एक संबंध नाही. मी स्वतः येनकी गावचा कायम रहिवाशी असून जकराया साखर कारखान्यामुळे माझ्या गावच्याजवळपास 300 बेरोजगारांना रोजगार मिळाला आहे. व कित्येक लोकांना व्यवसाय मिळाला असून त्यापासून त्यांची आर्थिक उत्पन्न वाढले आहे. तसेच गावातील शेतकऱ्यांच्या उसाचा सुद्धा कायमचा प्रश्न मिटला आहे.

तरी आपणास विनंती आहे की, श्री पोपट केशव जाधव सरपंच यांना यापुढे खोदया तक्रारी देऊ नये म्हणून समज देण्यात यावे किंवा त्यांचे वर कायदेशीर कारवाई करावी ही विनंती.

कळावे

श्री. पी. येनकी

यादवजी म्हणुन उठवून  
 राखिल मोहोळ

आपला विश्वासू

श्री. पी. येनकी

प्रति,

मा. उपवादेसिक अधिकारी

महाराष्ट्र प्रदुपण नियंत्रण मंडळ कोल्हापूर

अतिरिक्त: सल्लागार गुलाब परेळ

महोदय,

मी वरवटे गावचा रहिवासी असून माझी शेतातमिणे  
शर नंबर 114 आहे

जकाराया साखर कारखाना व त्यांच्या डिस्टिलरी

पुढच्यापुढे निघणाऱ्या साडेपाण्यामुळे माझ्या शेतातील बिस्किट

व वीडरचे पाणी खराब झालेले नाही व होतही नाही

तसेच कारखान्याच्या निघणाऱ्या निघणाऱ्या सुरापासून

माझ्या शेतातील पिकांचे काढलेही नुकसान झालेले नाही

सदरचा कारखाना शांत्यामुळे माझ्या शेतातील उशाचा

कायमचा पुढे फिटकेला आहे माझे आर्थिक उत्पन्न वाढले

आपला विर्यापु

(Signature)

MAK

कोल्हापूर  
22-12

श्री  
22/12/23  
वारिशी महसूल सहाय  
सहसिल कोल्हापूर

प्रति,

मा. उपप्रादेशिक कार्यालयाची

नांदेड, पुढुका विभाग श्रीकापूर

श्रीदार:- अजयान शेंडोला कापूर

महोदय,

मी वरवटे गावचा रस्त्याची शक्यता माली शेतकरी  
गणवंबर 85 आहे

अकरावा लाख कारखाना व त्यांच्या उद्योगी प्रकल्पातून

निधनाया कापूरगावच्या गावाच्या शेतातील विहिरी व शेताचे पाणी  
शेतातून जाऊन तांदूळ

सकता कारखाना कापूरगावच्या गावाच्या शेतातील शेताच्या

कायद्यातून पुढे दिले आहे.

8

22/11/23

बाबुजी महसूल सहायक  
सहसिल मोहोळ

आपला विक्रमपत्र

22/11/23

प्रति,

भा. उपपुद्देशिक अधिकारी

महाराष्ट्र पुस्तक नियंत्रण मंडळ सोलापूर

संज्ञितः सभापति सभापति सभापति

गणेश;

मी वरवी सावना सविवासी अजुन माझी शेतामिणे

गट नंबर 108 आहे

MAG

के

सकाशा साखर कारखाना व डिस्टिलरीतून निघणाऱ्या

असंपाज्यातून साख्या शेतामिणे विविध प्रकारचे घाण्टे तहाव आणिले

नाही व होणेही नाही. कारखान्याच्या निघण्यातून निघणाऱ्या

धुराज्यातून साख्या शेताचे पुढाकार आणिले नाही

व  
21/11/23

वारिशी महसूल सहाय्य  
सहाय्य मोहोदय

कायला विवेकायु

- प्रति
- मा. उपवादेगिक अधिकारी
- महाराष्ट्र प्रशुपन निगम मंडळ सोलापूर

उत्तर: सत्तार गुलाब पेटल

महोदय

मी वरवटे गावचा रहिवासी असून माझी शेतातमणे

गट नंबर 114 आहे

MAK

7/12

उपरोक्त शाखेच्या कारखाना व त्यांच्या डिस्टिलरी  
 प्रकल्पातून निघणाऱ्या सांडपाण्यामुळे माझ्या शेतातील विहिरी  
 व बोझीचे पाणी खराब झालेले नाही व होलेली नाही  
 तसेच कारखान्याच्या निघणाऱ्या शुद्धपाण्यातून  
 माझ्या शेतातील पिकांचे काढलेली बुकलान झालेले नाही  
 उपरोक्त कारखाना शाखेच्यामुळे माझ्या शेतातील शेताचा  
 कायमचा पुरवठा मिळालेला आहे माझे अधिक उरलेले वाटते.

स्व  
 21/12/23

वाराणसी महानगरपालिका  
 महसिल मोहमेद

उपरोक्त निघणाऱ्या  
 तसेच

पुत्री,

गा. उपपुरादेशिक अतिथिवासी

महाराष्ट्र प्रदेश निदेशक मंडळ कोल्हापूर

आदिवासी. अतिथिवासी मादारी वानाडे

महोदय;

मी वरवटे गावच्या रहिवासी मधुन मादारी शेतमालीने  
२१२ संख्ये ११३/२ माळे

अकराव्या साखर कारखाना व त्यांचा डिप्लोमरी पुलाव्यातून

विद्येवासा लांडगाव्यातुळे मला व माझ्या शेतामालीला कुठलाही  
प्राप्त नाही. तसेच जागि ही खराब सांगितली नाही.

अदर्या कारखाना साख्यातुळे माझ्या शेतामालीने  
अप्याचा कापण्या पुद्दग दिलेला आहे.

२१/११/२३  
वारिणी महसुल सहा  
तहसिल मोहोळ

शाजला विद्यायु  
११५९  
(अतिथिवासी मादारी वानाडे)

पुणे

मा. उपजिल्हिक कार्यालय

महाराष्ट्र सुपुत्रा नियंत्रण मंडळ कोल्हापूर

शुद्धीकरण, राजेंद्र बागवान शाखा

मसुदा :

मी वरचे गावच्या शिवाजी गावून माझी शेताकडे

मार्च नंबर ४० गाळे

उपरोक्त गावाच्या कारखाना व त्यांच्या डिप्लोमीतून शिक्षणाचा सांघाच्यापुढे माझा शेताकडे वीकटने पाणी खराब झालेले आहे

गावच्या कारखान्याच्या डिप्लोमीतून शिक्षणाचा सुहापायुन माझ्या शेताकडे पिकाचे कापलेही बुकदार झालेले नाही.

माझ्या कारखान्या सांघाच्यापुढे माझ्या शेताकडे कयत्या कायत्या पुढे झालेले आहे

४

२१/५/२३

शरणीशी महसुल सहाय्य  
तहसिल मोहोळ

भायला विद्यालया

प्रति.

दि. 21/12/2023

1. मा. उपप्रदेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, शेळोळापूर.
2. मा. तहसिलदार मोहोळ, जि. सोलापूर.
3. मा. नागपुत्रा कुषिडाधिकारी मोहोळ, जि. शेळोळापूर.

यांची कमी  
यांना -

अर्जावर - वी कोडी दरारम खंदू.  
मा. येनकोड मा. मोहोळ, जि. सोलापूर.

सोधव.

ही दरारम खंदू कोडी येथील नाक्या रहिवासी अशुभ  
माझी ज्येष्ठतमिनी येथील येथे नं. 21/2 आहे व माझी  
शेतगांभीर कारखान्याच्या शेतात आहे. नगराचा साखर कार-  
खान्याच्या जागांच्या ठिकाणी पुरवण्यातून निघणारे साखरा  
ठिकाणी व कारखान्याच्या बाहेर येत येतून माझ्या शेतामध्ये  
कुठली अडथळे नाही व येत नाही, त्यामुळे माझ्या शेतातील  
पिकांचे कोणतेही नुकसान झालेले नाही व होत नाही. सध्या  
आम्ही आमच्या विहीर व कोठारचे पाणी पिण्यासाठी व शेतासाठी  
वापरत असून, कारखान्याच्या निमळितून निघणाऱ्या दुरापायुन  
माझ्या शेतातील पिकांचे कोणतेही नुकसान झालेले नाही  
व होत नाही.

त्यामुळे सदरच्या कारखान्यामुळे माझ्या शेतातील दुरापाय  
प्रकार कामाच्या निघून आहे व त्यामुळे माझे अर्थिक  
आमची बाधलेली आहे.

MAG

22-12

वारिशी महसुल सहाय  
सहसिल मोहोळ

आपला विश्वासू  
[Signature]  
[Name]

प्रति.

दि: 22/12/2023

1. मा.उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
2. मा.तहसिलदार मोहोळ जि.सोलापूर
3. मा.तालुका कृषिअधिकारी मोहोळ जि.सोलापूर  
यांची कमिटी

यांना...

अर्जदार:- अनिता सुधाकर गुंड रा.येणकी

ता.मोहोळ जि.सोलापूर मो- 9325337969

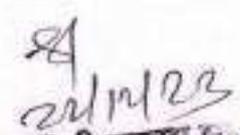
महोदय ,

मी अनिता सुधाकर गुंड रा.येणकी गावचा रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 103 असून माझी शेतजमीन कारखान्याच्या शेजारी आहे. जकराया साखर पसरखाना व त्याच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या मी आमच्या विहीरचे पाणी पिण्यासाठी व शेतीसाठी वापरत आहोत. तसेच कारखान्याच्या चिमणीतून निघणाऱ्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळावे

  
अपिला विश्वासु

  
अनिता सुधाकर गुंड  
तहसिलदार मोहोळ

दि. 22/12/2023

प्रति,

1. मा उपप्रोव्हिड अलिखती
2. महाराष्ट्र प्रमुख नियंत्रण मंडळ, अयोबापूर
3. मा गवर्निंगदार मा मोहोळ जि. अयोबापूर
3. मा गवर्निंगदार एक्सीक्यूटिव्हि मॉहोळ जि. अयोबापूर

ध्याची अभिधी

ध्यांग

अर्जदार - <sup>प्रयोग</sup> ~~प्रयोग~~ दिगंबर चरे रा. येणळी  
मा मोहोळ जि. अयोबापूर

महोदय

MA 4

मी प्रदिप दिगंबर चरे रा. येणळी गावचा राहतामी  
असून मझी येणळी येथे शेतजमीन राह. नं. 989 आहे माझी  
शेतजमीन कायद्याच्या त्वागत येतरी आहे. जवळपास साधा  
कारखाना व त्याच्या जिकती करव्यासून गेपणागे बांडपाणी  
प्रित्कीच्या व कायद्याच्या बाबत येत नवून, मझ्या  
शेतजमीने केवढी झालेली नाही व येतही नाही त्यामुळे  
माझ्या शेतजमीन पिछणे कोणीही करवता झाले नाही  
1) होतही नाही अथवा मी आमच्या फिरि जेपाणी  
फिचासाठी व जेतील्ले वापरत आहेत तसेच कायद्याच्या  
चिहणीत शेतजमीन घडापासून माझ्या शेतजमीन पिछणे  
जवळपास झाले नाही व होतही नाही

अदरचा कायदा साध्यामुळे माझ्या शेतजमीन उवाण  
कायदा प्रुन प्रित्कीच्या असून, त्यापासून माझे अलिखित  
डापणागे वाढले आहे

उवाणे

~~दिगंबर~~  
डापणागे दिगंबर

22/12/23  
वारिणी महतुल सहकार  
सहसिल मोहोळ

प्रति,

दि:- 22/12/2023

1. मा.उपप्रदेशीक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण गंडळ, सोलापूर
2. मा.तहसिलदार मोहोळ जि.सोलापूर
3. मा.तालुका वृषिअधिकारी मोहोळ जि.सोलापूर  
यांची कजेटी

यांना...

अर्जदार: शांताबाई दत्तात्रय पाटील रा. येणकी,  
ता.मोहोळ जि.सोलापूर मो-

महोदय,

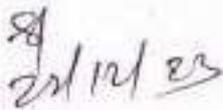
मी शांताबाई दत्तात्रय पाटील रा. येणकी गावची रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 135 आहे. व माझी शेतजमीन कारखान्याच्या शेजारी आहे. जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या माझ्या तिहीर चे पाणी पिण्यासाठी व शेतीसाठी वापरत आहे. तसेच कारखान्याच्या चिमणीतून निघणार्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

रादरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळावे



(शांताबाई दत्तात्रय पाटील)



शांताबाई दत्तात्रय पाटील  
रा. येणकी जि. सोलापूर

प्रति,

दि:- 22/12/2023

1. मा.उपप्रादेशिक अधिकारी,  
गहाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
2. मा.तहसिलदार मोहोळ जि.सोलापूर
3. मा.तालुका कृषिअधिकारी मोहोळ जि.सोलापूर  
यांची कमेटी

यांना...

अर्जदार:- दत्तात्रय भिमराव पाटील रा. येणकी,  
ता.मोहोळ जि.सोलापूर मो-

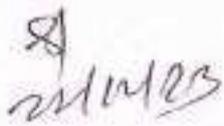
महोदय,

मी दत्तात्रय भिमराव पाटील रा. येणकी गावचा रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 135 आहे. व माझी शेतजमीन कारखान्याच्या शेजारी आहे. जपराया साखर कारखाना व त्यांच्या डिस्टिलरी प्रकल्पातून निघणारे सांडपाणी डिस्टिलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या मी माझ्या विहीर चे पाणी पिण्यासाठी व शेतीसाठी वापरत आहेत. तसेच कारखान्याच्या चिमणीतून निघणाऱ्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळावे

दत्तात्रय भिमराव पाटील  
आपला विश्वासु



दत्तात्रय भिमराव पाटील  
तहसिल मोहोळ

प्राति

दि - ११/११/२३

- १) मा. उपप्रादेशिक अधिकारी  
महाराष्ट्र प्रमुख निबंधन मंडळ, सोलापूर
- २) मा. तालसिक्तदार मोहोळ, जि. सोलापूर
- ३) मा. तालुका कृषि अधिकारी मोहोळ, जि. सोलापूर  
मांती कमेटी

सांना ...

अजविर :- दिनकर लक्ष्मण चटे रा. येराकी,  
ता. मोहोळ जि. सोलापूर मो -

महोदय

मी दिनकर लक्ष्मण चटे रा. येराकी गांवचा  
वहिवारी असून, माझी येराकी येथे खेतजमीन  
गट नंबर - १४६ आहे. गाडी खेतजमीन कारखान्या -  
उभाच्या लगान जोडारी आहे. जकवागा राखर  
कारखान्या व त्यांच्या डिस्ट्रिक्ट प्रकल्पानुन निघणारे  
सांडपाणी डिस्ट्रिक्टच्या व कारखान्याच्या बाहेर येत  
जसून माझ्या खेतामध्ये कोव्हाही झालेले नाही व  
येतही नाही. त्यामुळे माझ्या खेतातील पिकांचे कोणतेही  
नुकसान झालेले नाही व होतही नाही. सध्या मी  
आमच्या विहीरीचे पाणी पिण्यासाठी व खेतीसाठी वापरत  
आहोत. नवेच कारखान्याच्या चिमणीतून निघणाऱ्या  
धुरापासून माझ्या खेतातील पिकांचे कसलेही नुकसान  
झालेले नाही व होतही नाही.

सदर कारखान्या झाल्यामुळे माझ्या खेतातील उराचा  
कायमचा प्रश्न मिटविला असून त्यामुळे माझे आर्थिक  
उत्पत्ती वाढलेले आहे.

MAG  
दि  
१२/१२

रा. महानुल राह.  
तहसिल मोहोळ

जापला विठ्ठल



दि. 21/12/2023

प्रति,

1. मा. उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
  2. मा. तहसिलदार, मोहोळ, ता. मोहोळ, जि. सोलापूर.
  3. मा. लागूकृत त्कडीअधिकारी मोहोळ, जि. सोलापूर.
- यांची कुमेटी  
यांना -

अर्जदार - श्री. पशुराम बंजुरे कोळी.

येवकी ता. मोहोळ, जि. सोलापूर. मो. ९८८८२२३०५३

MAG

महोदय,  
22/12

मी पशुराम बंजुरे कोळी श. येवकी गावचा रहिवासी असून माझी येवकी येथे श. नं. ३१/२ आहे व माझी शेतामिठी कारखान्याच्या शेजारी आहे. जफराया सोखर कारखाना व त्यांच्या डिस्टिलरी प्रकल्पातून मिळणारे सांडपाणी डिस्टिलरी व कारखान्याच्या कोर्ट येत नसून माझ्या शेतामध्ये केव्हाही आले नाही व येत नाही त्यामुळे माझ्या शेतामध्ये पिकांचे नोवातेही नुकसान झालेले नाही व होत नाही. मळ्या कापणी सामग्या किडी व बोअरचे पाणी पिण्यासाठी व शेतासाठी वापरत आहेत. तसेच कारखान्याच्या सिमेंटीतून नेंदोणाच्या धुसपासून माझ्या शेतामध्ये पिकांचे नोवातेही नुकसान झालेले नाही व होतही नाही.

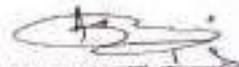
सदरचा कारखाना झाल्यामुळे माझ्या शेतामध्ये उरसाचा प्रश्न कायमचा मिळेल असेून त्यापासून माझे अर्थिक उत्पन्नही नुकलेले आहे.

श्री. कुळे,

21/12/23

वारिशी महसूल सहाय्य  
तहसिल मोहोळ

आपला मित्रवस्तु,

  
(पशुराम बंजुरे कोळी)

मति.

दि:-२२/१२/२०२३

1. मा.उपमादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
2. मा.तहसिलदार मोहोळ जि.सोलापूर
3. मा.तालुका कृषिअधिकारी मोहोळ जि.सोलापूर  
यांची कमिटी

यांना...

अर्जदार: देवीदास नामदेव नाईकनवरे रा. येणकी,

ता.मोहोळ जि.सोलापूर मो-९४२०८४५५५५

होदय, मी देवीदास नामदेव नाईकनवरे रा. येणकी गावचा रहिवाशी असून, माझी गिरी येथील शेतजमीन गट नंबर १४७/१/६/१ असून माझी शेतजमीन कारखान्याच्या शेजारी आहे.

जवराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या माझ्या विहीर चे पाणी पिण्यासाठी व शेतीसाठी वापरत आहे. तसेच कारखान्याच्या चिमणीतून निघणार्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

रादरचा कारखान्या झाल्यामुळे माझ्या भागातील सुशिक्षित बेरोजगार तरुणांच्या हाताला रोजगार उपलब्ध झाला आहे. तसेच देशाचे पंतप्रधान मा. नरेंद्रजी मोदी यांचे धोरण तरुणांच्या हाताला रोजगार मिळवा हे आहे. या धोरणांची जवराया साखर कारखाना तंतोतंत अमलबजावणी करित आहे.

कळावे

आपला विश्वासु

२४/१२/२३  
 पाचवी महसूल सहाय्य  
 तहसिल मोहोळ

दि. 22/12/2023

प्रति.

- 1) मा. उपायुक्त अधिकारी,  
महाराष्ट्र प्रमुख नैनीताल संकलन सोलापूर
- 2) मा. तहसिलदार, मोहोळ जि. सोलापूर
- 3) मा. तालुका कृषी अधिकारी मोहोळ सोलापूर  
यांची कृपेची  
आज्ञा...

अर्नाद : खेजव मज्याच्या वरत रा. वरवटे  
ता. मोहोळ जि. सोलापूर मो.

महोदय,

MAG

मो.

मी संशय मज्याच्या वरत रा. वरवटे यांच्या जमिनी  
असून, माझी वरवटे यांचे जमीन जाट रु 61/अ/ आहे,  
माझी जेतजमिनी कारखान्याच्या लागत शेजारी आहे, गुरुतया साब  
कारखाना व त्यांच्या डिस्ट्रिब्युटरी प्रकल्पातून निघणारे प्रसुतवणी  
वाहेट येत असून, माझ्या जेतामध्ये कुणीही आवेने नही,  
त्यामुळे माझ्या जेताने कोणतेही चुकसान झालेले नही,  
तथा मी माझ्या विहीरीचे पत्रही विव्हासही न जेतजमिनी  
वापरत आहे, तसेच कारखान्यातील विमळितून निघणाऱ्या  
धुवपासून माझ्या जेताने कोणतेही चुकसान झालेले न  
सह्या कारखाना झाल्यामुळे माझ्या शेताती  
कुसण्या कायपना असून मिहणेबा असून, त्यापासून  
माझे आर्थिक उपनही वाढलेले आहे,

कृपे.

वारिणी महसुस सह.  
तहसिल मोहोळ

श. म. शरत  
आपला विश्वासू

प्रति,

दि:- 29.12.2023

1. मा.उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
2. मा.तहसिलदार मोहोळ जि.सोलापूर
3. मा.तालुका कृषि अधिकारी मोहोळ जि.सोलापूर  
यांची कगेटी

यांना...

अर्जदार:- फिरोज फकरोद्दीन तांबोळी रा. येणकी,  
ता.मोहोळ जि.सोलापूर मो-9921767400

महोदय,

मी फिरोज फकरोद्दीन तांबोळी रा. येणकी गावचा रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 75 आहे.माझी शेतजमीन कारखान्याच्या लागत शेजारी आहे.

जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत असून, माझ्या शेतामध्ये वेव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या मी आमच्या विहीर चे पाणी पिण्यासाठी व शेतीसाठी वापरत आहेत. तसेच कारखान्याच्या चिमणीतून निघणार्या धुरापासून माझ्या शेतातील पिकाचे नुकसान झालेले नाही व होतही नाही.

सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळावे

आपला विश्वासू  
P. S. Tamboli

वारिसी महसूल  
तहसिल मोहोळ

पति,

दि:-22/12/2023

1. मा.उपघादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
2. मा.तहसिलदार मोहोळ जि.सोलापूर
3. मा.तालुका कृषि अधिकारी मोहोळ जि.सोलापूर  
यांची कमिटी  
यांना...

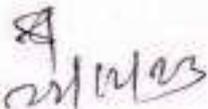
अर्जदार:- म्हाळाप्पा विठ्ठल गुंड रा. येणकी, ता.मोहोळ जि.सोलापूर मो-

महोदय,

मी म्हाळाप्पा विठ्ठल गुंड रा. येणकी गावचा रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 153/1 असून, माझी जमीन कारखान्याच्या शेजारी आहे. जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी हे कारखान्याच्या व डिस्टलरीच्या गाहेर येत असून, माझ्या शेतामध्ये गेन्हाही आलेले नाही. त्यामुळे माझ्या शेतातील पिकांचे कोणतेही नुकसान झालेले नाही व होत ही नाही. सध्या माझ्या विहीरचे पाणी पिण्यासाठी, शेतीसाठी व जनावरांना पिण्यासाठी वापरत आहे. तसेच कारखान्याच्या विमणीतून निघणार्या पुरापासून माझ्या शेतातील पिकांचे कसलेही नुकसान झालेले नाही.

कळावे

  
आपला विश्वासु

  
वारिशी महतुल सहय्यक  
तहसिल मोहोळ

पति,

दि:- 27/12/2023

1. मा.उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
2. मा.तहसिलदार मोहोळ जि.सोलापूर
3. मा.तालुका कृषि अधिकारी मोहोळ जि.सोलापूर  
यांची कमेटी

यांना...

अनेदार:- शशिकान्त शिवाजी जाधव रा. येणकी,  
ता.मोहोळ जि.सोलापूर मो-

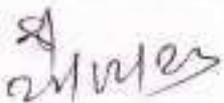
महोदय ,

मी शशिकान्त शिवाजी जाधव रा. येणकी गावचा रहियाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 85/1/3 आहे. माझी शेतजमीन कारखान्याच्या लागत आहे. जकराया साखर कारखाना व त्यांच्या दिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या आम्ही आमच्या विहीर व बोअर चे पाणी पिण्यासाठी व शेतीसाठी वापरत आहोत. तसेच कारखान्याच्या चिमणीतून निघणार्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

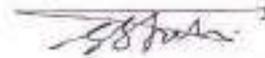
सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळावे

आपला विश्वासु



शशिकान्त महाराष्ट्र सहाय्य  
तहसिल मोहोळ



दि: 22.12.2022

प्रती,

1) मा. उपप्रदेशीय, अधीकृती,  
महाराष्ट्र प्रदेश नियंत्रण मंडळ, सोलापूर

2) मा. तहसीलदार मोहोळ, जि. सोलापूर

3) मा. तालुका रुग्ण आधीकृती मोहोळ, जि. सोलापूर  
यांची कुमेरी

यांना ..

MAG  
22/12

अर्जदार :- शाहजी संभाजी त्राखव

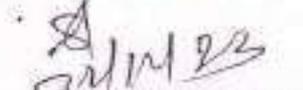
महोदय,

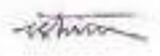
मी शाहजी संभाजी त्राखव ही येणकी गावचा रहिवासी असून  
माझी येणकी येथे शेताबाबत क्र. नं. 85/11/क आहे. व माझी शेताबाबत,  
कारखान्याच्या लागत शेतादी आहे.

जवळपास शाहजद कारखाना व त्यांच्या डिस्टिलरी प्रकल्पातुन  
निघणोट सांडपाणी डिस्टिलरीच्या व कारखान्याच्या बाहेर घेत असून  
माझ्या शेतामध्ये कुठेही आलेले नाही व येतही नाही. त्यामुळे  
माझ्या शेतातील पिकाचे कुठेही कुठेही आलेले नाही व होतही  
नाही. राज्या मि आपणच्या विहीनीय पाणी पिकासाठी व शेतीसाठी  
वापरत आहेत. तसेच कारखान्याच्या निघणोटुन निघणाऱ्या घुलपा-  
कुन मला माझ्या शेतातील कुठेही पिकाचे कुठेही आलेले नाही  
व होतही नाही.

सदर कारखाना प्रकल्पातुन माझ्या उसाचा प्रवाह कायद्या मिटलेला

आहे.

  
महेश महबुद  
तहसिल मोहोळ

आपला विश्वासू  


प्रति,

दि:-

1. गा.उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
2. मा.तहसिलदार मोहोळ जि.सोलापूर
3. मा.तानुका कृषि अधिकारी मोहोळ जि.सोलापूर

यांची कमेटी

यांना...

अर्जदार:- रंजितसिंह संभाजी जाधव रा. येणकी,  
ता.मोहोळ जि.सोलापूर मो-8600819373

महोदय,

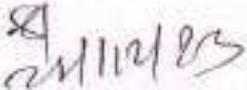
मी रंजितसिंह संभाजी जाधव रा. येणकी गावचा रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 85/1/क आहे. माझी शेतजमीन कारखान्याच्या लागत शेजारी आहे.

जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या मी आमच्या विहीर चे पाणी पिण्यासाठी व शेतीसाठी वापरत आहोत. तसेच कारखान्याच्या चिगणीतून निघणाऱ्या थुरांपारून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रक्ष भिडलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळावे

आपला विश्वासु

  
अरुणेश महेश  
तहसिल मोहोळ



प्रति,

दि:- 22/12/2023

1. मा.उपप्रादेशिक अधिकारी,

महामाष्ट्र पदुषण नियंत्रण मंडळ, सोलापूर

2. मा.तहसिलदार मोहोळ जि.सोलापूर

3. मा.तालुका कृषि अधिकारी मोहोळ जि.सोलापूर

यांची कमेटी

यांना...

अर्जदार:- विवेकानंद संभाजी जाधव रा. येणकी,

ता.मोहोळ जि.सोलापूर मो-8600819393

महोदय ,

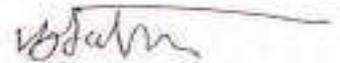
मी विवेकानंद संभाजी जाधव रा. येणकी गावचा रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 85/1/क आहे.माझी शेतजमीन कारखान्याच्या शेजारी आहे. जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या मी आमच्या विहीर चे पाणी पिण्यासाठी व शेतीसाठी वापरत आहेत. तसेच कारखान्याच्या चिमणीतून निघणाऱ्या धुरापासून माझ्या शेतातील पिकाचे करालेही नुकसान झालेले नाही व होतही नाही.

सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळावे

आपला विश्वासु

श्री  
मि. 22/12/23  
बाधनेशी महसुल घेतून  
तहसिल मोहोळ



प्रति,

दि: 22/12/2023

1. मा.उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
2. मा.तहसिलदार मोहोळ जि.सोलापूर
3. मा.तालुका कृषिअधिकारी मोहोळ जि.सोलापूर  
यांची कमिटी

यांना...

अर्जदार:- समाधान हरी घुले रा.येणकी

ता.मोहोळ जि.सोलापूर मो-8805888601 ९९३०६३५४६३

महोदय ,

मी समाधान हरी घुले रा.येणकी गावचा रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 147 असून माझी शेतजमीन कारखान्याच्या शेजारी आहे. जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या मी आमच्या विहीरचे पाणी पिण्यासाठी व शेतीसाठी वापरत आहेत. तसेच कारखान्याच्या चिमणीतून निघणाऱ्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळावे

स  
22/12/23

बाराबिशी महजुल सहकार  
तहसिल मोहोळ

आपला विश्वासु

प्रति,

दि:- 22-12-2018

1. मा.उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
2. मा.तहसीलदार मोहोळ जि.सोलापूर
3. मा.तालुका कृषि अधिकारी मोहोळ जि.सोलापूर  
यांची कमेटी

यांना...

अर्जदार:- सौ. नंदा विरु जाधव रा. येणकी,

ता.मोहोळ जि.सोलापूर गो 9890568738

महोदय,

मी सौ.नंदा विरु जाधव रा. येणकी गावची रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 151/1 आहे. माझी शेतजमीन कारखान्याच्या शेजारी आहे. जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या मी माझ्या विहीरचे पाणी पिण्यासाठी व शेतीसाठी वापरत आहे. तसेच कारखान्याच्या चिमणीतून निघणाऱ्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

रादरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे

कळावे

आपला विश्वासु

22/12/18  
नंदा विरु जाधव  
कारखान्या महसूल विभाग  
मोहोळ

22/12/18  
Sachin B.

प्रति,

दि: 22-12-2023

1. मा.उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
  2. मा.तहसिलदार मोहोळ जि.सोलापूर
  3. मा.तालुका कृषि अधिकारी मोहोळ जि.सोलापूर
- यांची कमेटी

यांना...

अर्जदार:- बिरु कुबेर जाधव रा. येणकी,  
ता.गोहोळ जि.सोलापूर गो 9890568738

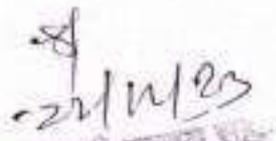
महोदय,

मी बिरु कुबेर जाधव रा. येणकी गावचा रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर ..... आहे. माझी शेतजमीन कारखान्याच्या शेजारी आहे. जफराया साखर फारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या मी माझ्या विहीरचे पाणी पिण्यासाठी व शेतीसाठी वापरत आहे. तसेच कारखान्याच्या चिमणीतून निघणार्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढतेच आहे.

कळावे

आपला विश्वासु

  
बिरु कुबेर जाधव रा.  
येणकी मोहोळ



प्रति,

1. मा.उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
2. मा.तहसीलदार मोहोळ जि.सोलापूर
3. मा.तालुका कृषिअधिकारी मोहोळ जि.सोलापूर  
यांची कमेटी

यांना...

अर्जदार:- बालाजी नामदेव गुंड रा. येणकी,  
ता.मोहोळ जि.सोलापूर मो-8788485669

महोदय,

मी बालाजी नामदेव गुंड रा. येणकी गावचा रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 156/1 आहे. व माझी शेतजमीन कारखान्याच्या शेजारी आहे. जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या आम्ही आगच्या विहीर व बोअर चे पाणी पिण्यासाठी व शेतीसाठी वापरत आहोत. तसेच कारखान्याच्या चिमणीतून निघणार्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळावे

आपला विश्वासु

*(Signature)*

*(Signature)*  
बालाजी महसुल  
वहसिल मोहोळ

प्रति,

दि:- 22.12.2023

1. मा.उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
  2. मा.तहसिलदार मोहोळ जि.सोलापूर
  3. मा.तालुका कृषि अधिकारी मोहोळ जि.सोलापूर
- गांची कगेटी

यांना...

अर्जदार:- राजेंद्र प्रभू पुजारी रा. मिरी ,

ता.मोहोळ जि.सोलापूर मो-859935656

महोदय ,

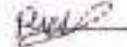
मी राजेंद्र प्रभू पुजारी रा. मिरी गावचा रहिवाशी असून, माझी मिरी येथे शेतजमीन गट नंबर 147 आहे. व गाझी शेतजमीन कारखान्याच्या लागत शेजारी आहे.

जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या मी आमच्या विहीर चे पाणी पिण्यासाठी व शेतीसाठी वापरत आहोत. तरीच कारखान्याच्या छिगणीतून निघणाऱ्या पुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

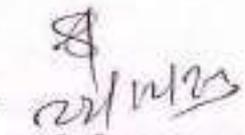
सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळवे

आपला विश्वासु



( राजेंद्र प्रभू पुजारी )

  
बानुप्रसाद महसुल सहस्य  
तहसिल मोहोळ

प्रति,

दि:-22/12/2023

1. मा.उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
2. मा.तहसिलदार मोहोळ जि.सोलापूर
3. मा.तालुका कृषि अधिकारी मोहोळ जि.सोलापूर  
यांची कमिटी

यांना...

प्रार्थना:- सौ. लक्ष्मी म्हाळाप्या गुंड

रा. येणकी, ता.मोहोळ जि.सोलापूर मो-9823582032

महोदय,

मी सौ. लक्ष्मी म्हाळाप्या गुंड रा. येणकी गावची रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 153/1 असून, माझी जमीन कारखान्याच्या शेजारी आहे. जवराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी हे कारखान्याच्या व डिस्टलरीच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होत ही नाही. सध्या माझ्या विहीरचे पाणी पिण्यासाठी, शेतीसाठी व जनावरांना पिण्यासाठी वापरत आहे.

तसेच कारखान्याच्या चिमणीतून निघणार्या धुरापासून माझ्या शेतातील पिकांचे कसलेही नुकसान झालेले नाही.

कळावे

लक्ष्मी म्हाळाप्या गुंड  
आपली विश्वासु

22/12/23  
कारनिशी महसुल  
तहसिल मोहोळ

प्रति,

दि:- 22/12/2023

1. मा. उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
2. मा. तहसिलदार मोहोळ जि. सोलापूर
3. मा. तालुका कृषिअधिकारी मोहोळ जि. सोलापूर  
यांची कमेटी  
यांना...

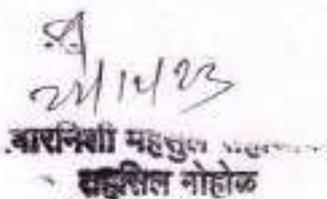
अर्जदार:- नागनाथ जनार्धन बागल रा. वटवटे  
ता. मोहोळ जि. सोलापूर मो-8999861936

मी नागनाथ जनार्धन बागल रा. वटवटे गावचा रहिवाशी असून, माझी वटवटे येथे शेतजमीन गट नंबर 101 असून माझी शेतजमीन कारखान्याच्या शेजारी आहे. जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकांचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या मी आमच्या विहीरचे पाणी पिण्यासाठी व शेतीसाठी वापरत आहोत. तसेच कारखान्याच्या विमणीतून निघणाऱ्या धुरापासून माझ्या शेतातील पिकांचे कसलेही नुकसान झालेले नाही व होतही नाही.

सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रश्न भिटलेला त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळावे

  
आनुराग विश्वास

  
आनुराग विश्वास  
तहसिल मोहोळ

प्रति,

1. मा.उपप्रादेशिक अधिकारी,

महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर

2. मा.तहसिलदार मोहोळ जि.सोलापूर

3. मा.तालुका कृषिअधिकारी मोहोळ जि.सोलापूर  
यांची कमेटी

दि.क्र :- 21.12.2023

यांना...

अर्जदार:- शहाजी नामदेव गुंड रा. येणकी,

ता.मोहोळ जि.सोलापूर मो-8830042665

महोदय,

मी शहाजी नामदेव गुंड रा. येणकी गावचा रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 156/2 आहे. व माझी शेतजमीन कारखान्याच्या शेजारी आहे. जवराया साखर कारखान्या व त्यांच्या डिस्टलरी पवन्यातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या आमही आमच्या तिहीर व बोअर चे गाणी पिण्यासाठी व शेतीसाठी वापरत आहोत. तसेच कारखान्याच्या चिमणीतून निघणाऱ्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

सदरचा कारखाना झाल्यागुळे माझ्या शेतातील उसाचा वगयमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळावे

आपला विश्वासु  
S.N. Kar.

श  
21/12/23

वारनिशी महसुल  
तहसिल मोहोळ

प्रति,

दि:- 22/12/2023

1. मा.उपपादेशिक अधिकारी,

महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर

2. मा.तहसिलदार मोहोळ जि सोलापूर

3. मा.तालुका कृषिअधिकारी मोहोळ जि.सोलापूर

यांची कांजोटी

यांना...

अर्जदार:- अमोल नंदकुमार पुजारी रा.मिरी

ता.मोहोळ जि.सोलापूर मो- 8805888601

महोदय,

मी अमोल नंदकुमार पुजारी रा.मिरी गावचा रहिवाशी असून, माझी मिरी येथे शेतजमीन गट नंबर 147/1/क असून माझी शेतजमीन कारखान्याच्या शेजारी आहे. जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या मी आमच्या विहीरने गाणी पिण्यासाठी व शेतीसाठी वापरत आहेत. तसेच कारखान्याच्या चिमणीतून निघणाऱ्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळावे

Dr. P. K. Singh  
आपला विश्वासु

Dr. P. K. Singh  
रा.मिरी महसुला  
तहसिल मोहोळ

प्रति,

दि:-22/12/2023

1. मा.उपपादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
2. मा.तहसिलदार मोहोळ जि.सोलापूर
3. मा.तालुका कृषिअधिकारी मोहोळ जि.सोलापूर  
यांची कमिटी  
यांना...

अर्जदार:- रोहित दत्तात्रय गुंड रा. येणकी, ता.मोहोळ जि.सोलापूर मो- ९१२३५४२०३२

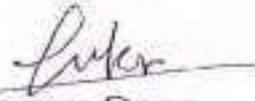
महोदय,

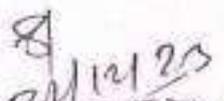
मी रोहित दत्तात्रय गुंड रा. येणकी गावचा रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 152/4 असून, माझी जमीन कारखान्याच्या शेजारी आहे. जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी हे कारखान्याच्या व डिस्टलरीच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही. सध्या माझ्या विहीरचे पाणी पिण्यासाठी व शेतीसाठी व जनावरांना पिण्यासाठी वापरत आहे.

तसेच कारखान्याच्या चिमणीतून निघणार्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही.

सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कागगत्ता प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळावे

  
आपला विश्वासु

  
22/12/23  
बारिणी महसुल पो-  
तहसिल मोहोळ

दि १०/१०/२०२३

- १) पत्नी,
- २) मा. इयापोडारिके अंतिकादी,
- ३) मा. मकराण्ड, गुरुवण निगमण अडळ, शेतावापुर,
- ४) मा. लखीचरार, मोहोळ त्रि-शेतावापुर,
- ५) मा. लालुका बुधियाचिपिती मोहोळ, त्रि शेतावापुर

यांच्या कर्मिरी, शांता -  
 अतिशय प्रेम, पुनारी  
 श. निरी ता. मोहोळ, शेतावापुर.

महोळ,

वरिष्ठ विषयास अनुसरण आपणेत किंवा इतर को, मी  
 अतिशय प्रेम पुनारी मिरी येथे राहिली असून मजरी शेतावापुर  
 कार्यावाच्या शेताची शट नं. ५७ आहे. अकरावा मास  
 काश्चाना व त्यांच्या डिल्ली प्रकल्पातून निघणारे संपादक  
 डिरेक्टर व कार्यावाच्या बॉर्डर येथे असून माझ्या शेतामजरी  
 केवळी आले नाही व येतही नाही त्यामुळे माझ्या पिकाचे  
 कोणतेही नुकसान झालेले नाही व होतही नाही. मी सध्या  
 माझ्या विडीचे पार्वी काम पिकासाठी व शेतासाठी बापर  
 असून नवेय कार्यावाच्या पिकातून निघणाऱ्या सुरापाळ  
 माझ्या पिकाचे कोणतेही नुकसान होत नाही.

त्यामुळे माझी काहीही अडचण असून उरले माझ्या  
 अतिशय उसाळ चंगळी शत मिळत असून माझा कुस  
 व लकर लकर चाळण आहे

२०/१०/२३  
 धारिणी महसुल सहाय्य  
 - सहसिल मोहोळ

अतिशय प्रेम पुनारी  
 (अतिशय प्रेम पुनारी)

प्रति,

- १) मा. उपसहायक अधीक्षक, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, सोलापूर
- २) मा. सहायक अधीक्षक, महाराष्ट्र जि. सोलापूर
- ३) मा. सहायक अधीक्षक, महाराष्ट्र जि. सोलापूर

संजकार ६- बाबासाहेब इंगमंत सलगर  
 रा. वडवटे गावठा, जि. सोलापूर

महोदय,

मी बाबासाहेब इंगमंत सलगर रा. वडवटे गावठा, जि. सोलापूर मधील वडवटे येथे अंतर्गत शहर नंबर ६१/१/क व ६१/१/ब आहे. मधील शेत जमीन काळ्याच्या शेजारी आहे. जवळपास संपूर्ण काळ्या व त्याच्या हिस्सही भूकळ्यातून निघणाऱ्या सांध्यानी हिस्सयिच्छत व काळ्याच्या वडवटे येथे लवून, मध्या अंतर्गत येथेही आलेले नाही व येथेही नाही. त्यामुळे काळ्या शेतातील पिकांचे अंतर्गत लुळ्यात आलेले नाही व शेताही नाही. सध्या काळ्या वडवटे व वडवटे यांनी पिकासंगी व शेतासंगी वापरत आहेत. तसेच काळ्याच्या हिस्सयिच्छत जि. सोलापूर निघणाऱ्या धुपायतुन भाड्या शेतातील पिकांचे कासलेही लुळ्यात आलेले नाही व शेताही नाही.

MAG  
 22

सध्या काळ्यांनी आपल्याकडे भाड्या शेतातील काळ्या कामगार घडून मिळवून घेतून, त्यांच्याकडून भाडे घ्यायचे व घ्यायचे आहे.

बाबासाहेब इंगमंत सलगर  
 शहर नं. ६१/१/क  
 ६१/१/ब



22/12/23  
 बारनिसी महसुल सहायक  
 सहायक अधीक्षक

प्रति.

दि:- 22/12/2023

1. मा.उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
2. मा.तहसिलदार मोहोळ जि.सोलापूर
3. मा.तालुका कृषिअधिकारी मोहोळ जि.सोलापूर  
यांची कमिटी

यांना...

अर्जदार:- दत्तात्रय बळीराम सलगर रा. वटवटे  
ता.मोहोळ जि.सोलापूर मो-9049642634

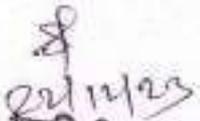
महोदय ,

मी दत्तात्रय बळीराम सलगर रा. वटवटे गावचा रहिवाशी असून, माझी वटवटे येथे शेतजमीन गट नंबर 61, 57 असून माझी शेतजमीन कारखान्याच्या शेजारी आहे. कारखान्या साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या मी आमच्या विहीरचे पाणी पिण्यासाठी व शेतीसाठी वापरत आहे. तसेच कारखान्याच्या चिमणीतून निघणाऱ्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळावे

  
अश्वला विश्वासु

  
पारमिणी महसुल सहायक  
तहसिलदार मोहोळ

प्रति,

दि:-

1. मा.उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
2. मा.तहसिलदार मोहोळ जि.सोलापूर
3. मा.तालुका कृषि अधिकारी मोहोळ जि.सोलापूर  
यांची कगेटी  
गांना...

hdk  
22/11/20

अर्जदार:- अजित चतुर्भुज गुंड रा. येणकी,  
ता.मोहोळ जि.सोलापूर मो-9960560751

महोदय,

मी अजित चतुर्भुज गुंड रा. येणकी गावचा रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 145/1 आहे. व माझी शेतजमीन कारखान्याच्या शेजारी आहे. जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या आम्ही आमच्या विहीर व बोरचे पाणी पिण्यासाठी व शेतीसाठी वापरत आहोत. तसेच कारखान्याच्या चिमणीतून निघणाऱ्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळावे

Gund AC  
आपला विश्वासु

अजित चतुर्भुज गुंड  
आरक्षित अधिकारी  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ

प्रति,

दि: 22/12/2023

1. मा.उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
2. मा.तहसिलदार मोहोळ जि.सोलापूर
3. मा.तालुका कृषि अधिकारी मोहोळ जि.सोलापूर  
यांची कमिटी  
यांना...

MAF  
22/12  
अर्जदार:- श्रीमती.ललिता बाळ गुंड

रा. येणकी, ता.मोहोळ जि.सोलापूर मो-9823582032

महोदय,

मी श्रीमती.ललिता बाळ गुंड रा. येणकी गावची रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 152/1 असून, माझी जमीन कारखान्याच्या शेजारी आहे. जकराचा साखर कारखाना व त्यांच्या दिस्टलरी पकळ्यातून निघणारे सांडपाणी हे कारखान्याच्या व डिस्टलरीच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही.त्यामुळे माझ्या शेतातील पिकाचे नुकसान झालेले नाही व होत ही नाही.सध्या माझ्या विहीरचे पाणी पिण्यासाठी, शेतीसाठी व जनावरांना पिण्यासाठी वापरत आहे.

तसेच कारखान्याच्या चिमणीतून निघणार्या धुरापासून माझ्या शेतातील पिकांचे कसलेही नुकसान झालेले नाही.

सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळाचे

ललिता बाळ गुंड  
आपली विचारगु

22/12/23  
बारिशी महसूल  
तहसिल मोहोळ

प्रति,

दि: 22/12/2023

1. मा.उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
  2. मा.तहसिलदार मोहोळ जि.सोलापूर
  3. मा.तालुका कृषि अधिकारी मोहोळ जि.सोलापूर
- यांची कमिटी  
यांना...

अर्जदार:- सौ.उषा दत्तात्रय गुंड रा. येणकी, ता.मोहोळ जि.सोलापूर गो 1823582032

महोदय,

मी सौ.उषा दत्तात्रय गुंड रा. येणकी गावची रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 152/3 असून, माझी जमीन कारखान्याच्या शेजारी आहे. जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी हे कारखान्याच्या व डिस्टलरीच्या बाहेर येत नसून, गाऱ्या शेतामध्ये केव्हाही आलेले नाही. त्यामुळे माझ्या शेतातील पिकांचे कोणतेही नुकसान झालेले नाही. सध्या माझ्या विहीरचे पाणी पिण्यासाठी व शेतीसाठी व जनावरांना पिण्यासाठी वापरत आहे.

तसेच कारखान्याच्या चिमणीतून निघणार्या धुरापासून माझ्या शेतातील पिकांचे कसलेही नुकसान झालेले नाही.

सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळवे

उषा दत्तात्रय 23/12/23  
आपला विश्वासु

23/12/23  
तहसिलदार मोहोळ

दि 22/12/2023

संज्ञा

- ① मा. उपप्रदेशिक अधिकारी  
महाराष्ट्र प्रदेशक नियंत्रण मंडळ सोलापूर
- ② मा. सहस्रिकादार मोहोळ जि. सोलापूर
- मा. माळका वृषिदासिनी मोहोळ जि. सोलापूर

MAA  
मांची समिती  
सोला

संज्ञा: कृष्णात बाजिराव गुंड. मो - ९८८७८९८८३६  
श. बेंबकी गा, मोहोळ जि. सोलापूर

अहोदय

जि. कृष्णात बाजिराव गुंड श. बेंबकी गाव. र. हीवारी  
कृष्णात माझी बेंबकी शेतातही गट नं. १५५५ आहे व माझी शेता  
तही कारखान्याच्या शेताही आहे, तसेच रतारवद कारखान्या  
व त्याच्या डिरलरी प्रकल्पातही तिथलाच सोपली डिरलरी  
व कारखान्याच्या बाहेर येत गळत. माझ्या शेतीमध्ये केवळ  
कालेले नाही व येतही नाही, त्यामुळे माझ्या शेतीचे व पिकां  
काही कोणतेही नुकसान झालेले नाही व येतही नाही, लक्ष्य  
माझ्या विहीरचे पाणी पिकासाठी व शेतीसाठी वापरत आहे  
लक्ष्य कारखान्याच्या निमनिरत तिथलाच। लक्ष्यापासून माळ  
शेततीतील पिकांचे नुकसान झाले नाही व येतही  
नाही.

बतरचा कारखान्या झाल्यामुळे माझ्या शेतीतील नुकसान,  
कायमचा प्रश्न झालेला। कृष्णात त्यापासून माझे कृषिक  
उपेक्षाही झालेले आहे-

कृष्णात,  
२२/१२/२३  
वारिशी महसूल सहाय  
सहस्रिका मोहोळ

कृष्णात बाजिराव गुंड  
हापला विष्णाव  
कृष्णात बाजिराव गुंड

प्रति.

दि:- 22-12-23

1. मा.उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
2. मा.तहसिलदार मोहोळ जि.सोलापूर
3. मा.तालुका कृषि अधिकारी मोहोळ जि.सोलापूर  
यांची कमेटी

यांना...

अर्जदार:- सौ. केशर कुबेर जाधव रा. येणकी,  
ता.मोहोळ जि.सोलापूर मो- 9890568738

महोदय,

मी सौ. केशर कुबेर जाधव रा. येणकी गावची रहिवासी असून, माझी येणकी येथे शेतजमीन गट नंबर 151/2/ड आहे.माझी शेतजमीन कारखान्याच्या शेजारी आहे.

जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या मी माझ्या निहीरने गाणी पिण्यासाठी व शेतीसाठी वापरत आहे. तसेच कारखान्याच्या चिमणीतून निघणार्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा कायमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळावे

आपला विश्वासु

केशर कुबेर जाधव

22/12/23  
केशर कुबेर जाधव

प्रति,

दि:- 22/12/2023

1. मा.उपआदेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
2. मा.तहसिलदार मोहोळ जि.सोलापूर
3. मा.तालुका कृषि अधिकारी मोहोळ जि.सोलापूर  
यांची कमेटी

यांना...

अर्जदार:- शंकर बिरु जाधव रा. येणकी,

ता.मोहोळ जि. सोलापूर मो- 9970152288

महोदय,

मी शंकर बिरु जाधव रा. येणकी गावचा रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 151/2/अ आहे. माझी शेतजमीन कारखान्याच्या शेजारी आहे. जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या मी माझ्या विहीरचे पाणी पिण्यासाठी व शेतीसाठी वापरत आहे. तसेच कारखान्याच्या चिमणीतून निघणाऱ्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

सदरचा कारखाना झाल्यामुळे माझ्या शेतातील उसाचा फायमचा प्रश्न मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळाये

आपला विश्वासु

शंकर बिरु जाधव

बारनिसी महसुल सहाय  
तहसिल मोहोळ

Shankar

प्रति,

दि:- 22/12/2023

1. मा.उपभादेशिक अधिकारी,  
महाराष्ट्र पदूषण नियंत्रण मंडळ, सोलापूर
2. मा.तहसिलदार मोहोळ जि.सोलापूर
3. मा.तालुका कृषि अधिकारी मोहोळ जि.सोलापूर  
यांची वकिली

यांना...

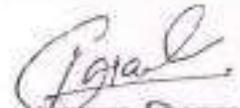
अर्जदार:- दत्तात्रय बिरु जाधव रा. येणकी,  
ता.मोहोळ जि. सोलापूर मो- 9970152288

महोदय,

मी दत्तात्रय बिरु जाधव रा. येणकी गावचा रहिवाशी असून, माझी येणकी येथे शेतजमीन गट नंबर 151/2/क आहे. माझी शेतजमीन कारखान्याच्या शेजारी आहे. जकाराया साप्पर कारखान्या व त्यांच्या डिस्टिलरी प्रकल्पातून निघणारे सांडगाणी डिस्टिलरीच्या व कारखान्याच्या बाहेर येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे कोणतेही नुकसान झालेले नाही व होतही नाही. सध्या मी माझ्या विहीरचे पाणी पिण्यासाठी व शेतीसाठी वापरत आहे. तसेच कारखान्याच्या चिमणीतून निघणार्या धुराणामून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

शहराचा कारखान्या झाल्यामुळे माझ्या शेतातील असाच कायमचा त्रास मिटलेला असून, त्यापासून माझे आर्थिक उत्पन्नही वाढलेले आहे.

कळावे

  
ज्योती विश्वासु

  
22/12/23  
ज्योती विश्वासु  
तहसिल मोहोळ

दि 99/92/2023

मे लक्ष्मिलाल साहेब ता. मोहोळ

विषय:- जकाराया शुगर  
कंपनीचे खाण केमिकल  
मुक्त पाणी पिळ, जमिनी,  
आरोग्य धोक्यात आणले  
वाचते

कज्जदार: शंकर बाघमारे  
उद्योग मंत्री (कृषि) वाघमारे  
उद्योग मंत्री व इतर रोलकर  
मौज वाघोळीवाडी ता. मोहोळ  
महोदय

जकाराया शुगर कंपनी  
केमिकल जमिनी मोज वाघोळीवाडी  
वाचते जकाराया शुगर कंपनी  
डिस्ट्रिक्ट पंचायत पाणी लावले  
जाते सामुळे कामचे जमिनी मधील  
पिळ - जमिनीत केमिकल मुक्त पाणी  
मेल आहे परंतु लेटांग होत आहे  
सामुळे कामचे जमिनीचे पिळाचे  
उकतांग होत आहे तसेच पिळाचे  
पिळाचे पाणीही मिळविले आहे  
कामचे आरोग्य धोक्यात आले

11/12/23  
रनिशी महसूल सहाय्यक  
लक्ष्मिल मोहोळ

काहे तरी कामचे जमिनीची  
 पहाणी करावी व रूद्र जकराच्या  
 रुद्रा कंपनीच्या इकोलरी प्रकल्प  
 बंद करावा ही विनंती

① धनाजी (रुद्र) वाधमारे  
 गट. ४३

1/10/2024

② ~~रुद्र~~ पंढरान्त मारुती बळवंतराव  
 गट. ४६

पंढरान्त

③ भारत लायाप, बळवंतराव  
 गट. ४९

④ राजेंद्र शंकर वाधमारे  
 गट ४५

राजेंद्र

प्रति,

भा. तहसिलदार सा.।

सा. मोहोळ जि. जोलापुर

विषय :- जकराया शुगर व आयवण प्रकल्पातील प्रदुषणाबाबत

महोदय,

अजिंक्यरु आपण आम्ही शेतकरी अर्ज करतो, जि जकराया शुगर लि: वरवी इंधील प्रदुषित पाणी आगव्या शेतकरीत नवळ टाकल्या मुळे सर्व शेतकऱ्यांच्या विहिरीत प्रदुषित पाणी झाले आहे. ते पिल्यामुळे जनावरे व माणसे आतारी पल आहे वे पिकांचे नुकसान होत आहे. खालील सर्व शेतकरी -

- 1 राजेंद्र शैकर वाघमाहेर *राजे*
- 2 ज्ञानेश्वर राजेंद्र वाघमाहेर *Mali*
- 3 भारत लाग्या बळवंतराव सा. ता. लोवणकरा
- 4 ज्ञानेश्वर भारत बळवंतराव *भारत*
- 5 कवण राजेंद्र वाघमाहेर *कवण*
- 6 भाषासाहेब आषा बेहे *Bhansit*
- 7 धनाजी लक्ष्मण वाघमाहेर *Laxmanrao*
- 8 लक्ष्मण सीदीपान वाघमाहेर *लक्ष्मण वाघमाहेर*
- 9 विविषण सीदीपान वाघमाहेर *विविषण वाघमाहेर*
- 10 दादासा सीदीपान वाघमाहेर *दादासा सीदीपान वाघमाहेर*
- 11 रामनाथ दादासा वाघमाहेर *राम*
- 12 बळु आषा बेहे *Bhante*
- 13 रनधीर विविषण वाघमाहेर *Randhir*
- 14 अजिंक्य बबन वाघमाहेर *अजिंक्य वाघमाहेर*
- 15 शुभाष गणपत कोळी *शुभाष कोळी*
- 16 आषा शिवाजी वाघमाहेर *आषा शिवाजी वाघमाहेर*
- 17 नितिन बाबुराव अंकुशराव *Mali*
- 18 बाबुराव ज्ञानाबा अंकुशराव *बाबुराव (अंगडा)*
- 19 छामंत दादासा वाघमाहेर *M. D. Daghansar*
- 20 गुरुदत्ता अशुभ वाघमाहेर *Gurudatta*
- 21 भादुत अशुभ वाघमाहेर *Bhadut*
- 22 भोकार आषा वाघमाहेर *भोकार*
- 23 एकनाथ जिमा वाघमाहेर *एकनाथ*
- 24 अजिंक्य जेठट वाघमाहेर *Ajinkya*

- 25) भिमराव सुभाष के. वि. भिमराव के. वि.
- 26) शैलज्या रमा वाघमा. वि. शैलज्या
- 27) विमल जयराम. वि. विमल
- 28) मोहन शैलज्या वाघमा. वि. - Dnyanesh
- 29) रमण मोहन वाघमा. वि. - Raman
- 30) हरिदास मारुती लक्ष्मणराव वि. वि.
- 31) एम.जी. लुकाराम पाटील वि. वि.
- 32) विमल लक्ष्मणराव वि. वि.
- 33) वंद्य वाघमा. वाघमा. वि. वि.
- 34) अमिता आषा वाघमा. वि. अमिता
- 35) ललिता विमल वाघमा. वि. आई. विमल वाघमा.
- 36) काविका लक्ष्मण वाघमा. वि. काविका
- 37) महादेवी मोहन वाघमा. वि. M.M. K. Naghanur
- 38) मेधा रमण वाघमा. वि. मेधा
- 39) संगीता रमण वाघमा. वि. Sangita
- 40) सुमन आषा वि. सुमन
- 41) सादिका बाबु वि. सादिका
- 42) मोहिनी आषा वि. मोहिनी
- 43) वैष्णवी परमेश्वर लक्ष्मणराव वि. V.P. B.
- 44) कल्पिका ज्योतिश्वर लक्ष्मणराव वि. R.D.B.
- 45) कमल भारत लक्ष्मणराव वि. कमल
- 46) मारुती आशुतोष लक्ष्मणराव वि. मारुती
- 47) यशोदा मारुती लक्ष्मणराव वि. यशोदा
- 48) अमोघ ओ. वि. लक्ष्मणराव वि. Amogh
- 49) सिद्धेश्वर आशुतोष वाघमा. वि. सि. अ. वाघमा.
- 50) आषा मारुती वि. आषा
- 51) सुदीपा हरीश वि. सुदीपा
- 52) रश्मी रमण वाघमा. वि. रश्मी
- 53) ज्योती एम.जी. वाघमा. वि. ज्योती
- 54) शिवाजी यशोदा लक्ष्मणराव वि. शिवाजी
- 55) दिक्षा विद्या लक्ष्मणराव वि. दिक्षा लक्ष्मणराव
- 56) दिक्षा विमल लक्ष्मणराव वि. दिक्षा
- 57) काता बाबुराम अशुतोष वि. काता
- 58) शारदाबाई जयराम वि. शारदाबाई

Page No.	
Date	

- 59 गोकर्णी रामचंद्र वाडगा ( गोकर्णी
- 60 मैजूळ लक्ष्मण वाडगा ( गंजुळा
- 61 माकुळ आषा वाडगा (
- 62 रतन संधीपान वाडगा ( रतन
- 63 केळाल राम वाडगा ( Kooly
- 64 राम शैकर वाडगा ( राम
- 65 सचिन मारुती वाडगा ( Sachin
- 66 शुभांगी सचिन वाडगा ( S.S.B
- 67 राहुळ ओपुवर वाडगा ( Rohy
- 68 काविरी ओपुवर वाडगा ( कावरी
- 69 आमबाई मारुती वाडगा ( गागा
- 70 प्रीतीका अनोल वाडगा ( P. B. B
- 71 काश्वर अमिरी वाडगा ( Shetkar
- 72 इंदुजिण राजेंद्र वाडगा ( Raj

**CHIEF PUBLICITY HEAD SOLAPUR**

**Mahesh Sukhadev Ganapatil (8605035355)**

231229-FIS-0095

- प्रति, 1) मा. मुख्यमंत्री श्री. एकनाथजी शिंदे  
 2) मा. महाराष्ट्र प्रदुषण नियंत्रण मंडळ (मुख्यालय मुंबई)  
 3) मा. सहायक सचिव, ता. म.प्र.नि.म. मुंबई.s  
 4) मा. संचालक हवा म.प्र.नि.म. मुंबई  
 5) मा. सहसंचालक जल म.प्र.नि.म. मुंबई  
 6) मा. प्रादेशी अधिकारी म.प्र.नि.म. पुणे.  
 7) मा. जिल्हाधिकारी साहेब, सोलापूर  
 8) मा. उप प्रादेशीक अधिकारी म.प्र.नि.म. सोलापूर

विषय : जकराया साखर कारखाना वटवटे यांच्या विरोधात येणाऱ्या तक्रारी बाबत.

महोदय,

आपणास कळविण्यात येते की, जकराया साखर कारखाना वटवटे ता. मोहोळ जि. सोलापूर ही वीस हजार शेतकीर सभासद असणारी व वीस हजार कुटुंब जगवणारी संस्था असून ही संस्था साखर, इथेनॉल, सी.एन.जी. गॅस व पोटॅश पावडर ही उत्पादने तयार करणारी संस्था आहे. या संस्थेत दररोज एक हजार कामगार काम करून आपला उदरनिर्वाह चालवत आहेत. जकराया साखर कारखाना हा शासनाच्या सर्व अटी व नियमांना अधीन राहून कारखाना चालवत आहे. परंतु संस्थेच्या विरोधात काही लबाड, कटकारस्थानी समाजकंटक जे स्वतःच्या स्वार्थापोटी तसेच स्वतःच्या आर्थिक फायद्यासाठी जकराया कारखान्याच्या विरोधात खोट्या तक्रारी महाराष्ट्र प्रदुषण नियंत्रण मंडळ व सरकारी कार्यालयात वारंवार देऊन कारखान्याच्या प्रशासनास वेठीस धरून आर्थिकक लुबाडणूक करण्याच्या प्रयत्न करीत आहेत. हे सर्व तक्रारदार एकमेकांना सामील होऊन जकराया साखर कारखान्याला जाणून बुजून त्रास देण्याचा प्रयत्न करत असतात, हे आमच्या निदर्शनास आले आहे.

For/Kale: N/A 28/12/2023

अश्या खोट्या तक्रारीमुळे एक चांगल्या साखरकारखान्याची बदनामी होत आहे. हे दिसून येत आहे. काही यूट्युब चॅनल वाले आर्थिक लभासाठी अशा खोट्या तक्रारी करत आहेत हे उघडकीस आले आहे. त्याच्यावरती जकराया साखर कारखान्याने गुन्हेही दाखल केले आहेत. ही बाब गंभीर असून या चुकीच्या व खोट्या तक्रारीमुळे जकराया साखर कारखान्याचे आर्थिक नुकसान होऊन संस्थेची बदनामी होत आहे. यांचा परिणाम या संस्थेवर अवलंबून असणाऱ्या कर्मचारी या संस्थेशी संलग्न असणारे व्यवसायिक ठेकेदार यांच्यावर होत आहे.

जकराया साखर कारखाना हा साखर उत्पादन बरोबर इथेनॉल, सी.एन.जी गॅस व पोटेश पावडर इ: पदार्थ बनविण्याचे काम करत असून यासारखे कारखाने महाराष्ट्रात असून जकराया साखर कारखान्यातून निघणारे सांडपाणी व जिल्ह्यातील इतर कारखान्यातून निघणारे सांडपाणी हे साखरेच असून फक्त जकराया साखर कारखान्याचे पाणी दूषित आहे असे कसे होऊ शकते. जकराया साखर कारखान्या विरोधात तक्रारी का ? इतरासंदर्भात तक्रार का ही. याचा अर्थ असा की यांना जाणून बुजून जकराया साखर कारखान्याला त्रास देणे व आर्थिक लाभ मिळवणे असल्याचे आमच्या निदर्शनास येत आहे. ही बाब गंभीर आहे. या संदर्भात विचार करणे गरजेचे आहे व शासकीय अधिकाऱ्यांनी अशा खोट्या तक्रारदारांना मदत करू नये. अन्यथा आम्ही देखील प्रदुषण नियंत्रण मंडळाचे विरोधात उपोषणाला बसणार आहोत.

मे, साहेबांना विनंती की अशा प्रकारे वारंवार खोट्या तक्रारी करणाऱ्या लबाड व कट कारस्थाने करणाऱ्या समाजकंटकावर कडक कारवाई करावी व अशा खोट्या तक्रारीचा व तक्रारदाराचा कायम स्वरुत बंदोबस्त करावा व यापुढे प्रदुषण नियंत्रण मंडळाचे पुन्हा अशी खोटी तक्रार देवू अशी समज देण्यात यावी.

महेश सुखदेव गणपाटील  
स. ति.हे. ता. उ. सोलापूर, जि. सोलापूर,  
पिन-413002 मो. 8605035355

*Handwritten Signature*  
12/12/2023  
Chief Publicity Head (Solapur)  
RTI Human Rights Activist Association  
Member UID No-10422



"Freedom Means the Supremacy of  
Human Rights Every Where, Our Support  
Goes To Those Who Struggle To Gain  
These Rights or Keep Them;"



## Teesri Aankh HUMAN RIGHTS ORGANIZATION

Reg. By Govt. Of India T.M. No. : 3439505

Founder National President : Mr. Shalendra Kumar Mishra

NATIONAL OFFICE : Paidleyganj, Gorakhpur (U.P.)

Tel : +91 7355280861, 9795866923

E-mail : teesriaankh@gmail.com, Facebook : missiongorakhpur, www.teesriaankh.in, net, org, in

Maharashtra State President : Mr. Ramchandra (Appasaheb) Sidram Langote

Mobl. 9595055050 | Email: ramchandralangote@gmail.com

**A Dais for Human Rights Protection And Anti Corruption Organization**

Ref...R...D...43/41

Date 26/12/2023

- प्रति, 1) मा. मुख्यमंत्री साहेब, एकनाथजी शिंदे.  
2) मा. विभागीय आयुक्त पुणे. महाराष्ट्र राज्य साखर आयुक्त, निबंधक सहकारी संस्थापुणे.  
3) मा. प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ पुणे.  
4) मा. जिल्हाधिकारी सोलापूर.  
5) मा. उप प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ सोलापूर.

231229-FTS-0086

विषय : जकराया साखर कारखाना वटवटे यांच्या विरोधात येणाऱ्या तक्रारी बाबत.

महोदय,

आपणास कळविण्यात येते की, जकराया साखर कारखाना वटवटे ता. मोहोळ जि. सोलापूर ही वीस हजार शेतकीर सभासद असणारी व वीस हजार कुटुंब जगवणारी संस्था असून ही संस्था साखर, इथेनॉल, सी.एन.जी. गॅस व पोटॅश पावडर ही उत्पादने तयार करणारी संस्था आहे. या संस्थेत दररोज एक हजार कामगार काम करून आपला उदरनिर्वाह चालवत आहेत. जकराया साखर कारखाना हा शासनाच्या सर्व अटी व नियमांना अधीन राहून कारखाना चालवत आहे. परंतु संस्थेच्या विरोधात काही लबाड, कटकारस्थानी समाजकंटक जे स्वतःच्या स्वार्थापोटी तसेच स्वतःच्या आर्थिक फायद्यासाठी जकराया कारखान्याच्या विरोधात खोट्या तक्रारी महाराष्ट्र प्रदुषण नियंत्रण मंडळ व सरकारी कार्यालयात वारंवार देऊन कारखान्याच्या प्रशासनास वेठीस धरून आर्थिकक लुबाडणूक करण्याच्या प्रयत्न करीत आहेत. हे सर्व तक्रारदार एकमेकांना सामील होऊन जकराया साखर कारखान्याला जाणून बुजून त्रास देण्याचा प्रयत्न करत असतात, हे आमच्या निदर्शनास आले आहे. अशा खोट्या तक्रारीमुळे एक चांगल्या साखरकारखान्याची बदनामी होत आहे. हे दिसून येत आहे. काही यूट्युब चॅनल वाले आर्थिक लभासाठी अशा खोट्या तक्रारी करत आहेत हे उघडकीस आले आहे. त्याच्यावरती जकराया साखर कारखान्याने गुन्हेही दाखल केले आहेत. ही बाब गंभीर असून या चुकीच्या व खोट्या तक्रारीमुळे जकराया साखर कारखान्याचे आर्थिक नुकसान

Fol/wale: Ms. 28/12/2023

Society for all  
without Discrimination

Stop Repression  
of Human Rights



होऊन संस्थेची बदनामी होत आहे. यांचा परिणाम या संस्थेवर अवलंबून असणाऱ्या कर्मचारी या संस्थेशी संलग्न असणारे व्यवसायिक ठेकेदार यांच्यावर होत आहे.

जकराया साखर कारखाना हा साखर उत्पादन बरोबर इथेनॉल, सी.एन.जी गॅस व पोटेश पावडर इ. पदार्थ बनविण्याचे काम करत असून यासारखे कारखाने महाराष्ट्रात असून जकराया साखर कारखान्यातून निघणारे सांडपाणी व जिल्ह्यातील इतर कारखान्यातून निघणारे सांडपाणी हे साखरेचे असून फक्त जकराया साखर कारखान्याचे पाणी दूषित आहे असे कसे होऊ शकते. जकराया साखर कारखान्या विरोधात तक्रारी का ? इतरासंदर्भात तक्रार का ही. याचा अर्थ असा की यांना जाणून बुजून जकराया साखर कारखान्याला त्रास देणे व आर्थिक लाभ मिळवणे असल्याचे आमच्या निदर्शनास येत आहे. ही बाब गंभीर आहे. या संदर्भात विचार करणे गरजेचे आहे व शासकीय अधिकाऱ्यांनी अशा खोट्या तक्रारदारांना मदत करकता कामा नये. अन्यथा आम्ही देखील प्रदुषण नियंत्रण मंडळाचे विरोधात उपोषणाला बसणार आहोत.

मे. साहेबांना विनंती की अशा प्रकारे चारंवार खोट्या तक्रारी करणाऱ्या लबाड व कट कारस्थाने करणाऱ्या समाजकंटकावर कडक कारवाई करावी व अशा खोट्या तक्रारीचा व तक्रारदाराचा कायम स्वरुत बंदोबस्त करावा व यापुढे प्रदुषण नियंत्रण मंडळाचे पुन्हा अशी खोटी तक्रार देवू अशी समज देण्यात यावी.

  
जिल्हा पाटील  
12/12/2023

आपला विश्वासू

D. B. Ajankar

ज्ञानेश्वर बभ्रुवान अवतार

रा. देगांव ता. उ. सोलापूर जि. सोलापूर

मो. नं. 9960836080



प्रति,

दि:-२६/१२/२०२३

- 1) मा.उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
- 2) मा.तहसिलदार मोहोळ जि.सोलापूर
- 3) मा.तालुका कृषिअधिकारी मोहोळ जि.सोलापूर  
यांची कमिटी

240102-FIS-0022

यांना...

अर्जदार:- चंद्रकांत मारुती बळवंतराव रा.वाघोलीवाडी,

ता.मोहोळ,जि.सोलापूर मो-

मी चंद्रकांत मारुती बळवंतराव रा. वाघोलीवाडी गावचा रहिवाशी असून, माझी वाघोलीवाडी येथे शेतजमीन गट नंबर ४८ असून, माझी शेतजमीन कारखान्याच्या उत्तरेला अंदाजे २-२.५ किमी अंतरावर आहे.जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर कुठे ही येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे व विहीरीतिल पाण्याचे कोणतेही नुकसान झालेले नाही.सध्या मी आमच्या विहीरचे पाणी पिण्यासाठी व शेतीसाठी वापरत आहे.तसेच कारखान्याच्या चिमणीतून निघणार्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

मी ता.११/१२/२०२३ रोजी जकराया कारखान्याच्या संदर्भात गैरसमजूतीने तक्रारी अर्ज दिलेला होता, परंतु सदरचा तक्रारी अर्ज मी स्व:खुशीने आज रोजी मागे घेत आहे. तरी जकराया कारखान्याच्या विरुद्ध माझी सध्या कोणत्याही प्रकारची तक्रार राहिलेली नाही.

कळावे

आपला विश्वासु



FO:   
29/12/2023

प्रति,

दि:-२६/१२/२०२३

✓ 1) मा.उपप्रादेशिक अधिकारी,

महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर

240102-FIS-0018

2) मा.तहसिलदार मोहोळ जि.सोलापूर

3) मा.तालुका कृषिअधिकारी मोहोळ जि.सोलापूर

यांची कमिटी

यांना...

अर्जदार:- राजेंद्र शंकर वाघमारे रा.वाघोलीवाडी,

ता.मोहोळ,जि.सोलापूर मो- ९०११६९३६४२

मी राजेंद्र शंकर वाघमारे रा. वाघोलीवाडी गावचा रहिवाशी असून, माझी वाघोलीवाडी येथे शेतजमीन गट नंबर ४५ असून, माझी शेतजमीन कारखान्याच्या उत्तरेला अंदाजे २-२.५ किमी अंतरावर आहे.जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर कुठे ही येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे व विहीरीतिल पाण्याचे कोणतेही नुकसान झालेले नाही.सध्या मी आमच्या विहीरचे पाणी पिण्यासाठी व शेतीसाठी वापरत आहे.तसेच कारखान्याच्या चिमणीतून निघणार्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

मी ता.११/१२/२०२३ रोजी जकराया कारखान्याच्या संदर्भात गैरसमजूतीने तक्रारी अर्ज दिलेला होता, परंतु सदरचा तक्रारीअर्ज मी स्व:खुशीने आज रोजी मागे घेत आहे. तरी जकराया कारखान्याच्या विरुद्ध माझी सध्या कोणत्याही प्रकारची तक्रार राहिलेली नाही.

कळाये

आपला विश्वासु

Rms

29/12/2023

प्रति,

दि:-२६/१२/२०२३

- 1) मा.उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
- 2) मा.तहसिलदार मोहोळ जि.सोलापूर
- 3) मा.तालुका कृषिअधिकारी मोहोळ जि.सोलापूर  
यांची कमिटी

240102-FIS-0016

यांना...

अर्जदार:- भारत तायाप्पा बळवंतराव रा.वाघोलीवाडी,  
ता.मोहोळ,जि.सोलापूर मो-

मी भारत तायाप्पा बळवंतराव रा. वाघोलीवाडी गावचा रहिवाशी असून, माझी वाघोलीवाडी येथे शेतजमीन गट नंबर ४९ असून, माझी शेतजमीन कारखान्याच्या उत्तरेला अंदाजे २-२.५ किमी अंतरावर आहे.जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर कुठे ही येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे व विहीरीतिल पाण्याचे कोणतेही नुकसान झालेले नाही.सध्या मी आमच्या विहीरचे पाणी पिण्यासाठी व शेतीसाठी वापरत आहे.तसेच कारखान्याच्या चिमणीतून निघणार्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

मी ता.११/१२/२०२३ रोजी जकराया कारखान्याच्या संदर्भात गैरसमजूतीने तक्रारी अर्ज दिलेला होता, परंतु सदरचा तक्रारी अर्ज मी स्व:खुशीने आज रोजी मागे घेत आहे. तरी जकराया कारखान्याच्या विरुद्ध माझी सध्या कोणत्याही प्रकारची तक्रार राहिलेली नाही.

कळावे

आपला विश्वासु



नि.अ.भारत  
तायाप्पा  
बळवंतराव  
सोलापूर

२. २९/१२/२०२३

१०: २९/१२/२०२३

प्रति,

दि:-२६/१२/२०२३

- 1) मा.उपप्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सोलापूर
- 2) मा.तहसिलदार मोहोळ जि.सोलापूर
- 3) मा.तालुका कृषिअधिकारी मोहोळ जि.सोलापूर  
यांची कमिटी

240102-FTS-0019

यांना...

अर्जदार:- धनाजी शंकर वाघमारे रा.वाघोलीवाडी,  
ता.मोहोळ,जि.सोलापूर मो-

मी धनाजी शंकर वाघमारे रा. वाघोलीवाडी गावचा रहिवाशी असून, माझी वाघोलीवाडी येथे शेतजमीन गट नंबर ४७ असून, माझी शेतजमीन कारखान्याच्या उत्तरेला अंदाजे २-२.५ किमी अंतरावर आहे.जकराया साखर कारखाना व त्यांच्या डिस्टलरी प्रकल्पातून निघणारे सांडपाणी डिस्टलरीच्या व कारखान्याच्या बाहेर कुठे ही येत नसून, माझ्या शेतामध्ये केव्हाही आलेले नाही व येतही नाही. त्यामुळे माझ्या शेतातील पिकाचे व विहीरीतिल पाण्याचे कोणतेही नुकसान झालेले नाही.सध्या मी आमच्या विहीरचे पाणी पिण्यासाठी व शेतीसाठी वापरत आहे.तसेच कारखान्याच्या चिमणीतून निघणाऱ्या धुरापासून माझ्या शेतातील पिकाचे कसलेही नुकसान झालेले नाही व होतही नाही.

मी ता.११/१२/२०२३ रोजी जकराया कारखान्याच्या संदर्भात गैरसमजूतीने तक्रारी अर्ज दिलेला होता, परंतु सदरचा तक्रारी अर्ज मी स्व:खुशीने आज रोजी मागे घेत आहे. तरी जकराया कारखान्याच्या विरुद्ध माझी सध्या कोणत्याही प्रकारची तक्रार राहिलेली नाही.

कळावे

आपला विश्वासु

1.2.2024

FD. N/A  
29/12/2023

# **Annexure 6**

Joint Committee Visit report dtd. 22/12/2023



# Annexure 7

Analysis sample results during joint visit-

- i. JVS ETP Outlet
- ii. Ambient Air Quality Monitoring
- iii. Stack Monitoring
- iv. Surrounding dug well water samples.
- v. Soil sample

**MAHARASHTRA POLLUTION CONTROL BOARD  
REGIONAL LABORATORY, PUNE**

Phone no. : 020-25811698  
Visit us at : <http://mpcb.gov.in>  
mail : [sopunelab@mpcb.gov.in](mailto:sopunelab@mpcb.gov.in)



Regional Laboratory, Pune, Maharashtra  
Pollution Control Board, Jog Center, 3rd  
Floor, Mumbai Pune Road,  
Wakdevadi, Pune- 411 003

**NABL Certificate No.:**

**Validity**

**Laboratory MoEF Recognition :**

**Validity**

**Test Report No.:** MPCB/RL-Pune/JVS/23-24/01/5

**Date:** 03/01/2024 04:25 PM

**Analysis Report-Water (JVS)**

<b>Field Sample ID :</b>	BR-0062388		
<b>Name &amp; Address of the Industry</b>	Jakraya Sugar Ltd. R12 Sugar ( excluding Khandsari)		
<b>Sampling Location :</b>	ETP (Outlet)		
<b>Lab code :</b>	MPCB/RL-Pune/JVS/23-24/2068		
<b>Sampling Method(s) :</b>		<b>Sample Details (Water/Air/HW) :</b>	Water
<b>Sampling drawn by (Officer name):</b>	SRO-Solapur (Shri. Nikhil More)	<b>Sample Volume Received :</b>	
<b>Sample submitted by (Name) :</b>	SRO-Solapur (Shri. Nikhil More) (SRO-Solapur)	<b>Seal No. :</b>	94
<b>Date of Sample Collection.(dd/mm/yyyy) :</b>	22/12/2023 03:35 PM	<b>Date of Sample receipt to Laboratory (dd/mm/yyyy) :</b>	26/12/2023 04:35 PM
<b>Analysis start Date (dd/mm/yyyy). :</b>	26/12/2023 09:39 PM	<b>Analysis end Date (dd/mm/yyyy). :</b>	03/01/2024 04:21 PM

**Test Report**

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	8.3		
2	Total Dissolved Solids(TDS)	1702.0	mg/l	
3	Suspended Solids ( SS )	72.0	mg/l	
4	Biochemical Oxygen Demand (BOD)	72.0	mg/l	
5	Chloride	158.95	mg/l	

Sr.No	Parameter	Results	Unit	Method Adopted
6	Chemical Oxygen Demand (COD)	196.0	mg/l	
7	Sulphate	516.00	mg/l	
8	Oil & Grease	BDL	mg/l	

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, \* Not covered under NABL scop.

**Comment (if any):**

**Comment for Amended Report:**

**Remark: - Note: This test report refers only to the sample submitted for the testing.**

**Results Compiled by:** Dr P D Khadkikar

**Results Approved by:** Dr P D Khadkikar

**Results Reviewed by:** Dr P D Khadkikar

*# This is an Electronically generated report does not require signature*

Note :

- 1 . Results relate only to the sample/s tested, only in case of samples submitted by customer & not drawn by MPCB.
2. Samples will be preserved for a period 10 days from the delivery of Test Certificate.
3. Customer complaint register is available at laboratory.
4. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.
5. MU values will be reported on request.

**Dr P D Khadkikar**  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

End of The Report

335  
MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 020-25811698 Fax : 020-25811698 Email : sopunelab@mpcb.gov.in Website : http://mpcb.gov.in	 "Your Service is our Duty"	<b>Regional Laboratory</b> Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdewadi, Pune- 411 003
---	---	--

Report Outward No.: MPCB/RL-Pune/Ambient/23-24/01/32  
Date: 05/01/2024 05:57 PM

**Analysis Report-Air (Ambient)**

**Client/Industry/location Name & Address**

JAKRAYA SUGAR LTD  
R60 Distillery ( molasses / grain /yeast based)

**Sample Details**

<b>Field Sample ID :</b>	BR-0062481
<b>Laboratory Sample Code :</b>	MPCB/RL-Pune/AMB/23-24/572
<b>Sample Details (Water/Air/HW) :</b>	Air
<b>Sample Volume Received :</b>	
<b>Sample Collected By :</b>	FO-Solapur (Abhijeet Lohiya) (SRO-Solapur)
<b>Seal No. :</b>	264
<b>Type of Industry / Location details :</b>	red
<b>Sample Collected On :</b>	Dec 22 2023 12:00:00:000PM

Sr.No	Parameter	Starting Time	Closing Time	Result	Unit	Method of analysis
1	PM10	22-12-2023 12:00	22-12-2023 20:00	98	µg/m <sup>3</sup>	
2	SO2	22-12-2023 12:00	22-12-2023 16:00	10	µg/m <sup>3</sup>	
3	SO2	22-12-2023 16:00	22-12-2023 20:00	9	µg/m <sup>3</sup>	
4	NOx	22-12-2023 12:00	22-12-2023 16:00	33	µg/m <sup>3</sup>	
5	NOx	22-12-2023 16:00	22-12-2023 20:00	30	µg/m <sup>3</sup>	

**Report Type:** final

**Report generated on:** 05/01/2024 01:44 PM

**Complied & Approved by:** Dr P D Khadkikar

**Reviewed on Date:** 05/01/2024 05:57 PM

**Reviewed by:** Dr P D Khadkikar

**Dr P D Khadkikar**  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

\* Electronic report does not require signature

337  
MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 020-25811698 Fax : 020-25811698 Email : sopunelab@mpcb.gov.in Website : http://mpcb.gov.in	 "Your Service is our Duty"	<b>Regional Laboratory</b> Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdewadi, Pune- 411 003
---	---	--

Report Outward No.: MPCB/RL-Pune/Ambient/23-24/01/26  
Date: 05/01/2024 05:58 PM

**Analysis Report-Air (Ambient)**

**Client/Industry/location Name & Address**

JAKRAYA SUGAR LTD  
R60 Distillery ( molasses / grain /yeast based)

**Sample Details**

<b>Field Sample ID :</b>	BR-0062483
<b>Laboratory Sample Code :</b>	MPCB/RL-Pune/AMB/23-24/562
<b>Sample Details (Water/Air/HW) :</b>	Air
<b>Sample Volume Received :</b>	
<b>Sample Collected By :</b>	FO-Solapur (Abhijeet Lohiya) (SRO-Solapur)
<b>Seal No. :</b>	264
<b>Type of Industry / Location details :</b>	red
<b>Sample Collected On :</b>	Dec 23 2023 04:00:00:000AM

Sr.No	Parameter	Starting Time	Closing Time	Result	Unit	Method of analysis
1	PM10	23-12-2023 04:00	23-12-2023 12:00	63	µg/m <sup>3</sup>	
2	SO2	23-12-2023 04:00	23-12-2023 08:00	10	µg/m <sup>3</sup>	
3	SO2	23-12-2023 08:00	23-12-2023 12:00	9	µg/m <sup>3</sup>	
4	NOx	23-12-2023 04:00	23-12-2023 08:00	39	µg/m <sup>3</sup>	
5	NOx	23-12-2023 08:00	23-12-2023 12:00	32	µg/m <sup>3</sup>	

**Report Type:** final

**Report generated on:** 05/01/2024 01:43 PM

**Complied & Approved by:** Dr P D Khadkikar

**Reviewed on Date:** 05/01/2024 05:58 PM

**Reviewed by:** Dr P D Khadkikar

**Dr P D Khadkikar**  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

\* Electronic report does not require signature

339  
MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 020-25811698 Fax : 020-25811698 Email : sopunelab@mpcb.gov.in Website : http://mpcb.gov.in	 "Your Service is our Duty"	<b>Regional Laboratory</b> Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdewadi, Pune- 411 003
---	---	--

Report Outward No.: MPCB/RL-Pune/Ambient/23-24/01/25  
Date: 05/01/2024 05:58 PM

**Analysis Report-Air (Ambient)**

**Client/Industry/location Name & Address**

JAKRAYA SUGAR LTD  
R60 Distillery ( molasses / grain /yeast based)

**Sample Details**

<b>Field Sample ID :</b>	BR-0062482
<b>Laboratory Sample Code :</b>	MPCB/RL-Pune/AMB/23-24/561
<b>Sample Details (Water/Air/HW) :</b>	Air
<b>Sample Volume Received :</b>	
<b>Sample Collected By :</b>	FO-Solapur (Abhijeet Lohiya) (SRO-Solapur)
<b>Seal No. :</b>	264
<b>Type of Industry / Location details :</b>	red
<b>Sample Collected On :</b>	Dec 22 2023 08:00:00:000PM

Sr.No	Parameter	Starting Time	Closing Time	Result	Unit	Method of analysis
1	PM10	22-12-2023 20:00	23-12-2023 04:00	84	µg/m <sup>3</sup>	
2	SO2	22-12-2023 20:00	23-12-2023 00:00	10	µg/m <sup>3</sup>	
3	SO2	23-12-2023 00:00	23-12-2023 04:00	8	µg/m <sup>3</sup>	
4	NOx	22-12-2023 20:00	23-12-2023 00:00	35	µg/m <sup>3</sup>	
5	NOx	23-12-2023 00:00	23-12-2023 04:00	31	µg/m <sup>3</sup>	

**Report Type:** final

**Report generated on:** 05/01/2024 01:43 PM

**Complied & Approved by:** Dr P D Khadkikar

**Reviewed on Date:** 05/01/2024 05:58 PM

**Reviewed by:** Dr P D Khadkikar

**Dr P D Khadkikar**  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

\* Electronic report does not require signature

341  
**MAHARASHTRA POLLUTION CONTROL BOARD**

Phone : 020-25811698 Fax : 020-25811698 Email : sopunelab@mpcb.gov.in Website : http://mpcb.gov.in	 "Your Service is our Duty"	<b>Regional Laboratory</b> Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdewadi, Pune- 411 003
---	---	--

Report Outward No.: MPCB/RL-Pune/Source Emission/23-24/01/7  
Date: 05/01/2024 05:57 PM

**Analysis Report-Air (Source Emission)**

<b>Client/Industry/location Name &amp; Address</b>
JAKRAYA SUGAR LTD R60 Distillery ( molasses / grain /yeast based)

Sample Details	
<b>Field Sample ID :</b>	BR-0062507
<b>Laboratory Sample Code :</b>	MPCB/RL-Pune/STK/23-24/310
<b>Sample Details (Water/Air/HW) :</b>	Air
<b>Sample Volume Received :</b>	
<b>Sample Collected By :</b>	FO-Solapur (Abhijeet Lohiya) (SRO-Solapur)
<b>Seal No. :</b>	264
<b>Type of Industry / Location details :</b>	red
<b>Sample Collected On :</b>	Dec 22 2023 11:00:00:000AM

Sr.No	Parameter	Result	Unit	Method of analysis
1	SO <sub>2</sub>	38	mg/m <sup>3</sup>	
2	Total Particulate Matter	128	mg/Nm <sup>3</sup>	

**Report Type:** final

**Report generated on:** 05/01/2024 01:56 PM

**Complied & Approved by:** Dr P D Khadkikar

**Reviewed on Date:** 05/01/2024 05:57 PM

**Reviewed by:** Dr P D Khadkikar

**Dr P D Khadkikar**  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

\* Electronic report does not require signature

343  
**MAHARASHTRA POLLUTION CONTROL BOARD**

Phone : 020-25811698 Fax : 020-25811698 Email : sopunelab@mpcb.gov.in Website : http://mpcb.gov.in	 "Your Service is our Duty"	<p style="text-align: right;"><b>Regional Laboratory</b></p> Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdewadi, Pune- 411 003
---	---	---

Report Outward No.: MPCB/RL-Pune/Environment/23-24/01/3  
 Date: 03/01/2024 04:24 PM

**Analysis Report-Water (Environment)**

Client/Industry/location Name & Address
Well water of Tai Shivaji Gund, Gat no. 149/2, Yenaki, Tal- Mohol, Dist-Solapur

Sample Details	
Field Sample ID :	BR-0059660
Laboratory Sample Code :	MPCB/RL-Pune/ENV/23-24/608
Sample Details (Water/Air/HW) :	Water
Sample Volume Received :	
Sample Collected By :	SRO-Solapur(Shri. Nikhil More) (SRO-Solapur)
Seal No. :	94
Type of Industry / Location details :	
Sample Collected On :	Dec 22 2023 11:25:00:000AM

Sr.No	Parameter	Result	Unit	Method of analysis
1	pH	7.7		
2	Total Dissolved Solids(TDS)	2088.0	mg/l	
3	Suspended Solids ( SS )	20.0	mg/l	
4	Turbidity	0.57	NTU	
5	Total Alkalinity	690.0	mg/l	
6	Biochemical Oxygen Demand (BOD)	7.6	mg/l	
7	Chloride	257.42	mg/l	
8	Chemical Oxygen Demand (COD)	32.0	mg/l	
9	Dissolved Oxygen	4.5	mg/l	
10	Hardness (calcium)	400.00	mg/l	
11	Hardness (total)	765.00	mg/l	
12	Nitrate Nitrogen	3.25	mg/l	
13	Sulphate	166.00	mg/l	
14	Hardness (Magnesium)	365.00	mg/l	
15	Oil & Grease	BDL	mg/l	

**Report Type:** final

**Report generated on:** 03/01/2024 04:00 PM

**Complied & Approved by:** Dr P D Khadkikar

**Reviewed on Date:** 03/01/2024 04:24 PM

**Reviewed by:** Dr P D Khadkikar

**Dr P D Khadkikar**  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

\* Electronic report does not require signature

345  
**MAHARASHTRA POLLUTION CONTROL BOARD**

Phone : 020-25811698 Fax : 020-25811698 Email : <a href="mailto:sopunelab@mpcb.gov.in">sopunelab@mpcb.gov.in</a> Website : <a href="http://mpcb.gov.in">http://mpcb.gov.in</a>	 "Your Service is our Duty"	<p style="text-align: right;"><b>Regional Laboratory</b>                  Regional Laboratory, Pune, Maharashtra                  Pollution Control Board, Jog Center, 3rd                  Floor, Mumbai Pune Road,                  Wakdewadi, Pune- 411 003</p>
---	---	--

Report Outward No.: MPCB/RL-Pune/Environment/23-24/01/8  
 Date: 03/01/2024 04:24 PM

**Analysis Report-Water (Environment)**

Client/Industry/location Name & Address
Well water of Ramchandra Bandgar, Gat no. 69/1, Watwate, Tal- Mohol, Dist-Solapur

Sample Details	
<b>Field Sample ID :</b>	BR-0059663
<b>Laboratory Sample Code :</b>	MPCB/RL-Pune/ENV/23-24/610
<b>Sample Details (Water/Air/HW) :</b>	Water
<b>Sample Volume Received :</b>	
<b>Sample Collected By :</b>	SRO-Solapur(Shri. Nikhil More) (SRO-Solapur)
<b>Seal No. :</b>	94
<b>Type of Industry / Location details :</b>	
<b>Sample Collected On :</b>	Dec 22 2023 02:50:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	pH	8.0		
2	Total Dissolved Solids(TDS)	1896.0	mg/l	
3	Suspended Solids ( SS )	16.0	mg/l	
4	Turbidity	1.08	NTU	
5	Total Alkalinity	350.0	mg/l	
6	Biochemical Oxygen Demand (BOD)	6.8	mg/l	
7	Chloride	233.93	mg/l	
8	Chemical Oxygen Demand (COD)	24.0	mg/l	
9	Dissolved Oxygen	4.8	mg/l	
10	Hardness (calcium)	360.00	mg/l	
11	Hardness (total)	690.00	mg/l	
12	Nitrate Nitrogen	0.89	mg/l	
13	Sulphate	199.00	mg/l	
14	Hardness (Magnesium)	330.00	mg/l	
15	Oil & Grease	BDL	mg/l	

**Report Type:** final

**Report generated on:** 03/01/2024 04:19 PM

**Complied & Approved by:** Dr P D Khadkikar

**Reviewed on Date:** 03/01/2024 04:24 PM

**Reviewed by:** Dr P D Khadkikar

**Dr P D Khadkikar**  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

\* Electronic report does not require signature

347  
**MAHARASHTRA POLLUTION CONTROL BOARD**

Phone : 020-25811698 Fax : 020-25811698 Email : <a href="mailto:sopunelab@mpcb.gov.in">sopunelab@mpcb.gov.in</a> Website : <a href="http://mpcb.gov.in">http://mpcb.gov.in</a>	 "Your Service is our Duty"	<p style="text-align: right;"><b>Regional Laboratory</b></p> Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdewadi, Pune- 411 003
---	---	---

Report Outward No.: MPCB/RL-Pune/Environment/23-24/01/7  
 Date: 03/01/2024 04:24 PM

**Analysis Report-Water (Environment)**

Client/Industry/location Name & Address
Well water of Raju Bhimrao Bandgar, Gat no. 68/4, Watwate, Tal- Mohol, Dist-Solapur

Sample Details	
<b>Field Sample ID :</b>	BR-0062380
<b>Laboratory Sample Code :</b>	MPCB/RL-Pune/ENV/23-24/604
<b>Sample Details (Water/Air/HW) :</b>	Water
<b>Sample Volume Received :</b>	
<b>Sample Collected By :</b>	SRO-Solapur(Shri. Nikhil More) (SRO-Solapur)
<b>Seal No. :</b>	94
<b>Type of Industry / Location details :</b>	
<b>Sample Collected On :</b>	Dec 22 2023 01:50:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	pH	8.1		
2	Total Dissolved Solids(TDS)	1898.0	mg/l	
3	Suspended Solids ( SS )	14.0	mg/l	
4	Turbidity	1.52	NTU	
5	Total Alkalinity	390.0	mg/l	
6	Biochemical Oxygen Demand (BOD)	6.2	mg/l	
7	Chloride	235.93	mg/l	
8	Chemical Oxygen Demand (COD)	24.0	mg/l	
9	Dissolved Oxygen	5.5	mg/l	
10	Hardness (calcium)	380.00	mg/l	
11	Hardness (total)	710.00	mg/l	
12	Nitrate Nitrogen	1.70	mg/l	
13	Sulphate	216.00	mg/l	
14	Hardness (Magnesium)	330.00	mg/l	
15	Oil & Grease	BDL	mg/l	

**Report Type:** final

**Report generated on:** 03/01/2024 04:18 PM

**Complied & Approved by:** Dr P D Khadkikar

**Reviewed on Date:** 03/01/2024 04:24 PM

**Reviewed by:** Dr P D Khadkikar

**Dr P D Khadkikar**  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

\* Electronic report does not require signature

349  
**MAHARASHTRA POLLUTION CONTROL BOARD**

Phone : 020-25811698 Fax : 020-25811698 Email : sopunelab@mpcb.gov.in Website : http://mpcb.gov.in	 "Your Service is our Duty"	<b>Regional Laboratory</b> Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdewadi, Pune- 411 003
---	---	--

Report Outward No.: MPCB/RL-Pune/Environment/23-24/01/6  
 Date: 03/01/2024 04:24 PM

**Analysis Report-Water (Environment)**

Client/Industry/location Name & Address
Well water of Malappa Bajrang Bandgar, Gat no. 68/3, Watwate, Tal- Mohol, Dist-Solapur

Sample Details	
<b>Field Sample ID :</b>	BR-0062381
<b>Laboratory Sample Code :</b>	MPCB/RL-Pune/ENV/23-24/605
<b>Sample Details (Water/Air/HW) :</b>	Water
<b>Sample Volume Received :</b>	
<b>Sample Collected By :</b>	SRO-Solapur(Shri. Nikhil More) (SRO-Solapur)
<b>Seal No. :</b>	94
<b>Type of Industry / Location details :</b>	
<b>Sample Collected On :</b>	Dec 22 2023 01:45:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	pH	7.7		
2	Total Dissolved Solids(TDS)	2042.0	mg/l	
3	Suspended Solids ( SS )	12.0	mg/l	
4	Turbidity	0.61	NTU	
5	Total Alkalinity	340.0	mg/l	
6	Biochemical Oxygen Demand (BOD)	5.8	mg/l	
7	Chloride	312.40	mg/l	
8	Chemical Oxygen Demand (COD)	20.0	mg/l	
9	Dissolved Oxygen	5.2	mg/l	
10	Hardness (calcium)	465.00	mg/l	
11	Hardness (total)	890.00	mg/l	
12	Nitrate Nitrogen	1.43	mg/l	
13	Sulphate	248.00	mg/l	
14	Hardness (Magnesium)	425.00	mg/l	
15	Oil & Grease	BDL	mg/l	

**Report Type:** final

**Report generated on:** 03/01/2024 04:18 PM

**Complied & Approved by:** Dr P D Khadkikar

**Reviewed on Date:** 03/01/2024 04:24 PM

**Reviewed by:** Dr P D Khadkikar

**Dr P D Khadkikar**  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

\* Electronic report does not require signature

351  
**MAHARASHTRA POLLUTION CONTROL BOARD**

Phone : 020-25811698 Fax : 020-25811698 Email : <a href="mailto:sopunelab@mpcb.gov.in">sopunelab@mpcb.gov.in</a> Website : <a href="http://mpcb.gov.in">http://mpcb.gov.in</a>	 "Your Service is our Duty"	<p style="text-align: right;"><b>Regional Laboratory</b></p> Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdewadi, Pune- 411 003
---	---	---

Report Outward No.: MPCB/RL-Pune/Environment/23-24/01/5  
 Date: 03/01/2024 04:24 PM

**Analysis Report-Water (Environment)**

Client/Industry/location Name & Address
Well water of Ramchandra Prakash Waghmode, Gat no. 64/2, Watwate, Tal- Mohol, Dist-Solapur

Sample Details	
<b>Field Sample ID :</b>	BR-0062382
<b>Laboratory Sample Code :</b>	MPCB/RL-Pune/ENV/23-24/606
<b>Sample Details (Water/Air/HW) :</b>	Water
<b>Sample Volume Received :</b>	
<b>Sample Collected By :</b>	SRO-Solapur(Shri. Nikhil More) (SRO-Solapur)
<b>Seal No. :</b>	94
<b>Type of Industry / Location details :</b>	
<b>Sample Collected On :</b>	Dec 22 2023 01:25:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	pH	8.0		
2	Total Dissolved Solids(TDS)	1996.0	mg/l	
3	Suspended Solids ( SS )	14.0	mg/l	
4	Turbidity	0.99	NTU	
5	Total Alkalinity	310.0	mg/l	
6	Biochemical Oxygen Demand (BOD)	5.6	mg/l	
7	Chloride	284.91	mg/l	
8	Chemical Oxygen Demand (COD)	20.0	mg/l	
9	Dissolved Oxygen	5.3	mg/l	
10	Hardness (calcium)	435.00	mg/l	
11	Hardness (total)	840.00	mg/l	
12	Nitrate Nitrogen	3.45	mg/l	
13	Sulphate	214.00	mg/l	
14	Hardness (Magnesium)	405.00	mg/l	
15	Oil & Grease	BDL	mg/l	

**Report Type:** final

**Report generated on:** 03/01/2024 04:17 PM

**Complied & Approved by:** Dr P D Khadkikar

**Reviewed on Date:** 03/01/2024 04:24 PM

**Reviewed by:** Dr P D Khadkikar

**Dr P D Khadkikar**  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

\* Electronic report does not require signature

353  
**MAHARASHTRA POLLUTION CONTROL BOARD**

Phone : 020-25811698 Fax : 020-25811698 Email : <a href="mailto:sopunelab@mpcb.gov.in">sopunelab@mpcb.gov.in</a> Website : <a href="http://mpcb.gov.in">http://mpcb.gov.in</a>	 "Your Service is our Duty"	<b>Regional Laboratory</b> Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdewadi, Pune- 411 003
---	---	--

Report Outward No.: MPCB/RL-Pune/Environment/23-24/01/4  
 Date: 03/01/2024 04:24 PM

**Analysis Report-Water (Environment)**

Client/Industry/location Name & Address
Well water of Keshav Dattu Jadhav, Gat no. 84/1 A, Yenaki, Tal- Mohol, Dist-Solapur

Sample Details	
<b>Field Sample ID :</b>	BR-0062383
<b>Laboratory Sample Code :</b>	MPCB/RL-Pune/ENV/23-24/607
<b>Sample Details (Water/Air/HW) :</b>	Water
<b>Sample Volume Received :</b>	
<b>Sample Collected By :</b>	SRO-Solapur(Shri. Nikhil More) (SRO-Solapur)
<b>Seal No. :</b>	94
<b>Type of Industry / Location details :</b>	
<b>Sample Collected On :</b>	Dec 22 2023 11:45:00:000AM

Sr.No	Parameter	Result	Unit	Method of analysis
1	pH	7.7		
2	Total Dissolved Solids(TDS)	2094.0	mg/l	
3	Suspended Solids ( SS )	16.0	mg/l	
4	Turbidity	0.68	NTU	
5	Total Alkalinity	270.0	mg/l	
6	Biochemical Oxygen Demand (BOD)	7.6	mg/l	
7	Chloride	382.38	mg/l	
8	Chemical Oxygen Demand (COD)	36.0	mg/l	
9	Dissolved Oxygen	4.5	mg/l	
10	Hardness (calcium)	570.00	mg/l	
11	Hardness (total)	1110.00	mg/l	
12	Nitrate Nitrogen	1.97	mg/l	
13	Sulphate	242.00	mg/l	
14	Hardness (Magnesium)	540.00	mg/l	
15	Oil & Grease	BDL	mg/l	

**Report Type:** final

**Report generated on:** 03/01/2024 04:17 PM

**Complied & Approved by:** Dr P D Khadkikar

**Reviewed on Date:** 03/01/2024 04:23 PM

**Reviewed by:** Dr P D Khadkikar

**Dr P D Khadkikar**  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

\* Electronic report does not require signature

355  
**MAHARASHTRA POLLUTION CONTROL BOARD**

Phone : 020-25811698 Fax : 020-25811698 Email : <a href="mailto:sopunelab@mpcb.gov.in">sopunelab@mpcb.gov.in</a> Website : <a href="http://mpcb.gov.in">http://mpcb.gov.in</a>	 "Your Service is our Duty"	<p style="text-align: right;"><b>Regional Laboratory</b></p> Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdewadi, Pune- 411 003
---	---	---

Report Outward No.: MPCB/RL-Pune/Environment/23-24/01/1  
 Date: 03/01/2024 04:23 PM

**Analysis Report-Water (Environment)**

Client/Industry/location Name & Address
Well water of Husen Babalal Mujavar, Gat no. 78/1 K, Watwate, Tal- Mohol, Dist-Solapur

Sample Details	
<b>Field Sample ID :</b>	BR-0062386
<b>Laboratory Sample Code :</b>	MPCB/RL-Pune/ENV/23-24/609
<b>Sample Details (Water/Air/HW) :</b>	Water
<b>Sample Volume Received :</b>	
<b>Sample Collected By :</b>	SRO-Solapur(Shri. Nikhil More) (SRO-Solapur)
<b>Seal No. :</b>	94
<b>Type of Industry / Location details :</b>	
<b>Sample Collected On :</b>	Dec 22 2023 12:30:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	pH	8.0		
2	Total Dissolved Solids(TDS)	1874.0	mg/l	
3	Suspended Solids ( SS )	12.0	mg/l	
4	Turbidity	0.40	NTU	
5	Total Alkalinity	576.0	mg/l	
6	Biochemical Oxygen Demand (BOD)	7.0	mg/l	
7	Chloride	223.93	mg/l	
8	Chemical Oxygen Demand (COD)	28.0	mg/l	
9	Dissolved Oxygen	4.7	mg/l	
10	Hardness (calcium)	340.00	mg/l	
11	Hardness (total)	620.00	mg/l	
12	Nitrate Nitrogen	1.18	mg/l	
13	Sulphate	153.50	mg/l	
14	Hardness (Magnesium)	280.00	mg/l	
15	Oil & Grease	BDL	mg/l	

**Report Type:** final

**Report generated on:** 03/01/2024 03:56 PM

**Complied & Approved by:** Dr P D Khadkikar

**Reviewed on Date:** 03/01/2024 04:23 PM

**Reviewed by:** Dr P D Khadkikar

**Dr P D Khadkikar**  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

\* Electronic report does not require signature

357  
**MAHARASHTRA POLLUTION CONTROL BOARD**

Phone : 020-25811698 Fax : 020-25811698 Email : <a href="mailto:sopunelab@mpcb.gov.in">sopunelab@mpcb.gov.in</a> Website : <a href="http://mpcb.gov.in">http://mpcb.gov.in</a>	 "Your Service is our Duty"	<b>Regional Laboratory</b> Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdewadi, Pune- 411 003
---	---	--

Report Outward No.: MPCB/RL-Pune/Environment/23-24/01/2  
 Date: 03/01/2024 04:24 PM

**Analysis Report-Water (Environment)**

Client/Industry/location Name & Address
Well water of Aappa Shivaji Waghmare, Gat no. 50, Wagholewadi, Tal- Mohol, Dist-Solapur

Sample Details	
<b>Field Sample ID :</b>	BR-0062387
<b>Laboratory Sample Code :</b>	MPCB/RL-Pune/ENV/23-24/611
<b>Sample Details (Water/Air/HW) :</b>	Water
<b>Sample Volume Received :</b>	
<b>Sample Collected By :</b>	SRO-Solapur(Shri. Nikhil More) (SRO-Solapur)
<b>Seal No. :</b>	94
<b>Type of Industry / Location details :</b>	
<b>Sample Collected On :</b>	Dec 22 2023 01:00:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	pH	7.7		
2	Total Dissolved Solids(TDS)	2068.0	mg/l	
3	Suspended Solids ( SS )	20.0	mg/l	
4	Turbidity	5.09	NTU	
5	Total Alkalinity	540.0	mg/l	
6	Biochemical Oxygen Demand (BOD)	8.0	mg/l	
7	Chloride	199.94	mg/l	
8	Chemical Oxygen Demand (COD)	36.0	mg/l	
9	Dissolved Oxygen	4.3	mg/l	
10	Hardness (calcium)	308.00	mg/l	
11	Hardness (total)	568.00	mg/l	
12	Nitrate Nitrogen	0.88	mg/l	
13	Sulphate	167.00	mg/l	
14	Hardness (Magnesium)	260.00	mg/l	
15	Oil & Grease	BDL	mg/l	

**Report Type:** final

**Report generated on:** 03/01/2024 03:59 PM

**Complied & Approved by:** Dr P D Khadkikar

**Reviewed on Date:** 03/01/2024 04:24 PM

**Reviewed by:** Dr P D Khadkikar

**Dr P D Khadkikar**  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

\* Electronic report does not require signature

359  
MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 020-25811698 Fax : 020-25811698 Email : sopunelab@mpcb.gov.in Website : http://mpcb.gov.in	 "Your Service is our Duty"	<b>Regional Laboratory</b> Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdevadi, Pune- 411 003
---	---	--

Report Outward No.: MPCB/RL-Pune/Hazardous Waste/23-24/01/3  
Date: 03/01/2024 04:25 PM

**Analysis Report-Waste (Hazardous Waste)**

**Client/Industry/location Name & Address**

Soil from agricultural land of Tai Shivaji Gund, Gat no. 149/2, Yenaki, Tal- Mohol, Dist-Solapur

**Sample Details**

<b>Field Sample ID :</b>	BR-0059662
<b>Laboratory Sample Code :</b>	MPCB/RL-Pune/HW/23-24/61
<b>Sample Details (Water/Air/HW) :</b>	Waste
<b>Sample Volume Received :</b>	
<b>Sample Collected By :</b>	SRO-Solapur(Shri. Nikhil More) (SRO-Solapur)
<b>Seal No. :</b>	94
<b>Type of Industry / Location details :</b>	
<b>Sample Collected On :</b>	Dec 22 2023 11:40:00:000AM

Sr.No	Parameter	Result	Unit	Method of analysis
1	Cadmium and Cadmium Compounds (A4)	0.73	mg/kg	
2	Total Chromium	3.87	mg/kg	
3	Copper Compounds (B3)	1.45	mg/kg	
4	Lead and Lead Compounds (B4)	0.00	mg/kg	
5	Nickel Compounds (B6)	2.50	mg/kg	
6	Zinc Compounds (C14)	3.84	mg/kg	

**Report Type:** final

**Report generated on:** 03/01/2024 04:20 PM

**Complied & Approved by:** Dr P D Khadkikar

**Reviewed on Date:** 03/01/2024 04:25 PM

**Reviewed by:** Dr P D Khadkikar

**Dr P D Khadkikar**  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

\* Electronic report does not require signature

361  
**MAHARASHTRA POLLUTION CONTROL BOARD**

Phone : 020-25811698 Fax : 020-25811698 Email : sopunelab@mpcb.gov.in Website : http://mpcb.gov.in		<b>Regional Laboratory</b> Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdewadi, Pune- 411 003
---	---	--

Report Outward No.: MPCB/RL-Pune/Environment/23-24/01/5  
 Date: 03/01/2024 04:24 PM

**Analysis Report-Water (Environment)**

Client/Industry/location Name & Address
Well water of Ramchandra Prakash Waghmode, Gat no. 64/2, Watwate, Tal- Mohol, Dist-Solapur

Sample Details	
Field Sample ID :	BR-0062382
Laboratory Sample Code :	MPCB/RL-Pune/ENV/23-24/606
Sample Details (Water/Air/HW) :	Water
Sample Volume Received :	
Sample Collected By :	SRO-Solapur(Shri. Nikhil More) (SRO-Solapur)
Seal No. :	94
Type of Industry / Location details :	
Sample Collected On :	Dec 22 2023 01:25:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	pH	8.0		
2	Total Dissolved Solids(TDS)	1996.0	mg/l	
3	Suspended Solids ( SS )	14.0	mg/l	
4	Turbidity	0.99	NTU	
5	Total Alkalinity	310.0	mg/l	
6	Biochemical Oxygen Demand (BOD)	5.6	mg/l	
7	Chloride	284.91	mg/l	
8	Chemical Oxygen Demand (COD)	20.0	mg/l	
9	Dissolved Oxygen	5.3	mg/l	
10	Hardness (calcium)	435.00	mg/l	
11	Hardness (total)	840.00	mg/l	
12	Nitrate Nitrogen	3.45	mg/l	
13	Sulphate	214.00	mg/l	
14	Hardness (Magnesium)	405.00	mg/l	
15	Oil & Grease	BDL	mg/l	

**Report Type:** final

**Report generated on:** 03/01/2024 04:17 PM

**Complied & Approved by:** Dr P D Khadkikar

**Reviewed on Date:** 03/01/2024 04:24 PM

**Reviewed by:** Dr P D Khadkikar

**Dr P D Khadkikar**  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

\* Electronic report does not require signature

363  
MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 020-25811698 Fax : 020-25811698 Email : sopunelab@mpcb.gov.in Website : http://mpcb.gov.in	 "Your Service is our Duty"	<b>Regional Laboratory</b> Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdevadi, Pune- 411 003
---	---	--

Report Outward No.: MPCB/RL-Pune/Hazardous Waste/23-24/01/2  
Date: 03/01/2024 04:25 PM

**Analysis Report-Waste (Hazardous Waste)**

<b>Client/Industry/location Name &amp; Address</b>
Soil from agricultural land of Keshav Dattu Jadhav, Gat no. 84/1 A, Yenaki, Tal- Mohol, Dist-Solapur

Sample Details	
<b>Field Sample ID :</b>	BR-0062384
<b>Laboratory Sample Code :</b>	MPCB/RL-Pune/HW/23-24/60
<b>Sample Details (Water/Air/HW) :</b>	Waste
<b>Sample Volume Received :</b>	
<b>Sample Collected By :</b>	SRO-Solapur(Shri. Nikhil More) (SRO-Solapur)
<b>Seal No. :</b>	94
<b>Type of Industry / Location details :</b>	
<b>Sample Collected On :</b>	Dec 22 2023 12:05:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	Cadmium and Cadmium Compounds (A4)	0.59	mg/kg	
2	Total Chromium	3.56	mg/kg	
3	Copper Compounds (B3)	1.02	mg/kg	
4	Lead and Lead Compounds (B4)	0.00	mg/kg	
5	Nickel Compounds (B6)	2.12	mg/kg	
6	Zinc Compounds (C14)	7.14	mg/kg	

**Report Type:** final

**Report generated on:** 03/01/2024 04:20 PM

**Complied & Approved by:** Dr P D Khadkikar

**Reviewed on Date:** 03/01/2024 04:25 PM

**Reviewed by:** Dr P D Khadkikar

**Dr P D Khadkikar**  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

\* Electronic report does not require signature

# **Annexure 8**

MPCB Consent to Sugar Unit

# MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437  
 Fax: 24023516  
 Website: <http://mpcb.gov.in>  
 Email: [cac-cell@mpcb.gov.in](mailto:cac-cell@mpcb.gov.in)



Kalpataru Point, 2nd and 4th  
 floor, Opp. Cine Planet  
 Cinema, Near Sion Circle, Sion  
 (E), Mumbai-400022

**No:- Format1.0/CAC/UAN No.MPCB-  
 CONSENT-0000176372/CR/2310001922**

**Date: 26/10/2023**

**To,  
 Jakraya Sugar Limited,  
 70,71,72,73,74,Watwate  
 Mohol,Solapur.**



**Sub: Renewal of Consent for 4900 TCD and 11 MW.**

- Ref:**
- 1. Renewal of consent granted by the Board vide no. Format-1.0/CAC/UAN No MPCB- CONSENT-0000093384/CR-2010000721 dated 21.10.2020, Valid up to 31.07.2023.**
  - 2. Environmental Clearance vide no. . F. No. J-11011/314/2012-IA II (I) dtd. 14.07.2020.**
  - 3. Minutes of CAC Meeting dtd. 26.09.2023.**

Your application No.MPCB-CONSENT-0000176372 Dated 18.07.2023

For: grant of Consent to Renewal under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 and Rule 18(7) of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

- 1. The Consent to Renewal is granted upto: 31.07.2024**
- 2. The capital investment of the industry is Rs.143.9820 (Existing - Rs. 137.5365 Crs. ) Crs. (As per C.A Certificate submitted by industry).**
- 3. Consent is valid for the manufacture of:**

<b>Sr No</b>	<b>Product</b>	<b>Maximum Quantity</b>	<b>UOM</b>
1	Sugar	15750	MT/M
2	Molasses	5880	MT/M
3	Bagasse	44100	MT/M
4	Pressmud	5880	MT/M
5	Electric power (Co-generation)	11	MW

- 3. The Cane crushing capacity of Sugar unit shall not exceed 4900 TCD**
- 4. Conditions under Water (P&CP) Act, 1974 for discharge of effluent:**

<b>Sr No</b>	<b>Description</b>	<b>Permitted in CMD</b>	<b>Standards to</b>	<b>Disposal</b>
<b>1.</b>	Trade effluent	425	As per Schedule -I	60 CMD is recycled and 365 CMD on land for irrigation

<b>Sr No</b>	<b>Description</b>	<b>Permitted in CMD</b>	<b>Standards to</b>	<b>Disposal</b>
2.	Domestic effluent	5	As per Schedule - I	

5. **Conditions under the Air (P& CP) Act, 1981 for air emissions:**

<b>Stack No.</b>	<b>Description of stack / source</b>	<b>Number of Stack</b>	<b>Standards to be achieved</b>
01	Boiler (70 TPH)	1	As per Schedule -II
2	D.G.Set ( 625 KVA X 2 No.)	1	As per Schedule -II

6. **Conditions about Non Hazardous Wastes:**

<b>Sr No</b>	<b>Type of Waste</b>	<b>Quantity</b>	<b>UoM</b>	<b>Treatment</b>	<b>Disposal</b>
1	Boiler Ash	14	MT/M	Stored in ash yard	Sale to Brick manufacture
2	ETP Sludge	3	MT/M	Compost	Use as manure

7. **Conditions under Hazardous & Other Wastes (M & T M) Rules 2008 for treatment and disposal of hazardous waste:**

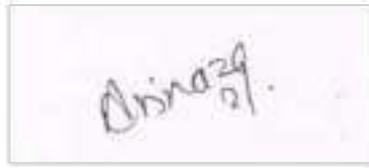
<b>Sr No</b>	<b>Type of Waste</b>	<b>HW Category.</b>	<b>Quantity &amp; UoM</b>	<b>Treatment</b>	<b>Disposal</b>
1	5.1 Used or spent oil	5.1	10 Lit/Day	Recycle	Sale to authorizd recycler

The applicant shall ensure disposal to the Actual user having permissions under Rule 9 of Hazardous and other Waste (M & TM) Rules, 2016.

a. The applicant shall properly collect, transport & regularly dispose of the hazardous waste to CHWTSDf, in compliance of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules, 2016 and keep proper manifest thereof.

8. The Board reserves the right to review, amend, suspend, revoke etc. this consent and the same shall be binding on the industry.
9. This consent should not be construed as exemption from obtaining necessary NOC/permission from any other Government authorities.
10. Industry shall connect online CMS data as per CPCB guidelines to CPCB & MPCB Servers.
11. Industry shall stop production activity voluntarily in case of failure of operation and maintenance of the ETP system as preventive measures.
12. This consent is issued as per the Consent Appraisal Committee meeting dated 26.09.2023.
13. PP shall not discharge treated / untreated effluent in any water body.

14. The applicant shall make an application for renewal of the consent at least 60 days before the date of the expiry of the consent.



d41cb35f  
6fd5bd2d  
d966b1e4  
d91d990a  
f49978fa  
ce923ca7  
246c66f3  
b53f2d19

Signed by: **Dr. Avinash Dhakne**  
Member Secretary  
For and on behalf of  
**Maharashtra Pollution Control Board**  
ms@mpcb.gov.in  
2023-10-26 12:51:19 IST

**Received Consent fee of -**

Sr.No	Amount(Rs.)	Transaction/DR.No.	Date	Transaction Type
1	863892.00	TXN2307002363	18/07/2023	Online Payment
2	25000.00	TXN2308001822	10/08/2023	Online Payment

**Balance amount of Rs. 575928 will be considered at the time of next renewal of consent.**

**Copy to:**

1. Regional Officer, MPCB, Pune and Sub-Regional Officer, MPCB, Solapur  
- They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai
3. CC/CAC desk - for record & website updation purposes.



**SCHEDULE-I****Terms & conditions for compliance of Water Pollution Control:**

- 1) **A] As per your application, you have Provided Effluent Treatment Plant (ETP) of designed capacity of 500.00 CMD consisting of Primary, Secondary, Tertiary for the treatment of 425.00 CMD industrial effluent.**
- B] Industry shall provide CPU for recycle/reuse of treated effluent.**
- C] The Applicant shall operate the effluent treatment plant (ETP) to treat the trade effluent so as to achieve the following standards prescribed by the Board or under EP Act, 1986 and Rules made there under from time to time, whichever is stringent.**

<b>Sr. No.</b>	<b>Parameters</b>	<b>Limiting concentration not to exceed in mg/l, except for pH</b>
(1)	pH	5.5-9.0
(2)	Oil & Grease	10
(3)	BOD (3 days 27 <sup>o</sup> )	100
(4)	Sulphate	1000
(5)	Suspended Solids	100
(6)	COD	250
(7)	Chloride	600
(8)	Total Dissolved Solids	2100

- D] The treated effluent 365.00 CMD shall be disposed on land for irrigation on 20.23 hectares of own land /as per the bilateral agreement with farmers. In no any case treated/untreated effluent shall find its way outside the factory premises directly or indirectly.**
- E] Industry shall operate Online Continuous Emission Monitoring System (OCEMS) and shall transmit Online Continuous Emission Monitoring System (OCEMS) data to Board's server directly through the data logger without any intermediate server.**
- F] Trade effluent of 60.00 CMD generated from Co-gen shall be 100% recycle in process.**
- G] CREP conditions for Sugar Factory**
- i. Operation of ETP shall be started at least one month before starting of cane crushing to achieve desired MLSS. So as to meet prescribed standards from day one the operation of mill.
  - ii. Waste water generation shall be reduced to 100 liters per tone of cane crushed.
  - iii. Industry shall achieve zero discharge into in land surface water bodies.
  - iv. 15 days' storage capacity tank shall be provided for treated effluent to take care during no demand for irrigation.
- H] Industry to make necessary arrangement to cover the effluent collection system and to avoid the ingress of Bagasse and other material.**

**I] The unit shall operate ETP even after completion of the crushing season so that any effluent generated during washing & maintenance activity is to be discharged after proper treatment.**

**J] The unit shall optimize water use in industrial process & maintain records.**

2) **A] As per your application, you have provided septic tank and soak pit for the treatment of 5.00 CMD sewage.**

**B] The applicant shall operate sewage treatment system to treat sewage so as to achieve the following standards/ prescribed under EP Act 1986 and rules made under time to time, whichever is stringent.**

1	Suspended Solids	Not to exceed	100 mg/l
2	BOD 3 days (27°C)	Not to exceed	100 mg/l

**C] The treated sewage shall be 100% reused/recycled for gardening purpose within premise. In no any case, sewage shall find its way outside Company's premises.**

- 3) The industry shall have bilateral agreement with the farmers on whose land the treated effluent is used for irrigation purposes and a copy of the agreements with validity shall be submitted to the Regional/Sub- Regional Office of the Board.
- 4) The industry shall create Environmental Cell by appointing an Environmental Engineer, Chemist and Agriculture expert for looking after day to day activities related to Environment and irrigation field where treated effluent is used for irrigation.
- 5) **CONDITIONS FOR MOLASSES STORAGE:**
  - (i) The molasses shall be properly collected and stored in steel tanks which shall be leak proof. At no stage of handling of molasses, there shall be leakage or spillage.
  - (ii) The capacity of tanks for storage of molasses shall be such that it will take care of bumper production of sugar, non-lifting of molasses etc.
  - (iii) All the area on which molasses are stored and handled should be provided with drain for diverting the spills to the treatment plant/ molasses tank. Suitable arrangements for accidental discharges of molasses from the tanks shall be provided to contain the same within factory premises.
  - (iv) Destruction of molasses and its disposal shall not be done without specific permission in writing from the authorized officer of the Board. Intimation of intention to destroy or dispose of the molasses shall be given to the Board at least 15 (fifteen) days in advance by registered post under intimation to the Sub-Regional officer and Regional officer of the Board under whose jurisdiction the factory is situated.
  - (v) The storage tanks shall be kept in good conditions all the year round with adequate maintenance. The tanks size and capacity per cm, height, total capacity in tonnes shall be displayed prominently near /on the tank.
  - (vi) The above conditions shall be in addition to and not in derogation of the provisions contained in the "Bombay Molasses Rules, 1955" and "Maharashtra Molasses Storage and Supply Regulation, 1965".
- 6) The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines if applicable.

- 7) The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
- 8) The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
- 9) The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters, and other provisions as contained in the said act:

<b>Sr. No.</b>	<b>Purpose for water consumed</b>	<b>Water consumption quantity (CMD)</b>
1.	Industrial Cooling, spraying in mine pits or boiler feed	50.00
2.	Domestic purpose	22.00
3.	Processing whereby water gets polluted & pollutants are easily biodegradable	225.00
4.	Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic	0.00
5.	Grandening	10

- 10) The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance/ CREP guidelines.

#### SCHEDULE-II

#### **Terms & conditions for compliance of Air Pollution Control:**

- 1) **As per your application, you have provided the Air pollution control (APC) system and erected following stack(s) and observe the following fuel pattern-**

<b>Stack No.</b>	<b>Stack Attached To</b>	<b>APC System</b>	<b>Height in Mtrs.</b>	<b>Type of Fuel</b>	<b>Quantity &amp; UoM</b>	<b>S%</b>	<b>SO<sub>2</sub></b>
01	Boiler (70 TPH)	ESP	72	Bagasse	840 MT/Day	0.20	3360.00
01	DG Set (625 KVA X 2 No,)	Accoustic enclosure	5	HSD	100 Lit/Day	1.00	2.00

- 2) **The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.**

- 1 The Applicant shall provide ESP/ Bag filter/ Wet scrubber to the Bagasse fired boiler and Dust Collector to Sugar bagging section as an Air Pollution control equipments OR as per the conditions of EP Act, 1986 and rule made there under from time to time / Environmental Clearance / CREP guidelines.

- 2 The applicant shall operate and maintain above mentioned air pollution control system, so as to achieve the level of pollutants to the following standards:

Total Particulate matter	Not to exceed	150 mg/Nm <sup>3</sup>
--------------------------	---------------	------------------------

- 3 The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
- 4 The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
- 5 Industry should not use auxiliary fuel more than 15 % (as per amendment in EIA Notification 2009, power plant upto 15 MW based on Bio-mass and using auxiliary fuel as coal upto 15% are exempt.) as co-gen capacity is below 15 MW.
- 3) The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.**
- 4) The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).**

### SCHEDULE-III

#### Details of Bank Guarantees:

Sr. No.	Consent(C2E/C2O/C2R)	Amt of BG Imposed	Submission Period	Purpose of BG	Compliance Period	Validity Date
1	C to R	25 lakh	15 days/extended	Towards compliance of Consent conditions & O & M of pollution control system.	31.07.2024	31.03.2025

#### BG Forfeiture History

Srno.	Consent (C2E/C2O/C2R)	Amount of BG imposed	Submission Period	Purpose of BG	Amount of BG Forfeiture	Reason of BG Forfeiture
NA						

### SCHEDULE-IV

#### **General Conditions:**

- The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.
- The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.

- 3 Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipment, the production process connected to it shall be stopped.
- 4 The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.
- 5 The firm shall submit to this office, the 30th day of September every year, the Environmental Statement Report for the financial year ending 31st March in the prescribed Form-V as per the provisions of rule 14 of the Environment (Protection) (Second Amendment) Rules, 1992.
- 6 The industry should comply with the Hazardous & Other Wastes (M & TM) Rules, 2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous & Other Wastes (M & TM) Rules, 2016 for the preceding year April to March in Form-IV by 30th June of every year.
- 7 An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
- 8 The industry shall constitute an Environmental cell with qualified staff/personnel/agency to see the day to day compliance of consent condition towards Environment Protection.
- 9 The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
- 10 The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
- 11 The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
- 12 Industry should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly.
- 13 The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the H&OW(M&TM) Rules 2016, which can be recycled/processed/reused/ recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/ reprocessed etc. should go for that purpose, in order to reduce load on incineration and landfill site/environment.
- 14 Industry shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act,1981 and Environmental Protection Act,1986 and industry specific standard under EP Rules 1986 which are available on MPCB website([www.mpcb.gov.in](http://www.mpcb.gov.in)).
- 15 Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.

- 16 Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
17. Conditions for D.G. Set
  - a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
  - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
  - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.
  - d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
  - e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
  - f) D.G. Set shall be operated only in case of power failure.
  - g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
  - h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
- 18 The industry should not cause any nuisance in surrounding area.
- 19 The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.
- 20 The applicant shall maintain good housekeeping.
- 21 The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
- 22 The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipment provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
- 23 The industry shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the factory premises.
- 24 The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification dtd. 16.11.2009 as amended.

---

**This certificate is digitally & electronically signed.**

---

# **Annexure 9**

MPCB Consent to Distillery Unit

# MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437  
 Fax: 24023516  
 Website: <http://mpcb.gov.in>  
 Email: [cac-cell@mpcb.gov.in](mailto:cac-cell@mpcb.gov.in)



Kalpataru Point, 2nd and  
 4th floor, Opp. Cine Planet  
 Cinema, Near Sion Circle,  
 Sion (E), Mumbai-400022

**RED/L.S.I (R60)**  
**No:- Format1.0/CAC/UAN No.MPCB-  
 CONSENT-0000176871, 183015 &  
 183000/CR/2311001861**

**Date: 23/11/2023**

**To,**  
**Jakraya Sugar Ltd**  
**61/1/A, 64/1, Watwate, Mohol, Solapur.**



**Sub: Renewal of Consent for 200 KLPD Distillery**

- Ref:**
1. Renewal of Consent granted by the Board vide No. Format-1.0/CAC/UAN No MPCB-CONSENT-0000145411/CR-2211000822 dated 11.11.2022, Valid up to 31.08.2023.
  2. Minutes of CAC Meeting dtd. 26.09.2023 & 06.11.2023.

Your application No.MPCB-CONSENT-0000176871 Dated 20.07.2023

For: Consent to Renewal under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

1. **The consent to renewal is granted for a period up to 31/08/2024**
2. **The capital investment of the project is Rs.132.9554 (Potash powder plant- 1.50 Crs + CBG plant - 2.20 Crs = Total - = Rs. 136.6554 Crs.) Crs. (As per C.A Certificate submitted by industry )**
3. **Consent is valid for the manufacture of:**

Sr No	Product	Maximum Quantity	UOM
Products			
1	ENA / RS	200	KL/D
2	Anhydrous Alcohol	27	KL/D
3	Ethanol (By using RS/SDS)	150	KL/D
4	Fusel Oil	13.6	KL/D
5	Granulated Potash & Powder Potash (PDM)	4500	Kg/Hr
6	Compressed Biogas	20000	Kg/Day

Distillery Capacity shall not exceed 200 KLPD.

4. **Conditions under Water (P&CP), 1974 Act for discharge of effluent:**

Sr No	Description	Permitted (in CMD)	Standards to	Disposal Path
1.	Trade effluent	1600	As per Schedule-I	MEE and Dryer.
2.	Domestic effluent	12	As per Schedule-I	On land for irrigation.

5. **Conditions under Air (P & CP) Act, 1981 for air emissions:**

Sr No.	Stack No.	Description of stack / source	Number of Stack	Standards to be achieved
1	1	Steam is taken from sugar unit.	1	As per Schedule -II

6. **Non-Hazardous Wastes:**

Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal
NA					

7. **Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for Collection, Segregation, Storage, Transportation, Treatment and Disposal of hazardous waste:**

Sr No	Category No./ Type	Quantity	UoM	Treatment	Disposal
NA					

- The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding on the industry.
- This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
- This consent is issued pursuant to the decision of the Consent Appraisal Committee Meeting held on. 26.09.2023 & 06.11.2023.
- The applicant shall comply with the conditions of the Environmental Clearance granted vide letter No. S F . NO. J-11011/314/2012- IA II (I) dtd. 14.07.2020.
- The applicant shall operate pollution control system scientifically to strictly achieve consented norms and Zero liquid discharge.
- The applicant shall submit Bank Guarantee of Rs. 50 lakh towards O & M of pollution control system and compliance of consent conditions.
- The applicant shall make an application for renewal of consent 60 days prior to date of expiry of the consent. (Operate/Renewal)



*Dr. Avinash*  
27.

e7a22a56  
28fbde0c  
18efb32f  
ec2fc4ga  
3574475c  
d79d1620  
73f748cc  
d8ca416a

Signed by: **Dr. Avinash Dhakne**  
Member Secretary  
For and on behalf of  
**Maharashtra Pollution Control Board**  
ms@mpcb.gov.in  
2023-11-23 13:22:38 IST

**Received Consent fee of -**

<i>Sr.No</i>	<i>Amount(Rs.)</i>	<i>Transaction/DR.No.</i>	<i>Date</i>	<i>Transaction Type</i>
Rs. 2,65,911/- are utilized from Balance payment of Rs. 310230/- as per consent dtd. 11.11.2022 for this consent. Rs. 15,000/- paid as per UAN No. 0000183015 and Rs. 15,000/- paid as per UAN No. 0000183000 is adjusted to this consent , as issued combine consent. Now Rs. 44,319/- are kept balance and shall be adjusted to next renewal of consent.				

**Copy to:**

1. Regional Officer, MPCB, Pune and Sub-Regional Officer, MPCB, Solapur  
- They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai
3. CC/CAC desk - for record & website updation purposes.



**SCHEDULE-I****Terms & conditions for compliance of Water Pollution Control:****1. Conditions for Trade effluent:**

- A] You have provided comprehensive treatment i.e Effluent treatment plant for trade effluent 1600 CMD including Bio-digester, followed by MEE for volume reduction and ATFD for achieving zero discharge. In no any spent wash shall discharge outside the factory premises/ on land / into stream directly or indirectly.
- B] Industry shall operate Online Continuous Emission Monitoring System (OCEMS) and shall transmit Online Continuous Emission Monitoring System (OCEMS) data to Board's server directly through the data logger without any intermediate server

**2. Conditions for Sewage/ Domestic effluent:**

- i. You shall provide sewage treatment plant for the treatment of 12 CMD sewage generation due to expansion and provide including disinfection facility.
- ii. The industry shall operate sewage treatment system to treat the sewage/ domestic effluent so as to achieve the standards as prescribed by the board/under EP Act, 1986 and rules made thereunder from time to time whichever is stringent.

Sr.No	Parameter	Concentration not to exceed(in mg/l except for pH
1.	pH	6.5-9.0
2.	BOD	30
3.	TSS	100

- iii. The sewage shall be treated by using septic tank and soak pit and overflow if any shall be used on-land for gardening/irrigation.

4. The operation of distillery should be restricted to 330 days in a year and that it will not operate during rainy season.
5. The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters and other provisions as contained in the said act:

<b>Sr. No.</b>	<b>Purpose for water consumed</b>	<b>Water consumption quantity (CMD)</b>
1.	Industrial Cooling, spraying in mine pits or boiler feed	633.00
2.	Domestic purpose	8.00
3.	Processing whereby water gets polluted & pollutants are easily biodegradable	1343.00
4.	Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic	0.00
5.	Gardening	10

6. The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance.

**SCHEDULE-II****Terms & conditions for compliance of Air Pollution Control:**

1. As per your application, you have provided the Air pollution control (APC) system and erected following stack (s) to observe the following fuel pattern:

Stack No.	Stack Attached To	APC System	Height in Mtrs.	Type of Fuel	Quantity & UoM	S%	SO <sub>2</sub>
1	Steam is taken from existing sugar unit	NA	72	NA	0 --NA--	0.20	100.00

2. Appropriate Air Pollution Control (APC) system shall be provided for all the dust generating points including fugitive dust from all vulnerable sources, so as to comply prescribed stack emission and fugitive emission standards.
3. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
4. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
5. The applicant shall operate and maintain above mentioned air pollution control system, so as to achieve the level of pollutants to the following standards:

Particulate matter	Not to exceed	150 mg/Nm <sup>3</sup>
--------------------	---------------	------------------------

6. Storage of raw materials, coal etc. shall be either stored in silos or in covered areas to prevent dust pollution and other fugitive emissions.
7. The industry shall submit monthly summary report of continuous stack emission and air quality monitoring and results of manual stack monitoring and manual monitoring of air quality /fugitive emissions to Regional Office MPCB.
8. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
9. Industry shall provide Online Continuous Emission Monitoring System (OCEMS) i.e. flow meter and night vision camera to ensure the Zero Liquid Discharge (ZLD) of spent wash and OCEMS for Boiler stack for PM parameter.

**SCHEDULE-III****Details of Bank Guarantees:**

Sr. No.	Consent (C2E/ C2O /C2R)	Amt of BG Imposed	Submission Period	Purpose of BG	Compliance Period	Validity Date
1	C to R	50 Lakh	15 days/extended	Towards compliance of Consent conditions & O & M of pollution control system.	31.08.2024	31.03.2025

**BG Forfeiture History**

<b>Srno.</b>	<b>Consent (C2E/C2O/C2R)</b>	<b>Amount of BG imposed</b>	<b>Submission Period</b>	<b>Purpose of BG</b>	<b>Amount of BG Forfeiture</b>	<b>Reason of BG Forfeiture</b>
NA						

**BG Return details**

<b>Srno.</b>	<b>Consent (C2E/C2O/C2R)</b>	<b>BG imposed</b>	<b>Purpose of BG</b>	<b>Amount of BG Returned</b>
NA				

**SCHEDULE-IV****General Conditions:**

1. The Energy source for lighting purpose shall preferably be LED based
2. The PP shall harvest rainwater from roof tops of the buildings and storm water drains to recharge the ground water and utilize the same for different industrial applications within the plant
3. Conditions for D.G. Set
  - a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
  - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
  - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.
  - d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
  - e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
  - f) D.G. Set shall be operated only in case of power failure.
  - g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
  - h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
4. The applicant shall maintain good housekeeping.
5. The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
6. The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipments provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
7. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding upon you.

8. The industry shall submit quarterly statement in respect of industries obligation towards consent and pollution control compliance's duly supported with documentary evidences (format can downloaded from MPCB official site).
9. The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
10. The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification No. B-29016/20/90/PCI-L dated. 18.11.2009 as amended.
11. This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
12. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
13. You shall operate OCEMS installed for source emission round 'O' clock and transmit data online to CPCB and MPCB server. You shall also monitor effluent quality, stack emissions and ambient air quality monthly/quarterly. You shall conduct Dioxin Furan monitoring by third party NABL Accredited agency once in year and submit report to Sub Regional Officer.
14. You shall ensure collection, and segregation of BMW regularly to treat and dispose Off within 48 hrs from generation.
15. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
16. The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.
17. The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the Hazardous and Other Wastes (M & TM) Rules 2016, which can be recycled /processed /reused /recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/reprocessed etc. should go for that purpose, in order to reduce load on incineration and landfill site/environment.
18. An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
19. You shall not Rent, Lend, Sell, Transfer or Close Down the facility or otherwise transport the Bio Medical waste for any other purpose without obtaining prior written permission of the MPC Board.
20. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.
21. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
22. The industry should not cause any nuisance in surrounding area.

23. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.
24. You shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the facility premises.
25. The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.
26. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto
27. The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
28. The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
29. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions.
30. The firm shall submit to this office, the 30th day of September every year, the Environment Statement Report for the financial year ending 31st March in the prescribed FORM-V as per the provisions of Rule 14 of the Environment (Protection) (second Amendment) Rules, 1992.
31. You should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly. You shall conduct Dioxin Furan monitoring by third party NABL Accredited agency once in every year and submit report to Sub Regional Officer.
32. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
33. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.
34. You shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.

35. You shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act, 1986 and industry specific standard under EP Rules 1986 which are available on MPCB website (www.mpcb.gov.in).
36. You shall create the Environmental Cell by appointing an Environmental Engineer and Chemist for looking after day-to-day activities related to compliance of CCA.
37. You should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 , Bio Medical Waste Management Rules,2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year in Form-IV by 30th June of every year

---

This certificate is digitally & electronically signed.

---



# **Annexure 10**

Report of Tahasildar Mohol

OFFICE OF TAHASILDAR CUM TALUKA EXECUTIVE  
MAGISTRATE, MOHOL PIN 413 213  
Phone : 02189-232234

Outward No. Jababi/ KAVI/ ०५ /2023 Dt. 02.01.2024

Letter

To

The Deputy Regional Officer,  
Maharashtra Pollution Control Board,  
Office of Dy. Regional Officer,  
B/4 Bali Building, Civil Lines,  
In front of Govt. Milk Dairy, sat Rasta,  
Solapur

Subject : Regarding submission of joint report of  
the Committee in respect of Jakaraya  
Sugar Factory as per the order passed  
by the Hon. National Green Tribunal...

Reference : 1) Order passed by the Hon.  
National Green Tribunal No.  
198/2023 dated 19.11.2023

2) Your Office letter No. MPCB/  
ROP/ 231219 - FTS-0103 dated  
18.12.2023

3) Your Office letter No. MPCB/  
SROSOL/ 231227 - FtS- 0054  
dated 26.12.2023

With reference to the subject cited above , it  
is to submit that farmer by name Shri. Narayan Shivaji  
Gund, r/o Yenaki had submitted complaint application  
bearing original application No. 198/2023 (WZ) in respect  
of alleged damages to the lands situated within the

limits of villages viz; Yenaki, Vatvate and Wagholiwadi because of discharge of polluted water and biogas.

In pursuance thereto, the Hon. National Green Tribunal has formed Committee consisting of (1) Deputy Regional Officer, Maharashtra Pollution Control Board, Solapur, (2) Tahasildar, Taluka Mohol and (3) Taluka Agricultural Officer, Taluka Mohol and call for report of the said committee.

In pursuance thereto, the said Committee visited the spot on 22.12.2023 and made inspection of the lands, crops therein belonging to different farmers in the vicinity including that of the applicant and the Committee has noticed the following facts.

(1) It is noticed that there are crops of Shevaga, bananas and pomegranates in the lands bearing Gat Nos. 149/1 and 149/2, admeasuring 10 H. 95 Are, potkharab 00 H. 88 Are, situated within the limits of village Yenaki, belonging to Narayan Shivaji Gund. There is a well having water towards the western side of the said lands and Jakaraya Sugar Factory is located along the eastern side of the said land. The Joint Committee took the

samples of earth from the said land for analysis and water samples from the said well has also been taken for the purpose of testing of the same.

(2) No any crop is found in land Gat Nos. 84/1/A/1/, admeasuring 02 H. 18 Are situated within the limits of Yenaki, which is belonging to Keshav Dattu Jadhav. There is a well having water along the western side of the said land. Jakaraya Sugar Factory is located at a distance of about 400 Mt. towards southern side of the said spot. The Joint Committee also took samples of earth from the said land for the purpose of analysis and water samples from the said well for testing purpose.

(3) There is a land bearing Gat No. 78/1/C, admeasuring 01 H. 96 Are, 00 H. 09 Are potkharab, situated at Yenaki, which is belonging to Husen Babalal Mujawar and there is a well having water therein in the said land and the same is under common use of said Husen Babalal Mujaward. At a distance of about 600 mt. towards south of the said well, Jakaraya Sugar Factory is situated within the limits of village Vatvate. Water samples from the said well has been taken for testing.

- (4) No any crop is noticed in the land Gat No. 68/3, admeasuring 01 H. 19 Are, situated within the limits of village Vatvate which is of the ownership of Bajrang Sukhadev Bandagar. There is a well having water in the said land. Along the western side of the said land, there is Jakaraya Sugar Factory. From the said land, the joint committee took samples of earth for analysis and samples of water from the said well for testing purpose.
- (5) A crop sugarcane is found grown in land Gat No. 68/4, admeasuring 01 H. 19 Are, situated within the limits of village Vatvate, which is belonging to Raju Vitthal Bandgar. There is a well having water in the said land and along the western side of the said land, there is Jakaraya Sugar factory. From the said land, the Joint Committee took samples of earth and from the well, sample of water has been taken for testing purpose.
- (6) A crop of chilly is found taken in land Gat No. 64/2/A/1, admeasuring 03 H. 09 Are, situated within the limits of village Vatvate, belonging to Ramchandra Prakash Waghmode. There is a well having water in said land, and along the north of said land, there is Jakaraya

Sugar Factory. From the said land, the joint Committee took samples of earth for analysis and also took samples of water from the said well for testing purpose.

(7) In the land bearing Gat NO. 93, admeasuring 14 H. 01 Are, situated within the limits of village Vatvate, which is belonging to Babalal Saheblal Mujawar, crops of chilly and water melon (Kharabuj) is seen to have been taken. At a distance of about 2400 Mt. from the said land, there is Jakaraya Sugar Factory. From the said land, samples of earth for analysis and from the said well, samples of water for testing purposes have been taken by the said Joint committee.

(8) The land Gat NO. 50/3, admeasuring 00 H. 70 Are, situated within the limits of village Wagholiwadi is belonging to Appa Shivaji Waghmare and there is one well having water in the said well, which is in common use of said Appa Shivaji Waghmode. At a distance of about 2000 Mt. from the said well towards south, there is a Jakaraya Sugar Factory within the limits of village Vatvate and from the said well, samples of water have been taken for testing purpose.

Thus, the Committee visited the spot. Samples of earth from the lands and samples of water from the wells in those lands, belonging to different farmers in the said area have been taken for the purpose analysis and testing and those samples have been sealed in presence of all the Officers from the Committee and the complainant. Out of them, the samples of water have been taken in custody by the Dy Regional Officer, Maharashtra Pollution Control Board, Solapur. The samples of earth have been given to the Taluka Agricultural Officer and Deputy Regional Officer for analysis. The data regarding damages to the crop and its valuation, which is to be furnished as per the letter, may be obtained from Taluka Agricultural Officer.

Hence, this report about joint Inspection is submitted by this Office. If any more information is required, same would be furnished if called for so that an exhaustive report can be submitted to the Hon. National Green Tribunal.

  
Tahasildar, Mohol

# **Annexure 11**

Report of Agriculture Officer, Mohol



# महाराष्ट्र शासन - कृषि विभाग

तालुका कृषि अधिकारी कार्यालय , मोहोळ

नरखेड रोड मोहोळ ,ता-मोहोळ ,जिल्हा-सोलापूर

पिन कोड -४१३२१३ ,ई.मेल [tao\\_mohol@yahoo.com](mailto:tao_mohol@yahoo.com)



जा.क्र/ताकृअ/तंत्र/जकराया/स.अ/१७८/२०२४

तालुका कृषि अधिकारी, मोहोळ,

दि. २३/०१/२०२४.

प्रति,

मा.उप प्रादेशिक अधिकारी,  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ,  
सोलापूर.

**विषय :** मा. हरित लवाद पुणे वेस्ट बेंच यांच्या मूळ अर्ज क्र. १९८/२०२३ च्या आदेशास अनुसरून झालेल्या प्रक्षेत्र भेटीचा अहवाल सादर करणे बाबत.

उपरोक्त संदर्भीय विषयानुसार दिनांक. २२-१२-२०२३ रोजी अपिलकर्ते श्री. नारायण शिवाजी गुंड व इतर शेतकरी यांच्या प्रक्षेत्रावर झालेल्या पिकांच्या पाहणीचा अहवाल सहपत्रीत केला आहे तरी आपल्या माहिती व पुढील कार्यावाहीस्तव सादर.

  
तालुका कृषि अधिकारी  
मोहोळ, ता. मोहोळ.

SR. NO.	FARMER NAME	VILLAGE	SURVEY NO.	CROP NAME	AREA (Ha)	REMARK
1	Tai Shivaji Gund and Others	Watwate	149/2/A, 149/2/K	Pomegranate	1.6	Ash particles have been observed on pomegranate and banana leaves, which may hinder photosynthetic activity and lower yield, but there is no scientific method or guidelines available to verify it. There is no weed control or appropriate pomegranate orchard management is observed. while banana orchard is well managed. Reports of soil sample are attached. An expert opinion of Agronomists from Agricultural University is required.
2	Narayan Shivaji Gund	Watwate	149	Banana	1	
3	Mahakappa Bandgar	Watwate	68/3	Maize	NA	There was no crop on the field at the time of committee's visit since the crop had been harvested.
4	Ramchandra Prakash Waghmare	Watwate	64/2/A/1	Brinjal		A complaint was made stating that the crop was impacted by the well's water contamination. During the visit, no impact or any visible effect on the crop was observed. Samples of soil and water have been collected and submitted to the lab for analysis.
				Sugercane		
5	Keshav Dattu Jadhav	Yenaki	84/1	No Crop	NA	The water from the well was contaminated, according to the complaint. Water samples have been collected and sent submitted to the lab for further analysis by MPCB.
6	Hussain Babalal Mujavar	Yenaki	93	Chilly	0.35	The complaint was about crop damage due to contaminated water. The Leaf Curl infestation of chilly crops was observed. There was a shriveling of the melon crop's leaves.
				Muskmelon	1	

## Soil Sample Report:

Narayan Shivaji Gund					
Sr. No	Properties	Unit	Normal Range	Quantity obtained in the test	Remark
1	pH	pH Scale	6.5-7.5	8.37	Very Alkaline
2	EC	Mmhos/cm	0-1	0.25	Normal
3	OC	Percentage	0.40-0.60	0.05	Very Low
4	N	Kg/Ha	280-420	238.34	Low
5	P	Kg/Ha	14-21	1.45	Very Low
6	K	Kg/Ha	150-200	367.36	Very Much
7	CaCO <sub>3</sub>	Percentage	2.5-5.0	6.23	More
8	Ca		4-9.99	25.89	More
9	Mg		0.50-3.99	24.45	More
10	Na		5-15	17.70	More

Keshav Dattu Jadhav					
Sr. No	Properties	Unit	Normal Range	Quantity obtained in the test	Remark
1	pH	pH Scale	6.5-7.5	8.38	Very Alkaline
2	EC	Mmhos/cm	0-1	0.42	Normal
3	OC	Percentage	0.40-0.60	0.05	Very Low
4	N	Kg/Ha	280-420	301.06	Medium
5	P	Kg/Ha	14-21	1.52	Very Low
6	K	Kg/Ha	150-200	331.50	Very Much
7	CaCO <sub>3</sub>	Percentage	2.5-5.0	6.71	More
8	Ca		4-9.99	44.64	More
9	Mg		0.50-3.99	8.33	More
10	Na		5-15	13.70	Medium

Ramchandra Prakash Waghmare					
Sr. No	Properties	Unit	Normal Range	Quantity obtained in the test	Remark
1	pH	pH Scale	6.5-7.5	7.94	Medium Alkaline
2	EC	Mmhos/cm	0-1	1.40	High
3	OC	Percentage	0.40-0.60	0.05	Very Low
4	N	Kg/Ha	280-420	275.97	Low
5	P	Kg/Ha	14-21	1.56	Very Low
6	K	Kg/Ha	150-200	474.88	Very Much
7	CaCO <sub>3</sub>	Percentage	2.5-5.0	3.68	Medium
8	Ca		4-9.99	20.98	More
9	Mg		0.50-3.99	41.67	More
10	Na		5-15	2.10	Low

Hussain Babulal Mujavar					
Sr. No	Properties	Unit	Normal Range	Quantity obtained in the test	Remark
1	pH	pH Scale	6.5-7.5	7.88	Medium Alkaline
2	EC	Mmhos/cm	0-1	5.14	Very High
3	OC	Percentage	0.40-0.60	0.05	Very Low
4	N	Kg/Ha	280-420	213.25	Low
5	P	Kg/Ha	14-21	1.24	Very Low
6	K	Kg/Ha	150-200	211.68	Very Much
7	CaCO <sub>3</sub>	Percentage	2.5-5.0	4.61	Medium
8	Ca		4-9.99	4.36	Medium
9	Mg		0.50-3.99	85.02	More
10	Na		5-15	54.75	More





महाराष्ट्र शासन



कृषि विभाग

जमीन आरोग्य पत्रिका (सुपि, पातळी)

नमुना प्रकार	विशेष	जमीन आरोग्य पत्रिका क्रमांक	273005371120093
प्रयोगशाळा नमूना क्रमांक	2723P202300375001	गाव	वाटवते
शेतकऱ्याचे नाव	हुसेन बाबूलाल मुजावर	तालुका	मोहोळ
सर्व्हे/गट क्रमांक	93	जिल्हा	सोलापूर
भ्रमणध्वनी क्रमांक	8888343158		

## तपासणी अहवाल

अ.क्र.	माती परीक्षणातील गुणधर्म	एकक	योग्य प्रमाण	परीक्षणातील मिळालेले प्रमाण	प्रमाणाचे विश्लेषण
1	सामु ( pH )	सामु	6.5-7.5	7.88	मध्यम अल्कली
2	क्षारता ( EC )	(मिसा/सेमी)	0-1	5.14	सर्व गिफांस नुकसानकारक
3	सॅट्रिय कार्बन ( OC )	(टक्के)	0.40-0.60	0.05	अत्यंत कमी
4	नत्र ( N )	(किलो/हे)	280-420	213.25	कमी
5	स्फुरद ( P )	(किलो/हे)	14-21	1.24	अत्यंत कमी
6	पालाश ( K )	(किलो/हे)	150-200	211.68	साधारण भरपूर
7	मुक्त चुना ( CaCO <sub>3</sub> )	(टक्के)	2.5-5.0	4.61	मध्यम चुनखडी
8	कॅल्शियम ( Ca )	(मिलीई %)	4-9.99	5.36	मध्यम
9	म्याग्नेशियम ( Mg )	(मिलीई %)	0.50-3.99	85.02	जास्त
10	सोडियम ( Na )	(मिलीई %)	5-15	54.75	जास्त
11	जलधारणा शक्ती (WHC)	(टक्के)		31.67	-
12	आभासी घनता (AD)	(ग्राम/सेसी)		1.16	-
13	विशीष्ट घनता (SD)	(ग्राम/सेसी)		1.28	-
14	सच्छीद्रतेचे प्रमाण (PS)	(टक्के)		37.21	-
15	आकारमानातील वाढ (VEP)	(टक्के)		31.33	-

टॉप- सदरचा अहवाल काढाच्या कामासाठी चालणार नाही.

जिल्हा मृद संरक्षण व मृद चाचणी अधिकारी, सोलापूर  
मृद सर्वेक्षण व मृद चाचणी प्रयोगशाळा, सोलापूर

नत्र	स्फुरद	पालाश	नत्र	स्फुरद	पालाश		
63	113	0					
रासायनिक खते देण्याच्या वेळा	खताची आवश्यक मात्रा (कि.ग्रा./हेक्टर)			रासायनिक खते देण्याच्या वेळा	खताची आवश्यक मात्रा (कि.ग्रा./हेक्टर)		
	यूरिया	सिंगल सुपर फॉस्फेट	म्युरेट ऑफ पोटॅश		यूरिया	सिंगल सुपर फॉस्फेट	म्युरेट ऑफ पोटॅश
पेरणीवेळी	140	700	0				

\* यूरिया ४५ किलो = एक बॅग, इतर खते ५० किलो = एक बॅग

### शिफारस

- रासायनिक खताच्या अतिरेकी वापरामुळे जमिनीचा कस कमी होवून सुपिकता खालावते, त्यामुळे जमिनीच्या माती परिक्षण अहवालानुसार धामपंचायत कार्यालयात प्रदर्शित केलेल्या जमिन सुपिकता निर्देशांक फलकानुसार पिकनिहाय खत मात्रा देण्यात यावी.
- जिरायत/ कोरडवाहू क्षेत्रात 5 टन प्रती हेक्टर व बागायत क्षेत्रात 10 टन प्रती हेक्टर सेंद्रिय खत वापरावे.
- पेरणीच्यावेळी नत्राचा अर्धा हप्ता व स्फुरद व पालाश खताची संपुर्ण मात्रा देण्यात यावी. पीक वाढीच्या अवस्थेत असताना 1 महिन्याने उर्वरित नत्राची मात्रा द्यावी.
- वापरलेल्या खताचा पाण्याद्वारे निचरा होवू नये म्हणून जमिनीस खत दिल्यानंतर नेहमी हलके पाणी द्यावे.
- भात पिकामध्ये यूरिया ब्रिकेटच्या वापरामुळे खताच्या वापरात 70% व खर्चात 45% बचत होते. त्यामुळे भात लागवडीत यूरिया ब्रिकेटचा वापर करावा.
- रासायनिक खतांच्या कार्यक्षम वापरासाठी रासायनिक खतासोबतच शेणखत, कंपोस्ट खत, गांबुळ खत, हिरवळीचे खत तसेच जिवाणु खतांचा पीकनिहाय कृषि विद्यापीठाच्या शिफारसीप्रमाणे एकात्मिक रित्या वापर करावा.
- सूक्ष्म अन्नद्रव्ये व स्फुरदयुक्त सिंगल सुपर फॉस्फेट ही खते शक्यतो शेणखतात मिसळून द्यावीत.
- मुख्य पीक पेरणीपूर्वी ताम, धेंच, चवळी या सारख्या हिरवळीच्या खतांची पेरणी करून पीक 50% फुलोऱ्यात आल्यावर जमिनीत गा
- बियाणांना अँझोटोबॅक्टर, रायझोबीयम व स्फुरद विरघळणारे जिवाणू या जिवाणु संवर्धकांची बीज प्रक्रिया केल्याने खत मात्रेमध्ये बच होवून उत्पादनात वाढ होते. (बीज प्रक्रियेसाठी 10 किलो बियाण्यास 250 ग्रॅम जिवाणु खत वापरावे)
- पेरणीच्या वेळी खते व बियाणे दोन चाडी पाभरीने पेरून द्यावीत.
- रासायनिक खतांच्या कार्यक्षम वापराकरिता ठिबक सिंचनातून विद्राव्य खतांचा वापर करावा.
- पिकांच्या फेरपालटीत कडधान्य पिकांचा समावेश करावा.
- यूरिया खत वापरतांना झिंक कोटेड किंवा निम कोटेड यूरिया वापरावा. अथवा यूरियाबरोबर 5:1 प्रमाणात निंबोळी पेडीचा वापर करावा
- ऊस पिकामध्ये सेंद्रिय कर्व वाढविण्यासाठी एक हेक्टर क्षेत्रातील 10 टन ऊस पाचट जागेवर कुजविण्यासाठी विद्यापीठाच्या शिफारशीनुसार यूरिया 80 किलो, सिंगल सुपर फॉस्फेट 100 किलो व जिवाणु कल्चर 3 लिटर मात्रा वापरावी.
- क्षार/ विमलयुक्त घे प्रमाण जास्त असलेल्या जमिनीमध्ये चर खोदून पाण्याच्या निचऱ्याची सोय करावी. त्याचप्रमाणे प्रती हेक्टर 5 ते 10 टन जिप्सम पूड शेणखतात मिसळून वापरावी.
- जस्त व लोह या सुक्ष्म मुलद्रव्यांची कमतरता असल्यास अनुक्रमे झिंक सल्फेट व फेरस सल्फेट या सुक्ष्म अन्नद्रव्ये खतांचा प्रत्येकी २५ ते ३० किलो प्रति हेक्टर याप्रमाणात पेरणीच्यावेळी जमिनीत वापरावे.
- तांबे या सुक्ष्म मुलद्रव्याची कमतरता असल्यास कॉपर सल्फेट या सुक्ष्म अन्नद्रव्ययुक्त खताचा १० ते १२ किलो प्रति हेक्टर याप्रमाणे पेरणीच्यावेळी जमिनीत वापरावे.
- मंगल या सुक्ष्म मुलद्रव्याची कमतरता असल्यास मँगनीज सल्फेट या सुक्ष्म अन्नद्रव्ययुक्त खताचा १० ते २५ किलो प्रति हेक्टर याप्रमाणात पेरणीच्यावेळी जमिनीत वापरावे
- विविध खतांचे संयोजन परिगणनेसाठी कृषिक अँप मधील खत गणकयंत्राचा वापर करावा.

टिप - सदर खतांच्या शिफारशी हवा मृद नमुना विश्लेषण व कृषि विद्यापीठांच्या खतमात्रा शिफारशीच्या आधारे देण्यात आलेल्या आहेत.

महाराष्ट्र शासन



कृषि विभाग

जमीन आरोग्य पत्रिका (सुपि, पातळा)

नमूना प्रकार	विशेष	जमीन आरोग्य पत्रिका क्रमांक	273005371120064/2/अ/1
प्रयोगशाळा नमूना क्रमांक	2723P202300376001	गाव	चाटवते
शेतकऱ्यांचे नाव	रामचंद्र प्रकाश बाघमारे	तालुका	मोहोळ
सर्व्हे/गट क्रमांक	64/2/अ/1	जिल्हा	सोलापूर
भ्रमणध्वनी क्रमांक	8888343198		

## तपासणी अहवाल

अ.क्र.	माती परीक्षणातील गुणधर्म	एकक	योग्य प्रमाण	परीक्षणातील मिळालेले प्रमाण	प्रमाणाचे विश्लेषण
1	सामु ( pH )	सामु	6.5-7.5	7.94	मध्यम अल्कली
2	क्षारता ( EC )	(मिसा/सेमी)	0-1	1.40	पिक उगवणीस हानिकारक
3	संद्रिय कार्बन ( OC )	(टक्के)	0.40-0.60	0.05	अत्यंत कमी
4	नत्र ( N )	(किलो/हे)	280-420	275.97	कमी
5	स्फुरद ( P )	(किलो/हे)	14-21	1.56	अत्यंत कमी
6	फालाश ( K )	(किलो/हे)	150-200	474.88	अत्यंत भरपूर
7	मुक्त चुना ( CaCO <sub>3</sub> )	(टक्के)	2.5-5.0	3.68	मध्यम चुनखंडा
8	कॅल्शियम ( Ca )	(मिलीई %)	4-9.99	20.98	जास्त
9	म्याग्नेशियम ( Mg )	(मिलीई %)	0.50-3.99	41.67	जास्त
10	सोडियम ( Na )	(मिलीई %)	5-15	2.10	कमी
11	जलधारणा शक्ती (WHC)	(टक्के)		46.24	-
12	आभासा घनता (AD)	(ग्राम/सीसी)		1.26	-
13	विशोष्ट घनता (SD)	(ग्राम/सीसी)		1.34	-
14	सच्छोद्रतंच प्रमाण (PS)	(टक्के)		38.49	-
15	आकारमानातील वाढ (VEP)	(टक्के)		50.75	-

टॉप- सदरचा अहवाल काटांच्या कामासाठी चालणार नाही.

जिल्हा मृद सर्वेक्षण व मृद चाचणी अधिकारी, सोलापूर  
मृद सर्वेक्षण व मृद चाचणी प्रयोगशाळा, सोलापूर

पुढील पिक क्रमांक १ सोयाबीन			पुढील पिक क्रमांक २ ज्वारी रब्बी बागायत				
पीकाची जात			पीकाची जात				
आवश्यक मात्रा (कि.ग्रा./हेक्टर)			आवश्यक मात्रा (कि.ग्रा./हेक्टर)				
नत्र	स्फुरद	पालाश	नत्र	स्फुरद	पालाश		
63	113	0					
रासायनिक खते देण्याच्या वेळा	खताची आवश्यक मात्रा (कि.ग्रा./हेक्टर)			रासायनिक खते देण्याच्या वेळा	खताची आवश्यक मात्रा (कि.ग्रा./हेक्टर)		
	यूरिया	सिंगल सुपर फॉस्फेट	म्युरेट ऑफ पोटॅश		यूरिया	सिंगल सुपर फॉस्फेट	म्युरेट ऑफ पोटॅश
पेरणीवेळी	140	700	0				

\* यूरिया ४५ किलो = एक बॅग, इतर खते ५० किलो = एक बॅग

#### शिफारस

- रासायनिक खताच्या अतिरेकी वापरामुळे जमिनीचा कस कमी होवून सुपिकता खालावते, त्यामुळे जमिनीच्या माती परिक्षण अहवालानुसार ग्रामपंचायत कार्यालयात प्रदर्शित केलेल्या जमिन सुपिकता निर्देशांक फलकानुसार पिकनिहाय खत मात्रा देण्यात यावी.
- जिरायत/ कोरडवाहू क्षेत्रात 5 टन प्रती हेक्टर व बागायत क्षेत्रात 10 टन प्रती हेक्टर सेंद्रिय खत वापरावे.
- पेरणीच्यावेळी नत्राचा अर्धा हप्ता व स्फुरद व पालाश खताची संपुर्ण मात्रा देण्यात यावी. पीक वाढीच्या अवस्थेत असताना 1 महिन्याने उर्वरित नत्राची मात्रा द्यावी.
- वापरलेल्या खताचा पाण्याद्वारे निचरा होवू नये म्हणून जमिनीस खत दिल्यानंतर नेहमी हलके पाणी द्यावे.
- भात पिकामध्ये यूरिया ब्रिकेटच्या वापरामुळे खताच्या वापरात 70% व खर्चात 45% बचत होते. त्यामुळे भात लागवडीत यूरिया ब्रिकेटचा वापर करावा.
- रासायनिक खतांच्या कार्यक्षम वापरसाठी रासायनिक खतासोबतच शेणखत, कंपोस्ट खत, गांडुळ खत, हिरवळीचे खत तसेच जिवाणु खतांचा पीकनिहाय कृषि विद्यापीठाच्या शिफारसीप्रमाणे एकात्मिक रित्या वापर करावा.
- सूक्ष्म अन्नद्रव्ये व स्फुरदयुक्त सिंगल सुपर फॉस्फेट ही खते शक्यतो शेणखतात मिसळून द्यावीत.
- मुख्य पीक पेरणीपूर्वी ताग, धेंच, चवळी या सारख्या हिरवळीच्या खतांची पेरणी करून पीक 50% फुलल्यावर आल्यावर जमिनीत गा.
- बियाणांना अॅझोटोबॅक्टेर, रायझोबीयम व स्फुरद विरघळणारे जिवाणू या जिवाणु संवर्धकाची बीज प्रक्रिया केल्याने खत मात्रेमध्ये बच होवून उत्पादनात वाढ होते. (बीज प्रक्रियेसाठी 10 किलो बियाण्यास 250 ग्रॅम जिवाणु खत वापरावे )
- पेरणीच्या वेळी खते व बियाणे दोन चाडी पात्ररीने पेरून द्यावीत.
- रासायनिक खतांच्या कार्यक्षम वापराकरिता टिबक सिंचनातून विद्राव्य खतांचा वापर करावा.
- पिकांच्या पेरपालटीत कडधान्य पिकांचा समावेश करावा.
- यूरिया खत वापरतांना झिंक कोटेड किंवा निम कोटेड यूरिया वापरावा. अथवा यूरियाबरोबर 5:1 प्रमाणात निंबोळी पेंडीचा वापर करावा
- ऊस पिकामध्ये सेंद्रिय कर्ब वाढविण्यासाठी एक हेक्टर क्षेत्रातील 10 टन ऊस पाचट जागेवर कुजविण्यासाठी विद्यापीठाच्या शिफारशीनुसार यूरिया 80 किलो, सिंगल सुपर फॉस्फेट 100 किलो व जिवाणु कल्चर 3 लिटर मात्रा वापरावी.
- क्षार/ विम्लयुक्त चे प्रमाण जास्त असलेल्या जमिनीमध्ये घर छोदून पाण्याच्या निचऱ्याची सोय करावी. त्याचप्रमाणे प्रती हेक्टर 5 ते 10 टन जिप्सम पूड शेणखतात मिसळून वापरावी.
- जस्त व लोह या सूक्ष्म मुलद्रव्यांची कमतरता असल्यास अनुक्रमे झिंक सल्फेट व फेरस सल्फेट या सूक्ष्म अन्नद्रव्ये खतांचा प्रत्येकी २५ ते ३० किलो प्रति हेक्टर याप्रमाणात पेरणीच्यावेळी जमिनीत वापरावे.
- तांबे या सूक्ष्म मुलद्रव्याची कमतरता असल्यास कॉपर सल्फेट या सूक्ष्म अन्नद्रव्ययुक्त खताचा १० ते १२ किलो प्रति हेक्टर याप्रमाणे पेरणीच्यावेळी जमिनीत वापरावे.
- मंगल या सूक्ष्म मुलद्रव्याची कमतरता असल्यास मॅंगनीज सल्फेट या सूक्ष्म अन्नद्रव्ययुक्त खताचा १० ते २५ किलो प्रति हेक्टर याप्रमाणात पेरणीच्यावेळी जमिनीत वापरावे
- विविध खतांचे संयोजन परिगणनेसाठी कृषिक अॅप मधील खत गणकयंत्राचा वापर करावा.

टिप - सदर खतांच्या शिफारशी हवा मूद नमुना विश्लेषण व कृषि विद्यापीठाच्या खतमात्रा शिफारशीच्या आधारे देण्यात आलेल्या आहेत.

महाराष्ट्र शासन



कृषि विभाग

जमीन आरोग्य पत्रिका (सुपि. पातळी)

नमुना प्रकार	विशेष	जमीन आरोग्य पत्रिका क्रमांक	273005371070084
प्रयोगशाळा नमुना क्रमांक	2723P202300377001	गाव	येनकी
शेतकऱ्याचे नाव	केशव दत्त जाधव	तालुका	मोहोळ
सर्व्हे/गट क्रमांक	84	जिल्हा	सोलापूर
भ्रमणध्वनी क्रमांक	8888343198		

## तपासणी अहवाल

अ.क्र.	माती परीक्षणातील गुणधर्म	एकक	योग्य प्रमाण	परीक्षणातील मिळालेले प्रमाण	प्रमाणाचे विश्लेषण
1	सामु ( pH )	सामु	6.5-7.5	8.38	तांत्र अत्यंत
2	क्षारता ( EC )	(मिसा/समी)	0-1	0.42	साधारण
3	संद्रिय कार्बन ( OC )	(टक्के)	0.40-0.60	0.05	अत्यंत कमी
4	नत्र ( N )	(किलो/हे)	280-420	301.06	मध्यम
5	स्फुरद ( P )	(किलो/हे)	14-21	1.52	अत्यंत कमी
6	पालाश ( K )	(किलो/हे)	150-200	331.52	अत्यंत भरपूर
7	मुक्त चुना ( CaCO <sub>3</sub> )	(टक्के)	2.5-5.0	6.71	जास्त चुनखंडा
8	कॅल्शियम ( Ca )	(मिलीई %)	4-9.99	44.64	जास्त
9	म्याग्नेशियम ( Mg )	(मिलीई %)	0.50-3.99	8.33	जास्त
10	सोडियम ( Na )	(मिलीई %)	5-15	13.70	मध्यम
11	जलधारणा शक्ती (WHC)	(टक्के)		50.43	-
12	आभासा घनता (AD)	(ग्राम/सॉसी)		1.19	-
13	विशोष्ट घनता (SD)	(ग्राम/सॉसी)		1.48	-
14	सच्छोद्रतचे प्रमाण (PS)	(टक्के)		46.31	-
15	आकारमानातील वाढ (VEP)	(टक्के)		46.83	-

टॉप- सदरचा अहवाल काटाच्या कामासाठी चालणार नाही.

जिल्हा मृद संवर्धन व मृद चाचणी अधिकारी, सोलापूर  
 मृद संवर्धन व मृद चाचणी प्रयोगशाळा, सोलापूर

आवश्यक मात्रा (कि.ग्रा./हेक्टर)			आवश्यक मात्रा (कि.ग्रा./हेक्टर)				
नत्र	स्फुरद	पालाश	नत्र	स्फुरद	पालाश		
50	113	0	340	255	85		
रासायनिक खते देण्याच्या वेळा	खताची आवश्यक मात्रा (कि.ग्रा./हेक्टर)			रासायनिक खते देण्याच्या वेळा	खताची आवश्यक मात्रा (कि.ग्रा./हेक्टर)		
	यूरिया	सिंगल सुपर फॉस्फेट	म्युरेट ऑफ पोटॅश		यूरिया	सिंगल सुपर फॉस्फेट	म्युरेट ऑफ पोटॅश
पेरणीवेळी	110	700	0	लागवडीच्या वेळी	70	800	70
				लागवडीनंतर 6-8 आठ	300	0	0
				लागवडीनंतर 12-16 आठ	70	0	0
				वांधणी	300	800	70

\* यूरिया ४५ किलो = एक बॅग, इतर खते ५० किलो = एक बॅग

### शिफारस

- रासायनिक खताच्या अतिरेकी वापरामुळे जमिनीचा कस कमी होवून सुपिकता खालावते, त्यामुळे जमिनीच्या माती परिक्षण अहवालानुसार ग्रामपंचायत कार्यालयात प्रदर्शित केलेल्या जमिन सुपिकता निर्देशांक फलकानुसार पिकनिहाय खत मात्रा देण्यात यावी.
- जिरायत/ कोरडवाहू क्षेत्रात 5 टन प्रती हेक्टर व बागायत क्षेत्रात 10 टन प्रती हेक्टर सेंद्रिय खत वापरावे.
- पेरणीच्यावेळी नत्राचा अर्धा हप्ता व स्फुरद व पालाश खताची संपुर्ण मात्रा देण्यात यावी. पीक वाढीच्या अवस्थेत असताना 1 महिन्याने उर्वरित नत्राची मात्रा द्यावी.
- वापरलेल्या खताचा पाण्याद्वारे निचरा होवू नये म्हणून जमिनीस खत दिल्यानंतर नेहमी हलके पाणी द्यावे.
- भात पिकांमध्ये यूरिया त्रिकोटीच्या वापरामुळे खताच्या वापरात 70% व खर्चात 45% बचत होते, त्यामुळे भात लागवडीत यूरिया त्रिकोटीचा वापर करावा.
- रासायनिक खतांच्या कार्यक्षम वापरसाठी रासायनिक खतासोबतच शेणखत, कंपोस्ट खत, गांडुळ खत, हिरवळीचे खत तसेच जिवाणु खतांचा पीकनिहाय कृषि विद्यापीठाच्या शिफारसीप्रमाणे एकात्मिक रित्या वापर करावा.
- सूक्ष्म अन्नद्रव्ये व स्फुरदयुक्त सिंगल सुपर फॉस्फेट ही खते शक्यतो शेणखतात मिसळून द्यावीत.
- मुळ्य पीक पेरणीपूर्वी ताग, पॅचा, चवळी या सारख्या हिरवळीच्या खतांची पेरणी करून पीक 50% फुलल्यात आल्यावर जमिनीत गा
- बियाणांना अॅझोटोबॅक्टर, रायझोबीयम व स्फुरद विरघळणारे जिवाणू या जिवाणु संवर्धकाची बीज प्रक्रिया केल्याने खत मात्रेमध्ये बच होवून उत्पादनात वाढ होते. (बीज प्रक्रियेसाठी 10 किलो बियाण्यास 250 ग्रॅम जिवाणु खत वापरावे )
- पेरणीच्या वेळी खते व बियाणे दोन चाडी पाभरीने पेरून द्यावीत.
- रासायनिक खतांच्या कार्यक्षम वापराकरिता ठिबक सिंचनातून विद्राव्य खतांचा वापर करावा.
- पिकांच्या फेरपालटीत कडधान्य पिकांचा समावेश करावा.
- यूरिया खत वापरतांना झिंक कोटेट किंवा निम कोटेट यूरिया वापरावा. अथवा यूरियाबरोबर 5:1 प्रमाणात निंबोळी पेंडीचा वापर करावा
- ऊस पिकांमध्ये सेंद्रिय कर्ब वाढविण्यासाठी एक हेक्टर क्षेत्रातील 10 टन ऊस पाचट जागेवर कुजविण्यासाठी विद्यापीठाच्या शिफारशीनुसार यूरिया 80 किलो, सिंगल सुपर फॉस्फेट 100 किलो व जिवाणु कल्चर 3 लिटर मात्रा वापरावी.
- क्षार/ विन्ययुक्त चे प्रमाण जास्त असलेल्या जमिनीमध्ये घर खोदून पाण्याच्या निचऱ्याची सोय करावी. त्याचप्रमाणे प्रती हेक्टर 5 ते 10 टन जिप्सम पूड शेणखतात मिसळून वापरावी.
- जस्त व लोह या सूक्ष्म मुलद्रव्यांची कमतरता असल्यास अनुक्रमे झिंक सल्फेट व फेरस सल्फेट या सूक्ष्म अन्नद्रव्ये खतांचा प्रत्येकी २५ ते ३० किलो प्रति हेक्टर याप्रमाणात पेरणीच्यावेळी जमिनीत वापरावे.
- तांबे या सूक्ष्म मुलद्रव्याची कमतरता असल्यास कॉपर सल्फेट या सूक्ष्म अन्नद्रव्ययुक्त खताचा १० ते १२ किलो प्रति हेक्टर याप्रमाणे पेरणीच्यावेळी जमिनीत वापरावे.

महाराष्ट्र शासन



कृषि विभाग

जमीन आरोग्य पत्रिका (सुषि. पातळी)

नमुना प्रकार	विशेष	जमीन आरोग्य पत्रिका क्रमांक	2730053710700149/1/2
प्रयोगशाळा नमुना क्रमांक	2723P202300378001	गाव	येनकी
शेतकऱ्यांचे नाव	नारायण शिवाजी गुंड	तालुका	मोहोळ
सर्वे/गट क्रमांक	149/1/2	जिल्हा	सोलापूर
भ्रमणध्वनी क्रमांक	8888343198		

## तपासणी अहवाल

अ.क्र.	माती परीक्षणातील गुणधर्म	एकक	योग्य प्रमाण	परीक्षणातील मिळालेले प्रमाण	प्रमाणाचे विश्लेषण
1	सामु ( pH )	सामु	6.5-7.5	8.37	ताद्र अल्कलनी
2	क्षारता ( EC )	(मिसा/समी)	0-1	0.25	साधारण
3	सोड्रिय कार्बन ( OC )	(टक्के)	0.40-0.60	0.05	अत्यंत कमी
4	नत्र ( N )	(किलो/ह)	280-420	238.34	कमी
5	स्फुरद ( P )	(किलो/ह)	14-21	1.45	अत्यंत कमी
6	पालाश ( K )	(किलो/ह)	150-200	367.36	अत्यंत भरपूर
7	मुक्त चुना ( CaCO <sub>3</sub> )	(टक्के)	2.5-5.0	6.23	जास्त चुनखंडा
8	कॅल्शियम ( Ca )	(मिलीई %)	4-9.99	25.89	जास्त
9	म्याग्नेशियम ( Mg )	(मिलीई %)	0.50-3.99	24.45	जास्त
10	सोडियम ( Na )	(मिलीई %)	5-15	17.70	जास्त
11	जलधारणा शक्ती ( WHC )	(टक्के)		52.08	-
12	आभासी घनता ( AD )	(ग्राम/सोसी)		1.41	-
13	विशोष्ट घनता ( SD )	(ग्राम/सोसी)		2.08	-
14	सच्छाद्रतय प्रमाण ( PS )	(टक्के)		52.33	-
15	आकारमानातील वाढ ( VEP )	(टक्के)		42.20	-

टोप- सदरचा अहवाल कोटाच्या कामासाठी चालणार नाही.

जिल्हा मृद सर्वेक्षण व मृद चाचणी अधिकारी, सोलापूर  
मृद सर्वेक्षण व मृद चाचणी प्रयोगशाळा, सोलापूर

पुढील पिक क्रमांक १ सोयाबीन			पुढील पिक क्रमांक २ ज्वारी रब्बी बागायत				
पीकाची जात			पीकाची जात				
आवश्यक मात्रा (कि.ग्रा./हेक्टर)			आवश्यक मात्रा (कि.ग्रा./हेक्टर)				
नत्र	स्फुरद	पालाश	नत्र	स्फुरद	पालाश		
63	113	0					
रासायनिक खते देण्याच्या वेळा	खताची आवश्यक मात्रा (कि.ग्रा./हेक्टर)			रासायनिक खते देण्याच्या वेळा	खताची आवश्यक मात्रा (कि.ग्रा./हेक्टर)		
	यूरिया	सिंगल सुपर फॉस्फेट	म्यूरट ऑफ पोटॅश		यूरिया	सिंगल सुपर फॉस्फेट	म्यूरट ऑफ पोटॅश
पेरणीवेळी	140	700	0				

\* यूरिया ४५ किलो = एक बॅग, इतर खते ५० किलो = एक बॅग

### शिफारस

- रासायनिक खताच्या अतिरेकी वापरामुळे जमिनीचा कस कमी होवून सुपिकता खालावते, त्यामुळे जमिनीच्या माती परिक्षण अहवालानुसार ग्रामपंचायत कार्यालयात प्रदर्शित केलेल्या जमिन सुपिकता निर्देशांक फलकानुसार पिकनिहाय खत मात्रा देण्यात यावी.
- जिरायत/ कोरडवाहू क्षेत्रात 5 टन प्रती हेक्टर व बागायत क्षेत्रात 10 टन प्रती हेक्टर सेंद्रिय खत वापरावे.
- पेरणीच्यावेळी नत्राचा अर्धा हप्ता व स्फुरद व पालाश खताची संपूर्ण मात्रा देण्यात यावी. पीक वाढीच्या अवस्थेत असताना 1 महिन्याने उर्वरित नत्राची मात्रा दयावी.
- वापरलेल्या खताचा पाण्याद्वारे निचरा होवू नये म्हणून जमिनीस खत दिल्यानंतर नेहमी हलके पाणी दयावे.
- भात पिकामध्ये यूरिया त्रिकोटच्या वापरामुळे खताच्या वापरात 70% व खर्चात 45% बचत होते, त्यामुळे भात लागवडीत यूरिया त्रिकोटचा वापर करावा.
- रासायनिक खतांच्या कार्यक्षम वापरासाठी रासायनिक खतासोबतच शेणखत, कंपोस्ट खत, गांडुळ खत, हिरवळीचे खत तसेच जिवाणु खतांचा पीकनिहाय कृषि विद्यापीठाच्या शिफारसीप्रमाणे एकात्मिक रित्या वापर करावा.
- सूक्ष्म अन्नद्रव्ये व स्फुरदयुक्त सिंगल सुपर फॉस्फेट ही खते शक्यतो शेणखतात मिसळून द्यावीत.
- मुख्य पीक पेरणीपूर्वी ताग, धेंपा, घवळी या सारख्या हिरवळीच्या खतांची पेरणी करून पीक 50% फुलोऱ्यात आल्यावर जमिनीत गा
- बियाणांना अॅझोटोबॅक्टेरिया, रायझोबियम व स्फुरद विरघळणारे जिवाणू या जिवाणु संवर्धकाची बीज प्रक्रिया केल्याने खत मात्रेमध्ये बच होवून उत्पादनात वाढ होते. (बीज प्रक्रियेसाठी 10 किलो बियाण्यास 250 ग्रॅम जिवाणु खत वापरावे)
- पेरणीच्या वेळी खते व बियाणे दोन चाडी पात्ररीने पेरून द्यावीत.
- रासायनिक खतांच्या कार्यक्षम वापराकरिता ठिबक सिंचनातून विद्राव्य खतांचा वापर करावा.
- पिकांच्या फेरपालटीत कडधान्य पिकांचा समावेश करावा.
- यूरिया खत वापरतांना झिंक कोटेड किंवा निम कोटेड यूरिया वापरावा. अथवा यूरियाबरोबर 5:1 प्रमाणात निंबोळी पेंडीचा वापर करावा
- ऊस पिकामध्ये सेंद्रिय कर्ब वाढविण्यासाठी एक हेक्टर क्षेत्रातील 10 टन ऊस पाघट जागेवर कुजविण्यासाठी विद्यापीठाच्या शिफारशीनुसार यूरिया 80 किलो, सिंगल सुपर फॉस्फेट 100 किलो व जिवाणु कल्चर 3 लिटर मात्रा वापरावी.
- क्षार/ विम्लयुक्त चे प्रमाण जास्त असलेल्या जमिनीमध्ये घर खोदून पाण्याच्या निचऱ्याची सोय करावी. त्याचप्रमाणे प्रती हेक्टर 5 ते 10 टन जिप्सम पूड शेणखतात मिसळून वापरावी.
- जस्त व लोह या सूक्ष्म मुलद्रव्यांची कमतरता असल्यास अनुक्रमे झिंक सल्फेट व फेरस सल्फेट या सूक्ष्म अन्नद्रव्ये खतांचा प्रत्येकी २५ ते ३० किलो प्रति हेक्टर याप्रमाणात पेरणीच्यावेळी जमिनीत वापरावे.
- तांबे या सूक्ष्म मुलद्रव्याची कमतरता असल्यास कॉपर सल्फेट या सूक्ष्म अन्नद्रव्ययुक्त खताचा १० ते १२ किलो प्रति हेक्टर याप्रम पेरणीच्यावेळी जमिनीत वापरावे.
- मंगल या सूक्ष्म मुलद्रव्याची कमतरता असल्यास मॅंगनीज सल्फेट या सूक्ष्म अन्नद्रव्ययुक्त खताचा १० ते २५ किलो प्रति हेक्टर याप्रमाणात पेरणीच्यावेळी जमिनीत वापरावे
- विविध खतांचे संयोजन परिगणनेसाठी कृषिक ऑप मधील खत गणकयंत्राचा वापर करावा.

टिप - सदर खतांच्या शिफारशी ह्या मूद नमुना विश्लेषण व कृषि विद्यापीठांच्या खतमात्रा शिफारशीच्या आधारे देण्यात आलेल्या आहेत.

जाक्र/तंत्र/५७/२०२४  
जिमूसवमृचाआ सोलापूर  
दिनांक - १९/०१/२०२४

प्रति,

तालुका कृषी अधिकारी  
मोहोळ

विषय :- मृद नमुने विश्लेषण अहवाल सादर करणेबाबत .

उपरोक्त विषयान्वये कळविण्यात येते कि जकराया साखर कारखान्याच्या प्रदूषणामुळे शेतीपिकाचे झालेले नुकसानीची पडताळणी करणेकरिता मृद नमुने प्राप्त झाले होते .तरी त्या शेतकऱ्यांच्या मृद नमुन्यांचे विश्लेषण करून खालीलप्रमाणे मृद नमुने विश्लेषण अहवाल सादर करण्यात येत आहे.

अ.क्र	शेतकरी नाव	गाव	गट क्र
१	हुसेन बाबूनाल मुजावर	वटवटे	९३
२	रामचंद्र प्रकारा बाघमारे	वटवटे	६४/२/अ/१
३	केशव दत्त जाधव	येनकी	८४
४	नारायण शिवाजी गुंड	येनकी	१४९/१/२

*(Signature)*  
जिल्हा मृद सर्वेक्षण व मृद चाचणी अधिकारी  
सोलापूर, १९/०१/२४

# Appendix A: Water Quality Standard for Best designated Use

mpcb.gov.in/water-quality/standards-protocols/water-quality-standards\_1

Gmail YouTube Maps Admin Dashboard... Mail - Nikhil More (...)

- Public Hearing
- Public Awareness
- Other Links

## WATER QUALITY STANDARDS FOR BEST DESIGNATED USAGES

Category of Fresh Water	A - I	A-II	A-III	A-IV
Best Usage	Unfiltered Public water supply after approved disinfection	Public water supply with approved treatment equal to coagulation, sedimentation & disinfection.	Not fit for human consumption, Fish & Wildlife Propagation.	Fit for Agriculture, Industrial cooling & process water.
Total Ammonical Nitrogen	1.5 mg/l	1.5 mg/l	-	50 mg/l
Chlorides (Cl)	600 mg/l	600 mg/l	-	600 mg/l
Sulphates	400 mg/l	400 mg/l	-	1000 mg/l
Copper (Cu)	1.5 mg/l	1.5 mg/l	-	-
Manganese (Mn)	0.5 mg/l	3.0 mg/l	-	-
Iron (Fe)	1.0 mg/l	5.0 mg/l	-	-
Sodium	-	-	-	-
Zinc (Zn)	15.0 mg/l	1.5 mg/l	5.0 mg/l	5.0 mg/l
Phenolic Compounds	0.002 mg/l	0.002 mg/l	0.05 mg/l	-
Alkyl Benzene sulphates	1.0 mg/l	1.0 mg/l	-	-
Mineral Oil	0.3 mg/l	0.3 mg/l	-	-
Ammonia	1.5 mg/l	1.5 mg/l	-	-
B.O.D. (5 days 20 . C)	2.0 mg/l(Monthly average of atleast 10 samples)	5.0 mg/l(Monthly average of atleast 10 samples)	10 mg/l	30 mg/l
C.O.D.	-	-	-	150 mg/l.
D.O.	Not less than 5 mg/l(Monthly average of 100 samples)	4.0 mg/l	Not less than 3 mg/l	Not less than 2 mg/l
Bacteriological Standards :	Coliform Bact. 250	Not greater than 5000		
(MPN/100)				

**NATIONAL AMBIENT AIR QUALITY STANDARDS  
CENTRAL POLLUTION CONTROL BOARD  
NOTIFICATION**

**New Delhi, the 18<sup>th</sup> November, 2009**

No.B-29016/20/90/PCI-L—In exercise of the powers conferred by Sub-section (2) (h) of section 16 of the Air (Prevention and Control of Pollution) Act, 1981 (Act No. 14 of 1981), and in super session of the Notification No(s). S.O. 384(E), dated 11<sup>th</sup> April, 1994 and S.O. 935(E), dated 14<sup>th</sup> October, 1998, the Central Pollution Control Board hereby notify the National Ambient Air Quality Standards with immediate effect, namely:-

**NATIONAL AMBIENT AIR QUALITY STANDARDS**

S. No.	Pollutant	Time Weighted average	Concentration in Ambient Air		Methods of Measurement
			Industrial, Residential, Rural and Other Area	Ecologically sensitive area (notified by Central Govt.)	
(1)	(2)	(3)	(4)	(5)	(6)
1	Sulphur Dioxide (SO <sub>2</sub> ), µg/m <sup>3</sup>	Annual*	50	20	<ul style="list-style-type: none"> <li>• Improved West and Geake</li> <li>• Ultraviolet fluorescence</li> </ul>
		24 hours**	80	80	
2	Nitrogen Dioxide (NO <sub>2</sub> ), µg/m <sup>3</sup>	Annual*	40	30	<ul style="list-style-type: none"> <li>• Modified Jacob &amp; Hochheiser (Na-Arsenite)</li> <li>• Chemiluminescence</li> </ul>
		24 hours**	80	80	
3	Particulate Matter (size less than 10 µm) or PM <sub>10</sub> µg/m <sup>3</sup>	Annual*	60	60	<ul style="list-style-type: none"> <li>• Gravimetric</li> <li>• TOEM</li> <li>• Beta attenuation</li> </ul>
		24 hours**	100	100	
4	Particulate Matter (size less than 2.5 microns) or PM <sub>2.5</sub> µg/m <sup>3</sup>	Annual*	40	40	<ul style="list-style-type: none"> <li>• Gravimetric</li> <li>• TOEM</li> <li>• Beta attenuation</li> </ul>
		24 hours**	60	60	
5	Ozone (O <sub>3</sub> ) µg/m <sup>3</sup>	8 hours **	100	100	<ul style="list-style-type: none"> <li>• UV photometric</li> <li>• Chemiluminescence</li> <li>• Chemical method</li> </ul>
		1 hour **	180	180	
6	Lead (Pb) µg/m <sup>3</sup>	Annual*	0.5	0.5	<ul style="list-style-type: none"> <li>• ASS / ICP method after sampling on EPM 2000 or equivalent filter paper</li> <li>• ED – XRF using Teflon filter</li> </ul>
		24 hours**	1.0	1.0	

(1)	(2)	(3)	(4)	(5)	(6)
7	Carbon Monoxide (CO) mg/m <sup>3</sup>	8 hours**	2	2	Non Dispersive Infra RED (NDIR) Spectroscopy
		1 hour**	4	4	
8	Ammonia (NH <sub>3</sub> ) μg/m <sup>3</sup>	Annual*	100	100	<ul style="list-style-type: none"> <li>• Chemiluminescence</li> <li>• Indophenol blue method</li> </ul>
		24 hours**	400	400	
9	Benzene (C <sub>6</sub> H <sub>6</sub> ) μg/m <sup>3</sup>	Annual*	5	5	<ul style="list-style-type: none"> <li>• Gas chromatography based continuous analyser</li> <li>• Adsorption and desorption followed by GC analysis</li> </ul>
10	Benzo (a) Pyrene (BaP) – particulate phase only ng/m <sup>3</sup>	Annual*	1	1	Solvent extraction followed by HPLC / GC analysis
11	Arsenic (As) ng/m <sup>3</sup>	Annual*	6	6	AAS / ICP method after sampling on EPM 2000 or equivalent filter paper
12	Nickel (Ni) ng/m <sup>3</sup>	Annual*	20	20	AAS / ICP method after sampling on EPM 2000 or equivalent filter paper

\* Annual arithmetic mean of minimum 104 measurements in a year at a particular site taken twice a week 24 hourly at uniform intervals.

\*\* 24 hourly or 8 hourly or 1 hourly monitored values, as applicable, shall be complied with 98% of the time in a year. 2% of the time, they may exceed the limits but not on two consecutive days of monitoring.

**Note:** Whenever and wherever monitoring results on two consecutive days of monitoring exceed the limits specified above for the respective category, it shall be considered adequate reason to institute regular or continuous monitoring and further investigation.